

**NATIONAL COMPANY LAW TRIBUNAL****OBJECTIONS LIST DATED 01.07.2024 TO 30.07.2024****PETITION , APPLICATIONS , ADDITIONALS**

| Sr No. | Date Of Filing | Case Type                        | Dairy No.       | MAIN CASE NO | Title Of Case  | Section                          | Scrutiny Date | Comments   | Filed By             |
|--------|----------------|----------------------------------|-----------------|--------------|--|----------------------------------|---------------|--|----------------------|
| 1      | 15/11/2023     | Company Appeal(Companies Act)    | 710102098562023 |              | VS   | Sec 252 (3)                      | 8/7/2024      | no of objections 1. vakaltnama missed 2.affidavit address mismatch (notary delhi but address is gurgoan) 3.40-43,64-66,292-302 page notl clear f any doubt please visit registry)  | ABHINAV KUMAR PANDEY |
| 2      | 12/12/2023     | Company Appeal(Companies Act)    | 710102105782023 |              | VS   | Sec 252 (1) - By Government Body | 26/07/2024    | stk 7 missed   | PUNEET               |
| 3      | 14/12/2023     | Company Petition IB (IBC)        | 710102106332023 |              | CENTRAL BANK OF INDIA VS DIGVIJAY SINGH                                      | Section 95(1)                    | 27/07/2024    | 1.please pdf from section of proof of service 2.OCR missed in entire pdf. 3.please mention company name on page no 14. 4.Pg-74,79,80,82,84 to 88,99 to 109,125,134 not clear 5.master data missed 6.4.court fee missed @ 1 rs in vakalatnama file upload again and again withdefect so please check and upload file if any doubt please contact to regsitry regarding your file. | MOHD                 |
| 4      | 20/12/2023     | Company Petition IB (IBC)        | 710102108182023 |              | CENTRAL BANK OF INDIA VS SAJIVVE TREHAN                                      | Section 95(1)                    | 27/07/2024    | 1.OCR missed in entire pdf. 2.please mention company name on page no 14. 3.Pg-74,79,80,82,84 to 88,99 to 109,125,134 not clear 4.master data missed if any doubt please contact to regsitry regarding your file.   | MOHD                 |
| 5      | 8/2/2024       | Company Petition (Companies Act) | 710102013232024 |              | UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS MEHRA GOEL & CO | Sec. 140(5)                      | 19/07/2024    | 1. volume 30 bookmarking missed 2. some volume OCR missed  | sfionclt             |
| 6      | 12/2/2024      | Company Appeal(Companies Act)    | 710102014012024 |              | UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS MEHRA GOEL & CO | Sec 252 (3)                      | 27/07/2024    |  | CHERRY               |
| 7      | 21/02/2024     | Company Petition IB (IBC)        | 710102016522024 |              | V GO MOTOR PRIVATE LIMITED VS V GO MOTOR PRIVATE LIMITED                     | IBC Under Sec 10                 | 24/07/2024    | 1..Fomr-B missed 2.some page no missed in the pdf 3.please delete extra pdf from the proof of service file upload again and again withdefect so please check and upload file if any doubt please contact to regsitry regarding your file.  | MAREESH              |

|    |            |                           |                 |  |  |                  |            |  |                 |
|----|------------|---------------------------|-----------------|--|--|------------------|------------|--|-----------------|
| 8  | 2/3/2024   | Company Petition IB (IBC) | 710102019562024 |  | JATINDER SINGH BAGGA VS DENA BANK (MERGED WITH BANK OF BARODA)       | Section 94(1)    | 27/07/2024 | &amp;quot;1.please remove Respondent name from online portal and pdf. 2.please delete proof of service. 3.there is not Respondent in the Section 94(1) Company Petition IB we are hambly request to you if any doubt please contact to registry room no 103 &amp;quot;   | SANGEETA BOHRA  |
| 9  | 22/03/2024 | Company Petition IB (IBC) | 710102025432024 |  | COMEX INFRATECH PRIVATE LIMITED VS DENA BANK                         | IBC Under Sec 10 | 27/07/2024 | &amp;quot;1.please remove Respondent name from online portal and pdf. 2.please delete pdf from proof of service. 3.please upload pdf in petition section. 3.there is not Respondent in the IBC Under Sec10 Company Petition IB. we are hambly request to you if any doubt please contact to registry room no 103&amp;quot; | SANGEETA BOHRA  |
| 10 | 16/04/2024 | Company Petition IB (IBC) | 710102033022024 |  | OUTVISION TECHNOLOGIES PRIVATE LIMITED VS DENA BANK                  | IBC Section 59   | 5/7/2024   | 1.pagination missed in book marking acording to the index with pagination missed 2.need to sign on every page of annexure 3.volume wise index missed 4.pagination wrong after 154 5. Annexure R entire not clear i request you to visit the registry in case of any query. reminder/ 3                                     | VIGHNESHWA R    |
| 11 | 11/4/2024  | Company Petition IB (IBC) | 710102030342024 |  | STATE BANK OF INDIA VS MRS. NITA PURI                                | Section 121(1)   | 10/7/2024  | 1.please wait regarding your file this section new form us Section 121(1) 2. we will discuss and afte rthat check  | MITAL AND MITAL |
| 12 | 11/4/2024  | Company Petition IB (IBC) | 710102030552024 |  | AMIRSONS TIMBER VS SKYLINE ENGINEERING CONTRACTS (INDIA) PVT LIMITED | IBC Under Sec 9  | 24/07/2024 | 1.Nedd to true copy sign on annexure every page 2.Double pagination not allowed 3.Pg-47 to 49,73 to 78, 170 to 866,945 to 948,1029 to 1067,1131,1333,1483,1711,1737,1834 to 2490,2570,2571,2572,2658 to 268 not clear 4.OCR missed. 5.ticket not allowed on content of vakalatanama  | Gursat          |

|    |            |                               |                 |  |  |                 |            |   |                            |
|----|------------|-------------------------------|-----------------|--|--|-----------------|------------|---|----------------------------|
| 13 | 13/05/2024 | Company Appeal(Companies Act) | 710102041952024 |  | AMIRSONS TIMBER VS SKYLINE ENGINEERING CONTRACTS (INDIA) PVT LIMITED | Sec 252 (3)     | 8/7/2024   | no objections 1. Moa And AoA not clear 2.65-71,91,106-107,112,138-139,145-148,170 page not clear 3.200,213 english translation missed 4.kindly serve in income tax service delhi.dcit.judicial.hc@incometax.gov.in or delhi high court 5.(prayer cs sign missed If any doubt kindly visit registry section  | YAMINI AGGARWAL            |
| 14 | 14/05/2024 | Company Petition IB (IBC)     | 710102042322024 |  | ASHOK KUMAR SINHA (HUF) AND ORS. VS IMPERIA STRUCTURES LIMITED       | IBC under Sec 7 | 27/07/2024 | 1.need to affidavit all applicant. 2.Pg-91 to 93 not clear 3.service missed , 4.IRP certificate missed file upload again and again withdefect so please check and upload file. if any doubt please contact to regisrty regarding your file.   | SUSHANT KUMAR SARKAR       |
| 15 | 16/05/2024 | Company Petition IB (IBC)     | 710102043272024 |  | MR. KAPIL GUPTA VS ICICI BANK LIMITED                                | Section 94(1)   | 23/07/2024 | 1.please mention in pdf application under Section 94 2.please mention ompany name in the column Name of corporate debtor for which guarantee is given 3.need to service all respondent party 4.master data missed for Name of corporate debtor for which guarantee is given if any doubt please contact to regisrty regarding your file.  | Simran Jyot Singh Khandpur |
| 16 | 19/12/2023 | Company Petition IB (IBC)     | 710102107732023 |  | CENTRAL BANK OF INDIA VS ROHAN TREHAN                                | Section 95(1)   | 26/07/2024 | &amp;quot;1.please pdf from section of proof of service 2.OCR missed in entire pdf. 3.please mention company name on page no 14. 4.Pg-74,79,80,82,84 to 88,99 to 109,125,134 not clear 5.master data missed 6.4.court fee missed @ 1 rs in vakalatnama file upload again and again withdefect so please check and upload file if any doubt please contact to regisrty regarding your file. &amp;quot; | MOHD                       |
| 17 | 22/12/2023 | Company Petition IB (IBC)     | 710102108742023 |  | CENTRAL BANK OF INDIA VS KESAR KANWAR                                | Section 95(1)   | 26/07/2024 | 1.book marking missed with the pagination acording to the index 2.OCR missed in entire pdf. 3.pagination missed in index 4.court fee missed @ 1 rs in vakalatnama if any doubt please contact to regisrty regarding your file.  | MOHD                       |

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|----|------------|---------------------------|-----------------|--|---|-----------------|------------|--|--------------------|
| 18 | 23/05/2024 | Company Petition IB (IBC) | 710102045282024 |  | M/S SAARIYO OFFICE MAINTENANCE THROUGH ITS PROPRIETOR VS M/S NAYATI HEALTHCARE & RESEARCH NCR PVT LTD | IBC Under Sec 9 | 8/7/2024   | 1.master data missed i request you to visit the registry in case of any query. reminder /1   | BHARAT SAREEN      |
| 19 | 28/05/2024 | Company Petition IB (IBC) | 710102046732024 |  | MANMOHAN SINGH GULATI VS ALLAHABAD BANK (MERGED WITH INDIAN BANK)                                     | Section 94(1)   | 29/07/2024 | &quot;1.please remove Respondent name from online portal and pdf. 2.please delete proof of service. 3.there is not Respondent in the Section 94(1) Company Petition IB we are hambly request to you if any doubt please contact to registry room no 103 &quot;   | SANGEETA BOHRA     |
| 20 | 27/05/2024 | Company Petition IB (IBC) | 710102046462024 |  | CENTRAL BANK OF INDIA VS A S TECHNOBUILD PRIVATE LIMITED  | IBC under Sec 7 | 8/7/2024   | 1.IRP certificate missed i request you to visit the registry in case of any query. reminder/ 2   | BINAY KUMAR MISHRA |
| 21 | 30/05/2024 | Company Petition IB (IBC) | 710102047322024 |  | BANK OF INDIA LIMITED VS SHYAM INDOFAB PRIVATE LIMITED  | IBC under Sec 7 | 26/07/2024 | 1.please remove application in the petition pdf and both application and petition Separate file 2.pagination wrong in index 3.volume wise index missed 4.master data missed 5.form2-IRP certificate,form-B missed. 6.authority letter or BR missed 7.Pg-some pages in hindi need to be translate all apges 8.Pg-44 to 173,820 to 873 etc some pages missed please do properly file after that we will check and inform you if any query please contact to registry regarding your file | Ananya Kukreti     |
| 22 | 30/05/2024 | Company Petition IB (IBC) | 710102047332024 |  | BANK OF INDIA LIMITED VS SH. SANDEEP GUPTA  | Section 95(1)   | 26/07/2024 | &quot;1.wrong pagination in the SR no. 9 to 10 , 44 to 45,62 to 63 wrong.pagination and in all index. 2.Pg-39 to 43 missed in index. 3.wrong pagination in book marking 4.Pg-309 to 322,325 to 326,328,331 to 337,339 to 360 ,373 to 381,385 to 386,389 to 405 ..... etc pdf not clear. 5.need to translate hindi all pages &quot;   | Ananya Kukreti     |

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|----|------------|----------------------------------|-----------------|--|--|--|------------|--|--------------------|
| 23 | 23/05/2024 | Company Petition (Companies Act) | 710102045312024 |  | AVISHA YADAV VS DANAULI RETAIL HOLDINGS PRIVATE LIMITED    | Sec. 97(1), Application under any other provisions | 29/07/2024 | no of objections 1.due to payment section 96 2. Nclt heading missed in index 3. Bookmarking are mandatory 4. memo of parties missed 5. cs detail missed in index 6.company master data missed 7. proof of service missed                                       | SANDIP             |
| 24 | 29/05/2024 | Company Petition IB (IBC)        | 710102047082024 |  | CENTRAL BANK OF INDIA VS DIAMOND HUT INDIA PRIVATE LIMITED | IBC under Sec 7                                    | 5/7/2024   | 1.1.pagination missed in book marking according to the index with pagination missed 2.IRP certificate missed Pg-203,205 not clear i request you to visit the registry in case of any query. reminder/ 3  | BINAY KUMAR MISHRA |
| 25 | 30/05/2024 | Company Petition IB (IBC)        | 710102047452024 |  | PRITHIPAL SINGH GULATI VS ICICI BANK LTD                   | Section 94(1)                                      | 27/07/2024 | &quot;1.please remove Respondent name from online portal and pdf. 2.please delete proof of service. 3.there is not Respondent in the Section 94(1) Company Petition IB we are hereby request to you if any doubt please contact to registry room no 103 &quot; | SANGEETA BOHRA     |
| 26 | 2/6/2024   | Company Petition IB (IBC)        | 710102048232024 |  | THE CANARA BANK LIMITED VS GEETA DEVI GARG                 | Section 95(1)                                      | 10/7/2024  | 1.Pg-54 to 59,61,84 to 93,not clear 2.date missed in vakalatnama 3.please upload clear copy i request you to visit the registry in case of any query. reminder/ 2  | Harshit Gupta      |
| 27 | 2/6/2024   | Company Petition IB (IBC)        | 710102048252024 |  | THE CANARA BANK LIMITED VS SUSHIL KUMAR JINDAL             | Section 95(1)                                      | 10/7/2024  | 1.Pg-44 to 50,60,70,83 to 96, not clear 2.date missed in vakalatnama 3.please upload clear copy i request you to visit the registry in case of any query. reminder/ 2  | Harshit Gupta      |
| 28 | 2/6/2024   | Company Petition IB (IBC)        | 710102048262024 |  | THE CANARA BANK LIMITED VS PINKI GARG                      | Section 95(1)                                      | 10/7/2024  | 1.Pg-54 to 58,60,62,82 to 95, not clear 2.date missed in vakalatnama 3.please upload clear copy i request you to visit the registry in case of any query. reminder/ 2  | Harshit Gupta      |
| 29 | 2/6/2024   | Company Petition IB (IBC)        | 710102048242024 |  | THE CANARA BANK LIMITED VS GOPI RAM AGGARWAL               | Section 95(1)                                      | 10/7/2024  | 1.Pg-59,61,104 to 117, not clear 2.date missed in vakalatnama 3.pagination wrong after the pg-90, 4.pagination wrong after the pg- 92, 5.please upload clear copy i request you to visit the registry in case of any query. reminder/ 2                        | Harshit Gupta      |

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|----|------------|----------------------------------|-----------------|--|---|----------------------------------|------------|--|------------------------|
| 30 | 2/6/2024   | Company Petition IB (IBC)        | 710102048212024 |  | THE CANARA BANK LIMITED VS MANOJ KUMAR                              | Section 95(1)                    | 10/7/2024  | 1.pagination wrong in index 2.Pg-103 to 116,not clear need to upload clear copy 3.date missed in vakalatnama i request you to visit the registry in case of any query. reminder/ 2   | Harshit Gupta          |
| 31 | 2/6/2024   | Company Petition IB (IBC)        | 710102048222024 |  | THE CANARA BANK LIMITED VS PRAVEEN KUMAR GARG                       | Section 95(1)                    | 10/7/2024  | 1.Pg-54 to 59,61,77,83 to 96,not clear 2.date missed in vakalatnama 3.please upload clear copy i request you to visit the registry in case of any query. reminder/ 2   | Harshit Gupta          |
| 32 | 2/6/2024   | Company Petition IB (IBC)        | 710102048202024 |  | THE CANARA BANK LIMITED VS PAWAN KUMAR GARG                         | Section 95(1)                    | 10/7/2024  | 1.Pg- 54 to 61,86 to 95, 99,not clear and need to upload clear copy 2.date missed in vakalatnama i request you to visit the registry in case of any query. reminder/ 2   | Harshit Gupta          |
| 33 | 4/6/2024   | Transfer Petition (IBC)          | 710102048922024 |  | PRINCE IT SOLUTIONS PRIVATE LIMITED VS FMIT SYSTEMS PRIVATE LIMITED | IBC Under Sec 9                  | 20/07/2024 | 1.case type wrong please choose Company Petition IB (IBC) 2.please remove pages from the top of index 3.Pg-46,59 in hindi 4.Pg-64,65,67,68,70,81 to 88,130,134,135 not clear 5.welfare missed @ 25 rs in vakalatnama 6.please mention true typed copy from to where . please attached order on top from High court if any doubt please come to registry you are filled again and again with defect please remove all defects | Abhinav S. Raghuvanshi |
| 34 | 8/6/2024   | Company Petition (Companies Act) | 710102050362024 |  | SOM ESTATES PRIVATE LIMITED VS REGISTRAR OF COMPANIES               | Sec 252 (3) - By Government Body | 5/7/2024   | no objections 1. case type wrong 2. due to payment section 252 3.all pdf are blur 4. income tax service missed 5. bookmarking numbering missed If any doubt kindly visit registry  | ANAM SIDDIQUI          |
| 35 | 13/06/2024 | Company Petition IB (IBC)        | 710102051642024 |  | CANARA BANK VS GEETIKA KWEERA                                       | Section 95(1)                    | 18/07/2024 | 1. Pg-65 to 86,103 to 106,not clear please upload clear copy of the petition i request you to visit the registry in case of any query. reminder/ 3   | Kumar Vishwjeet        |
| 36 | 13/06/2024 | Company Petition IB (IBC)        | 710102051762024 |  | CANARA BANK VS MANOJ GAUR   | Sec 60(2),Section 95(1)          | 18/07/2024 | 1.wrong jurisdiction 2.L14106UP1995PLC019017 Please do file in allahabad according to the jurisdiction, iff any doubt please contact to registry reagrding your file   | HITESH SACHAR          |

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|----|------------|---------------------------|-----------------|--|---|----------------|------------|---|-------------------|
| 37 | 15/06/2024 | Company Petition IB (IBC) | 710102052262024 |  | CANARA BANK VS JASVINDER SINGH MAKAN          | Section 95(1)  | 5/7/2024   | 1.Pg-41 to 46,49 not clear 2.need to true copy sign on annexure every page i request you to visit the registry in case of any query. reminder/ 3, same file uploaded twice instead of proof of service  | Saurabh Kushawaha |
| 38 | 15/06/2024 | Company Petition IB (IBC) | 710102052232024 |  | CANARA BANK VS TARANPREET KAUR                | Section 95(1)  | 5/7/2024   | 1.please delete pdf from Proof-of-Service 2.service missed 3.Name of corporate debtor not mentioned which guarantee is given company (M.K. PRINTECH PRIVATE LIMITED) name missed on page 12 need to true copy sign on annexure every page i request you to visit the registry in case of any query. reminder/ 3 | Saurabh Kushawaha |
| 39 | 14/06/2024 | Company Petition IB (IBC) | 710102051942024 |  | THE CANARA BANK LIMITED VS NARESH KUMAR GUPTA | Section 95(1)  | 24/07/2024 | 1.Pg-99 to 105,220 not clear and need to upload clear copy 2.date missed in vakalatnama 3.file upload again and again withdefect so please check and upload file if any doubt please contact to regisrty regarding your file  | Harshit Gupta     |
| 40 | 15/06/2024 | Company Petition IB (IBC) | 710102052162024 |  | CANARA BANK VS SURINDER KAUR                  | Section 95(1)  | 6/7/2024   | 1.please delete pdf from Proof-of-Service only upload Proof-of-Service 2.service missed 3.OCR missed 4.Name of corporate debtor for NOT KNOWN which guarantee is given company name missed on page 11 5.need to sign and true copy on every page Pg-42 to 46,49, not clear                                      | Saurabh Kushawaha |
| 41 | 19/06/2024 | Company Petition IB (IBC) | 710102052892024 |  | RGC INDUSTRIES LIMITED VS ROC DELHI           | IBC Section 59 | 26/07/2024 | 1.List of date events and breisf synopsis missed 2.need to be service The Registrar of Companies 3.Pg-73,74,77,78,79,94,95,97,98,100 not clear 4.master data missed 5.OCR missed kindly request please do properly file if any query please contact to registry Note:-pdf not openable please reupload          | Pankaj            |
| 42 | 20/06/2024 | Company Petition IB (IBC) | 710102053472024 |  | THE CANARA BANK LIMITED VS RAJNISH MALIK      | Section 95(1)  | 1/7/2024   | Pg-66,67 not clear need to sign on every page   | Harshit Gupta     |

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|----|------------|----------------------------------|-----------------|--|-------------------------|------------|--|----------------------|
| 43 | 20/06/2024 | Company Petition IB (IBC)        | 710102053462024 | CENTRAL BANK OF INDIA VS INDIAN TECHNO METAL COMPANY LIMITED         | IBC under Sec 7         | 10/7/2024  | 1.Pg-187 to 192,196,197,199,201,202,245,247 all page not clear from the top of pages i request you to visit the registry in case of any query after refile reminder/ 2 &quot;                                    | BINAY KUMAR MISHRA   |
| 44 | 24/06/2024 | Company Petition IB (IBC)        | 710102053802024 | MSGI METATRAE PRIVATE LIMITED VS INDIAN TECHNO METAL COMPANY LIMITED | IBC Under Sec 10        | 1/7/2024   | pagination missed in book marking according to the index OCR missed pagination missed in index Pg-164,166,167,169,190,251,252,253, 303,306,307,308,310,311,313 to 327,334,335 not clear volume wise index missed | SK SHARMA            |
| 45 | 21/06/2024 | Company Petition IB (IBC)        | 710102053512024 | THE CANARA BANK LIMITED VS PANKAJ MALIK                              | Section 95(1)           | 1/7/2024   | &quot;Pg-65,66 not clear need to sign on every page &quot;   | Harshit Gupta        |
| 46 | 6/6/2024   | Company Petition (Companies Act) | 710102049672024 | DEEPAK KUMAR VS REDEFINE EXPRESS PRIVATE LIMITED                     | Sec. 241(1)             | 4/7/2024   | 1. volume 2-3 pdf not proper show  | Nithin               |
| 47 | 26/06/2024 | Company Appeal(Companies Act)    | 710102054352024 | DEEPAK KUMAR VS REDEFINE EXPRESS PRIVATE LIMITED                     | Sec 252 (3)             | 22/07/2024 | no of objections 1. income tax service missed  | Brijesh Kumar Tamber |
| 48 | 26/06/2024 | Company Petition (Companies Act) | 710102054222024 | SOM ESTATES PRIVATE LIMITED VS REGISTRAR OF COMPANIES                | Sec 252 (3)             | 2/7/2024   | pdf not clear case type wrong bookmarking numbering missed etc   | ANAM SIDDIQUI        |
| 49 | 26/06/2024 | Company Petition (Companies Act) | 710102054472024 | ASWIN SAMAL VS TQS LOGISTICS SERVICES PRIVATE LIMITED                | Sec. 241(1),Sec. 244(1) | 20/07/2024 | due to section 242 bookmarking are numbering missed petition every page sign missed ocr missing annexure all pages sign and true copy missed 3rs court and 25rs welfare missed in vakaltname                     | Prateek Khandelwal   |
| 50 | 26/06/2024 | Company Petition (Companies Act) | 710102054572024 | NITIN KUMAR VS JANKI JEWELLERS PRIVATE LIMITED                       | Sec. 73(4)              | 20/07/2024 | 1. 19-20,22-28,31,32,34-51 page not clear  | ANKIT JAIN           |
| 51 | 26/06/2024 | Company Petition IB (IBC)        | 710102054382024 | IISS INDIA ORGANISATION VS JANKI JEWELLERS PRIVATE LIMITED           | IBC Section 59          | 26/07/2024 | Bookmarking with page numbering according to index   | VISHAWJEET GUPTA     |
| 52 | 26/06/2024 | Company Petition IB (IBC)        | 710102054552024 | INDIAN BANK VS JAI BHAGWAN GOYAL                                     | Section 95(1)           | 8/7/2024   | 1. incomplete file please do properly file after that i will check 2. service missed. i request you to visit the registry in case of any query.  | Amod                 |
| 53 | 22/06/2024 | Company Petition (Companies Act) | 710102053702024 | SANJAY CHUGH VS M2M BUILDTECH PRIVATE LIMITED                        | Sec. 241(1),Sec. 242(4) | 4/7/2024   | No of Objections : 1 affidavit address mismatch in notary Please Check Your Affidavit Properly .   | ASHISH               |
| 54 | 26/06/2024 | Company Petition IB (IBC)        | 710102054522024 | INDIAN BANK VS SUCHITA GOYAL   | Section 95(1)           | 8/7/2024   | &quot;1. incomplete file please do properly file after that i will check 2. service missed. i request you to visit the registry in case of any query.&quot;  | Amod                 |



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| 55 | 26/06/2024 | Company Petition IB (IBC)            | 710102054512024 |  | INDIAN BANK VS RAJESH GOYAL   | Section 95(1)         | 8/7/2024   | &quot;1. incomplete file please do properly file after that i will check 2. service missed. i request you to visit the registry in case of any query.&quot;   | Amod                 |
| 56 | 27/06/2024 | Contempt Petition (IBC)              | 710102054602024 |  | HARISH TANEJA VS INDUSIND BANK LTD.   | Rule 11 of NCLT, 2016 | 12/7/2024  | 1.section wrong kindly request to you contempt petition should be under rule-11 abd etc r/w 2.all respondent details incomplete. 3.vakalatnama missed. kindly request please do properly file. if any query please contact to registry. | Harish Taneja        |
| 57 | 27/06/2024 | Intervention Petition(Companies Act) | 710102054862024 |  | ANJU SAHNI VS AJAY SAHNI  | Rule 11 of NCLT       | 20/07/2024 | no objections s.no.1.case type wrong kindly choose section 424 in companies act s.no.2. .list of date and event missed s.no.3..brief synopsis missed s.no.4..all petitioner and respondent detail missed                                | Harish Taneja        |
| 58 | 29/06/2024 | Company Petition IB (IBC)            | 710102055132024 |  | CAPITAL TRADE LINKS LIMITED VS CAPABLE BUILDWELL PRIVATE LIMITED  | IBC under Sec 7       | 26/07/2024 | no OCR  | Pankaj               |
| 59 | 29/06/2024 | Company Petition IB (IBC)            | 710102055262024 |  | HELLA INFRA MARKET PRIVATE LIMITED VS PRIME GOLD -SAIL JVC LIMITED  | IBC Under Sec 9       | 20/07/2024 | 1.OCR missed in entire file if any query please contact to registry regarding your file.  | Anupam Chaudhary     |
| 60 | 27/06/2024 | Intervention Petition(Companies Act) | 710102054882024 |  | ANJU SAHNI VS AJAY SAHNI  | Rule 11 of NCLT       | 19/07/2024 | no of objections 1. section wrong kindly choose section 424 2. brief synopsis and list of date missed 3. all petitioner and respondent detail missed online portal (second same objections)   | Anupam Chaudhary     |
| 61 | 27/06/2024 | Intervention Petition(Companies Act) | 710102054872024 |  | ANJU SAHNI VS AJAY SAHNI  | Rule 11 of NCLT       | 19/07/2024 | 1. all petitioner and respondent detail missed online portal prayer missed section wrong  | Anupam Chaudhary     |
| 62 | 3/7/2024   | Company Petition IB (IBC)            | 710102056252024 |  | PASHUPATI FACILITY & MANAGEMENT SERVICES PRIVATE LIMITED VS PAWANSUT MEDIA SERVICES PRIVATE LIMITED       | IBC under Sec 7       | 11/7/2024  | &quot;&quot;&quot;1.incomplete file only upload 5 page in the petition section,please do properly file after that we will check 2.i request you to visit the registry in case of any query after refile reminder /1&quot;&quot;&quot;   | SIDDHANT KUMAR SINGH |
| 63 | 2/7/2024   | Company Petition IB (IBC)            | 710102056242024 |  | PASHUPATI FACILITY & MANAGEMENT SERVICES PRIVATE LIMITED VS OM JAI JAGDISH INFRASTRUCTURE PRIVATE LIMITED | IBC under Sec 7       | 11/7/2024  | 1.incomplete file only upload 5 page in the petition section,please do properly file after that we will check 2.i request you to visit the registry in case of any query after refile reminder /1                                       | SIDDHANT KUMAR SINGH |

|    |            |                                  |                 |   |                                  |            |   |              |
|----|------------|----------------------------------|-----------------|---|----------------------------------|------------|---|--------------|
| 64 | 4/7/2024   | Intervention Petition (IBC)      | 710102056812024 | OMKARA ASSETS RECONSTRUCTION PVT. LTD VS MR. UDAYRAJ PATWARDHAN                         | Sec 60(5)                        | 29/07/2024 | 1.Pg-25 to 27, 40,46,47,54,55 to 62 not clear 2.Please fill the party ART CONSTRUCTIONS PRIVATE LIMITED in portal if any doubt please contact to registry regarding your file.  | Tanmay Yadav |
| 65 | 4/7/2024   | Intervention Petition (IBC)      | 710102056822024 | HARIJIT SINGH & ORS. VS MR. UDAYRAJ PATWARDHAN  | Sec 60(5)                        | 29/07/2024 | 1..Please fill the portal from memo party ART CONSTRUCTIONS PRIVATE LIMITED in portal 2.Pg-342 to 346 not clear if any doubt please contact to registry regarding your file.  | Tanmay Yadav |
| 66 | 6/7/2024   | Company Petition IB (IBC)        | 710102057342024 | CANIN INCORPORATION THROUGH ITS PARTNER MR. ASHWANI GARG VS EARTH CRUST PRIVATE LIMITED | IBC Under Sec 9                  | 15/07/2024 | 1.book marking missed according to the pagination with the index 2.OCR missed kindly request please do properly file. if any query please contact to registry. no of objections 1. brief synopsis not added in index 2. OCR missed 3. 135-142,145,147,157,158,160-163 page not clear 4. proof of service missed             | NIPUN        |
| 67 | 9/7/2024   | Company Petition (Companies Act) | 710102058292024 | SALT EXPERIENCES AND MANAGEMENT PRIVATE LIMITED VS SAMEER MUTREJA                       | Section 90(7)                    | 20/07/2024 | &quot;1.volume wise index missed 2.double pagination not allowed 3.some pages in hindi need to translate copy for every hindi pages 4.Pg-some page not clear please upload clear copy 5.master missed need to upload from MCA site with register address if any diubt please contact to registry regarding your file &quot; | HIMANSHU     |
| 68 | 9/7/2024   | Company Petition IB (IBC)        | 710102058162024 | IDBI BANK LIMITED VS GAURAV VINOD GOEL  | Section 95(1)                    | 29/07/2024 | &quot;1.incomplete file only upload 5 page in the petition section,please do properly file after that we will check 2.i request you to visit the registry in case of any query after refile reminder /1&quot;   | AKSHAT SINGH |
| 69 | 1/7/2024   | Company Petition IB (IBC)        | 710102055532024 | GAURAV SOOD VS GAURAV VINOD GOEL  | Section 94(1)                    | 11/7/2024  | 1. case type wrong. 2. main case no. wrong in pdf. 3. vakalatnama compulsory.   | KAILASH      |
| 70 | 12/7/2024  | Contempt Petition(Companies Act) | 710102059172024 | VIABLE MANAGEMENT CONSULTANTS PRIVATE LIMITED VS TOUCHSTONE HOLDINGS PRIVATE LIMITED    | Rule 11 of NCLT                  | 23/07/2024 | no of objections 1.sign missed in Appellant in prayer   | Vipul        |
| 71 | 15/07/2024 | Company Appeal(Companies Act)    | 710102060412024 | VIABLE MANAGEMENT CONSULTANTS PRIVATE LIMITED VS TOUCHSTONE HOLDINGS PRIVATE LIMITED    | Sec 252 (1) - By Government Body | 23/07/2024 |   | PUNEET       |

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|----|------------|----------------------------------|-----------------|--|--|--|------------|---|-----------------|
| 72 | 15/07/2024 | Company Petition IB (IBC)        | 710102060442024 |  | CAMPBELL ADVERTISING PVT LTD VS VIPUL LIMITED                          | IBC under Sec 7                            | 24/07/2024 | 1.Book not proper ,book marking need to pagination according to the index with the pagination. 2.OCR missed 3.need to sign on every page of application 4.need to true copy sign on annexure every page 5.IRP certificate missed 6.BR missed if any doubt please contact to regisrty regarding your file.   | Sandeep         |
| 73 | 15/07/2024 | Company Petition IB (IBC)        | 710102060862024 |  | VIKAS GARG VS VIPUL LIMITED  | Application under any other provisions-IBC | 24/07/2024 | 1. main case wrong in pdf. 2. bookmarking compulsory with page numbering. 3. OCR missing. 4. remove Vikas Garg details in online portal and add Umesh Gupta details in petitioner corner.   | Vikas Garg      |
| 74 | 16/07/2024 | Contempt Petition(Companies Act) | 710102061632024 |  | SATISH TUTEJA VS MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.               | Sec 425                                    | 30/07/2024 | no of objections 1.section wrong 2.brief synopsis and list of date missed 3.application every page sign missed 4. all annexure page sign and true copy missed 5.328-331,387-388,485,494-495,509,522-523,576-577 page not clear 6.371-374,379-386,471-473,496 .510-521,563-565,567-568,571,573, page english translation missed 7. proof of service missed | Shrey           |
| 75 | 17/07/2024 | Company Petition IB (IBC)        | 710102062362024 |  | TELENETIX PRIVATE LIMITED VS KARVY DIGIKONNECT LIMITED                 | IBC Under Sec 9                            | 30/07/2024 | Pg-54 not clear if any doubt please contact to regisrty regarding your file.  | Manisha         |
| 76 | 17/07/2024 | Company Petition IB (IBC)        | 710102062422024 |  | IDBI BANK LIMITED VS AMIT MITTAL                                       | Section 95(1)                              | 30/07/2024 | 1.master data missed for M/s Green Effect Waste Management Ltd 2Pg-100,102,104,105,106,107,108,109,110,111,112,156,162,163,186,305 to 380, not clear if any doubt please contact to regisrty regarding your file  | SANJAY BAJAJ    |
| 77 | 17/07/2024 | Company Petition IB (IBC)        | 710102062322024 |  | TBS METAL PRIVATE LIMITED VS NUBERG ENGINEERING LIMITED                | IBC Under Sec 9                            | 30/07/2024 | 1.date missed in vakalatanama 2.reply missed for demond notice if any doubt please contact to regisrty regarding your file.   | K ASHAR CO.     |
| 78 | 17/07/2024 | Company Petition IB (IBC)        | 710102062232024 |  | M/S ADITYA CONSTRUCTIONS VS HSK INFRA PRIVATE LIMITED                  | IBC Under Sec 9                            | 30/07/2024 | 1.Pg-36 to 38 not clear 2.BR missed if any doubt please contact to regisrty regarding your file.  | Chetan Sharma   |
| 79 | 16/07/2024 | Company Petition IB (IBC)        | 710102061602024 |  | RADIUS INFRATEL PRIVATE LIMITED VS NEXTRA TELESERVICES PRIVATE LIMITED | IBC Under Sec 9                            | 30/07/2024 | 1.book marking missed with the pagination according to the index 2.pagination missed in index in last 3.pagination missed in vakalatnama if any doubt please contact to regisrty regarding your file.   | ABHISHEK DEVGAN |

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| 80 | 12/7/2024  | Company Petition IB (IBC)        | 710102059192024 |  | INDIAN BANK VS MAHESH CHANDRA AGGARWAL   | Section 95(1)                       | 18/07/2024 | 1.incomplete file please do proerly file after we will check 2. you have only uploaded 11 pages  | Amod               |
| 81 | 11/7/2024  | Company Petition IB (IBC)        | 710102059012024 |  | INDOSPIRIT DISTRIBUTION LIMITED VS B9 BEVERAGES LIMITED                        | IBC Under Sec 9                     | 18/07/2024 | 1.Pg-need to Book marking only voulme wise index 2.Pg-50 to 62,127,158 to 159,209 not clear if any doub please contact to registry reagrding your file   | Himanshu Chaubey   |
| 82 | 10/4/2024  | Company Petition IB (IBC)        | 710102030202024 |  | DYNAMIC FINVEST SERVICES PRIVATE LIMITED VS AKSHAJ INFRA PRIVATE LIMITED       | IBC under Sec 7                     | 18/07/2024 | 1.Pg-39 to 56 need to true copy sign on every page of annexure. if any doubt please come to regsitry you are filled again and again withdefect please remove all defetcs.  | Nakul              |
| 83 | 18/07/2024 | Company Petition (Companies Act) | 710102062602024 |  | MOUNTAIN DEW HOTELS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI | Sec. 441                            | 29/07/2024 | no of objections 1. bookmarking numbering missed 2.103-110 page not clear 3. very dim pages kindly checked all pages   | Tariq              |
| 84 | 19/07/2024 | Company Petition (Companies Act) | 710102062942024 |  | PRITI SHARMA VS PROVIEW CONSTRUCTIONS LIMITED                                  | Sec. 241(1),Sec. 242(4),Sec. 244(1) | 29/07/2024 | no of objections 1. bookmarking are mandatory 2. index missed 3. memo of parties,brief synopsis and list of date missed 4. all petition every page sign missed 5. counsel and petitioner sign missed in prayer 6.company master data missed 7. annexure missed 8. Moa and Aoa missed 9. vakaltanama missed 10. proof of service missed | Yashoj             |
| 85 | 18/07/2024 | Company Petition (Companies Act) | 710102062582024 |  | MNT BUILDWELL PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI       | Sec. 441                            | 29/07/2024 | no of objections 1.bookmarking numbering missed  | Tariq              |
| 86 | 18/07/2024 | Company Petition (Companies Act) | 710102062592024 |  | COLLAGE INFRA PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI       | Sec. 441                            | 29/07/2024 | no of objections 1. bookmarking numbering missed according to index 2.pdf not proper show and very dim all pages   | Tariq              |
| 87 | 18/07/2024 | Company Petition IB (IBC)        | 710102062632024 |  | IDBI BANK LIMITED VS DIPALI MITTAL   | Section 95(1)                       | 30/07/2024 | 1.Pg-50,60,100,102,104,105,106,107,108,109,110,111,112,162,305 to 380 not clear 2.master data missed for M/s Green Effect Waste Management Ltd if any doubt please contact to regsitry regarding your file.  | SANJAY BAJAJ       |
| 88 | 20/07/2024 | Company Petition IB (IBC)        | 710102063272024 |  | THE CANARA BANK LIMITED VS SMT. KAMLESH DEVI AGGARWAL                          | Section 95(1)                       | 30/07/2024 | 1.Pg-28,29,30 not clear 2.master data missed for MIS ASIAN COLOUR COATED ISPAT LIMITED if any doubt please contact to regsitry regarding your file   | Preet Singh Oberoi |

|    |            |  |                 |   |                                |            |   |                 |
|----|------------|--|-----------------|---|--------------------------------|------------|---|-----------------|
| 89 | 18/07/2024 | Company Petition IB (IBC)                    | 710102062572024 | INDIABULLS HOUSING FINANCE LIMITED VS NOIDA MARKETING PRIVATE LIMITED             | IBC under Sec 7                | 30/07/2024 | 1.Book marking missed with pagination according to the index<br>2.OCR missed 3.Pg45,46,49,54 not clear 4.need to true copy sign on every page of annexure if any doubt please contact to regsitry regarding your file.  | Siddharth Joshi |
| 90 | 21/07/2024 | Company Petition IB (IBC)                    | 710102063452024 | INDIAN OVERSEAS BANK VS GREEN VALLEY PLYWOOD LIMITED                              | IBC under Sec 7                | 29/07/2024 | 1.Volume wise index missed<br>2.Pg-36,92,97,116,117,119,156,157,172 to 193,472 to 473,511,512,546,562 to 599,608,611 not clear 3.Pg-45 to 71 in hindi 4.court fee @ rs 3 and welfare @ rs 25 in vakalatnama missed if any doubt please contact to regsitry regarding your file. | Rakesh          |
| 91 | 20/07/2024 | Company Petition IB (IBC)                    | 710102063222024 | M/S WOOD CRAFT FURNISHERS VS TEN ON TEN HABITAT PRIVATE LIMITED                   | IBC Under Sec 9                | 29/07/2024 | 1.OCR missed 2.Pg-39,41,42,43,44,46,73,75,76,77,86, 90,98,99,103,106 to 109,114,117,119,123,126,127,136, 140,144,145,146,149 to 156 not clear 3.reply missed for notice or 9-3-B certificate missed if any doubt please contact to regsitry regarding your file.                | Geetu           |
| 92 | 20/07/2024 | CA(A) Merger and Amalgamation(Companies Act) | 710102063342024 | LUMAX ANCILLARY LIMITED VS TEN ON TEN HABITAT PRIVATE LIMITED                     | Sub-section (I) of section 230 | 29/07/2024 | no of objections 1. 73-80,84-58,93,95,377 page not clear 2. valuation report missed 3. date missed in vakaltanama   | Shiva           |
| 93 | 13/07/2024 | Company Petition IB (IBC)                    | 710102059852024 | GRAM VAANI COMMUNITY MEDIA PRIVATE LIMITED. VS TEN ON TEN HABITAT PRIVATE LIMITED | IBC Section 59                 | 22/07/2024 | 1.OCR missed in entire pdf<br>2.need to true copy sign on every page of annexure<br>3.welfare missed @ 25 rs if any doubt please contact to regsitry regarding your file<br>&quot;&quot;&quot;&quot;  | Aditya          |
| 94 | 13/07/2024 | Company Petition IB (IBC)                    | 710102059872024 | SAMMAAN CAPITAL LIMITED VS PARSVNATH DEVELOPERS LIMITED                           | IBC under Sec 7                | 22/07/2024 | 1.book marking missed with the pagination according to the index<br>2.OCR missed in entire file 3.Pg-54,57,62 not clear if any doubt please contact to regsitry regarding your file<br>&quot;&quot;&quot;&quot;   | Siddharth Joshi |
| 95 | 20/07/2024 | Company Petition IB (IBC)                    | 710102063182024 | VISHNU TRADERS VS SHIVAM COAL CARRIERS PRIVATE LIMITED                            | IBC Under Sec 9                | 30/07/2024 | incomplete file only upload proof of service please do properly file if any doubt please contact to regsitry regarding your file.   | ARJUN           |
| 96 | 19/07/2024 | Company Petition IB (IBC)                    | 710102063172024 | VISHNU TRADERS VS DEE CEE COAL CARRIERS PRIVATE LIMITED                           | IBC Under Sec 9                | 30/07/2024 | 1.B ook marking missed with pagination according to the index<br>2.file incomplete please do properly file after that we will check if any doubt please contact to regsitry regarding your file.  | ARJUN           |

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| 97  | 22/07/2024 | Company Petition IB (IBC)        | 710102063822024 |  | MERISIS ADVISORS PRIVATE LIMITED VS MOEVING URBAN TECHNOLOGIES PRIVATE LIMITED      | IBC Under Sec 9 | 29/07/2024 | 1.master data missed . 2.court fee missed in vakalatnama<br>3.reply missed for demond notice or affidavit missed 9-3-B missed if any doubt please contact to regisrty regarding your file.  | Pritha Srikumar Iyer |
| 98  | 22/07/2024 | Company Petition IB (IBC)        | 710102063742024 |  | IDBI TRUSTEESHIP SERVICES LIMITED VS TECHNO AUTO COMPONENTS (INDIA) PRIVATE LIMITED | IBC under Sec 7 | 29/07/2024 | seccion not mention in pdf please mentioned section -7 in pdf   | Atul Sharma          |
| 99  | 23/07/2024 | Company Appeal(Companies Act)    | 710102064132024 |  | IDBI TRUSTEESHIP SERVICES LIMITED VS TECHNO AUTO COMPONENTS (INDIA) PRIVATE LIMITED | Sec 252 (3)     | 30/07/2024 | no of objections 1. bookmarking are mandatory 2. index missed 3. ocr missing 3. counsel sign missed in index and other side (prayer and applicant sign also missed) 4. list of date and brief synopsis missed 5. incomplete file 6. master data, Moa and Aoa, and stk 7 missed 7. vakaltanama missed 8. proof of service missed | SAMEER               |
| 100 | 26/04/2024 | Company Petition IB (IBC)        | 710102036342024 |  | HULAS RAHUL GUPTA VS UNION BANK OF INDIA  | Section 122(1)  | 27/07/2024 | &amp;quot;1.we will discuss our senior regarding this file , we have some difficaluties in this section please wait ....., &amp;quot;   | Harshit Khare        |
| 101 | 28/02/2024 | Company Petition IB (IBC)        | 710102018132024 |  | STANDARD CHARTERED BANK LIMITED VS VINYL TUBES PRIVATE LTD                          | IBC under Sec 7 | 30/07/2024 | 1.Pg-28 to 46,60 to 79,138,192 not clear i humble request to you please mention true type copy from to where reminder 3   | NIPUN                |
| 102 | 22/07/2024 | Company Petition (Companies Act) | 710102063592024 |  | MEIDEN T&D (INDIA) LIMITED VS REGISTRAR OF COMPANIES                                | Sec. 441        | 30/07/2024 | no of objections 1. bookmarking are mandatory 2. OCR missing 3. all pdf pages, and cut are not clear 4 section wrong 5. memo of parties,brief synopsis and list of date missed 6. second volume index missed 7. master data index missed 8. company master data missed 9.proof of service missed if any doubt visit to registry | NITESH               |
| 103 | 30/05/2024 | Company Petition IB (IBC)        | 710102047472024 |  | MRS RAJPREET KAUR GULATI VS ICICI BANK LTD.   | Section 94(1)   | 30/07/2024 | &amp;quot;1.please remove Respondent name from online portal and pdf. 2.please delete proof of service. 3.there is not Respondent in the Section 94(1) Company Petition IB we are hambly request to you if any doubt please contact to registry room no 103 &amp;quot;  | SANGEETA BOHRA       |

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| 104 | 23/07/2024 | Company Petition<br>(Companies Act)  | 710102064052024 |   | JITENDER KHARBANDA<br>VS DMR DEVELOPERS<br>INDIA PRIVATE LIMITED &<br>ORS | Sec.<br>241(1),Sec.<br>242(4),Rule<br>11 of NCLT        | 30/07/2024 | no of objections 1. ocr missing<br>2.all petitioner and respondent<br>detail missed in online portal<br>3.240-244,259,261,269-272,274-<br>286 english translation missed<br>4.3rs court fee and 25rs welfare<br>missed in vakaltanama 5.proof<br>of service missed                   | Henna George                 |
| 105 | 2/4/2024   | Company<br>Appeal(Companies Act)     | 710102027602024 |   | JITENDER KHARBANDA<br>VS DMR DEVELOPERS<br>INDIA PRIVATE LIMITED &<br>ORS | Sec 252 (3)   | 30/07/2024 | (contact to registry in file<br>issue)room no 103  | RANVEER<br>SHARMA            |
| 106 | 2/5/2024   | Company Petition IB<br>(IBC)         | 710102038252024 |   | MRS. SUDHA PAWA VS<br>PHOENIX ARC PRIVATE<br>LIMITED                      | Section 95(1)   | 30/07/2024 | 1.Need to master data and<br>please mention this name in the<br>PHOENIX ARC PRIVATE<br>LIMITED on page no 8 and SR no<br>14 2.please mention section 95<br>readwith rule 6 3.defect not<br>removing upload again and<br>again with defect. if any doubt<br>please contact to regstry | RAKESH<br>KUMAR              |
| 107 | 23/07/2024 | Company<br>Appeal(Companies Act)     | 710102064012024 |   | MRS. SUDHA PAWA VS<br>PHOENIX ARC PRIVATE<br>LIMITED                      | Sec 252 (3)   | 30/07/2024 | no of objections 1.all petitioner<br>detail missed in online portal 2.<br>income tax service missed  | ANU KADIAN                   |
| 108 | 20/07/2024 | Company<br>Appeal(Companies Act)     | 710102063372024 |   | MRS. SUDHA PAWA VS<br>PHOENIX ARC PRIVATE<br>LIMITED                      | Sec 252 (3)   | 30/07/2024 | no of objections 1. bookmarking<br>are mandatory 2. kindly upload<br>again pdf then check because all<br>pages are blur 3. income tax<br>service missed 4. 3rs court fee<br>and 25rs welfare missed in<br>vakalatnama 5. all petitioner<br>added in online portal                    | Gursat                       |
| 109 | 9/4/2024   | Company Petition IB<br>(IBC)         | 710102029462024 |   | MR. SATISH KUMAR PAWA<br>VS BANK OF BARODA                                | Section 95(1)   | 30/07/2024 | please check and do propelry<br>file if any doubt please contac t<br>to regsitry reaghrding your file<br>filed upload againand again<br>without removing defect  | RAKESH<br>KUMAR              |
| 110 | 16/01/2024 | Interlocutory<br>Application (I.B.C) | 710102005742024 | COMPANY<br>PETITION IB<br>(IBC)/900(ND)2020 | VIKAS GARG VS   | Application<br>under any<br>other<br>provisions-<br>IBC | 4/7/2024   | 1.fill all details in online portal of<br>Vikas Garg. (reminder 2)   | Vikas Garg                   |
| 111 | 22/04/2024 | Interlocutory<br>Application (I.B.C) | 710102034832024 | COMPANY<br>PETITION IB<br>(IBC)/395(ND)2022 | KARAN A CHANANA VS<br>CANARA BANK THROUGH<br>RP                           | Rule 11 of<br>NCLT, 2016                                | 16/07/2024 | no of objections 1. IAs title fill<br>online as per mop. If u have any<br>doubt humble request to you<br>please contact to registry  | Simarpal<br>Singh<br>Sawhney |

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| 112 | 26/04/2024 | Interlocutory Application (I.B.C) | 710102036362024 | COMPANY PETITION IB (IBC)/22(PB)2018  | ABHISHEK KUMAR VS VALUE INFRA BUYERS ASSOCIATION                | Sec 60(5)                                   | 18/07/2024 | no. of objections 1. missing index 2. memo of party missing 3. pagination missing on pdf 4. notary missing on affidavit 5. 25 Rs welfare or 3 Rs court fees or date missing on Vakalatnama 6.main case number title NCLT heading missing on Vakalatnama 7.proof of service missing If you have any doubt please humble request to you contact to registry | Mishal Vij          |
| 113 | 26/04/2024 | Interlocutory Application (I.B.C) | 710102036502024 | COMPANY PETITION IB (IBC)/22(PB)2018  | KIRAN JOT SINGH VS VALUE INFRA BUYERS ASSOCIATION               | Sec 60(5)                                   | 18/07/2024 | No of objections 1.fill all details in online portal. 2.index missing. 3.memo of parties missing. 4.vakalatnama compulsory. 5.bookmarking compulsory with page numbering. OCR missing. 6.need every page sign and true copy in annexure. 7.proof of service missing. (reminder 2)   | Mishal Vij          |
| 114 | 27/04/2024 | Interlocutory Application (I.B.C) | 710102036542024 | COMPANY PETITION IB (IBC)/22(PB)2018  | SUMAN AGARWAL VS VALUE INFRA BUYERS ASSOCIATION                 | Sec 60(5)                                   | 18/07/2024 | No. of objections 1.pdf missing. (reminder 2)   | Mishal Vij          |
| 115 | 3/5/2024   | Interlocutory Application (I.B.C) | 710102038432024 | COMPANY PETITION IB (IBC)/639(ND)2023 | ANIL KUMAR VS .   | Application under any other provisions- IBC | 26/07/2024 | 1. applicant respondent fill online as per mop (reminder 5) if you have any doubt humble request to you please contact to registry room no 103  | Aditi Sharma        |
| 116 | 6/5/2024   | Interlocutory Application (I.B.C) | 710102039242024 |                                       | RP SUNIL KUMAR AGRAWAL VS .                                     | Sec 60(5)                                   | 15/07/2024 | No. of objections 1.main case no. missing in online portal and not link(Third time objection) if any doubt contact to registry  | SUNIL KUMAR AGRAWAL |
| 117 | 15/05/2024 | Company Appeal (IBC)              | 710102042622024 | COMPANY PETITION IB (IBC)/190(PB)2017 | REGIONAL PF COMMISSIONER DELHI VS ERA INFRA ENGINEERING LIMITED | Sec 60(5)                                   | 18/07/2024 | 1.case type wrong please choose Interlocutory Application 2.need to sign on every page of application 3.IB not mention in maincase no in pdf 4.page no. 55,56,70 to 77 are not clear. if any doubt please come to registry you are filled again and again withdefect please remove all defetcs  | SHIVANATH MAHANTA   |



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|-----|------------|-----------------------------------|-----------------|--|--|--|------------|--|----------------------|
| 118 | 18/05/2024 | Interlocutory Application (I.B.C) | 710102043722024 | COMPANY PETITION IB (IBC)/35(ND)2017   | KULDEEP SAINI VS SRIRAM PARKAT   | Sec 42                                     | 24/07/2024 | No. of Objections 1. section wrong online as per pdf. 2.payment due section 19 (2). 3. main case no wrong in pdf mention IB-35 (ND)/2017 place of IB-35 (IND)/2017. 4.Sriram Parkat name mention in mop in pdf as respondent 5. counsel sign and full details miss in prayer. If you have any doubt humble request to you Please contact to registry | N A SEBASTIAN        |
| 119 | 8/12/2023  | Interlocutory Application (I.B.C) | 710102105032023 | COMPANY PETITION IB (IBC)/26(ND)2023   | COL. RAVI KOUL VS MAX HEIGHTS TOWNSHIP AND PROJECTSPRIVATE LIMITED                               | Sec 60(5)                                  | 24/07/2024 | No of objections. 1.Annexure 1,4 and 5 not clear rescan or attach type copy 2 Pagination wrong. If you have any doubt humble request to you Please contact to registry room no 103   | Kunal Malik          |
| 120 | 22/05/2024 | Interlocutory Application (I.B.C) | 710102044772024 | COMPANY PETITION IB (IBC)/448(PB)2017  | GURCHARAN SINGH VS EARTH GRACIA BUILDCON PRIVATE LIMITED   | Sec 60(5)                                  | 30/07/2024 | No of objections bookmarking as per index with page nos (reminder 3)   | Firoz Khan           |
| 121 | 30/05/2024 | Interlocutory Application (I.B.C) | 710102047222024 | COMPANY PETITION IB (IBC)/141(ND)2024  | ANUP KUMAR VS RACHANA  | Application under any other provisions-IBC | 18/07/2024 | no of objections 1.remove double pagination. 2. Date missing on vakalatnama (reminder 2)   | Ishaan Mukherjee     |
| 122 | 12/6/2024  | Interlocutory Application (I.B.C) | 710102051322024 | COMPANY PETITION IB (IBC)/1006(ND)2019 | DEVENDRA KUMAR SHARMA VS JBB-EVEREST BUILDTECH PRIVATE LIMITED                                   | Sec 60(5)                                  | 29/07/2024 | No of objections 1.memo of parties attach but applicant respondent fill online as per mop 2. bookmarking compulsory with page numbering. 3. IAs title mention online as per mop. contact to registry regarding index page number 21 to 39 its another application  | RAJIV                |
| 123 | 21/06/2024 | Interlocutory Application (I.B.C) | 710102053542024 | COMPANY PETITION IB (IBC)/204(ND)2021  | V JYOTI SHARMA & OTHERS VS HITESH GOEL   | Sec 60(5)                                  | 24/07/2024 | bookmarking as per index with page number OCR missing (reminder 3)   | V K SHARMA           |
| 124 | 20/06/2024 | Restoration Application (IBC)     | 710102053412024 | COMPANY PETITION IB (IBC)/194(PB)2023  | RAJENDER KUMAR JAIN VS MS VIDHI GOEL   | Rule 11 of NCLT, 2016                      | 9/7/2024   | Many time reminderno. of objections 1.case type wrong 2.section wrong in pdf (reminder 4) if you have any doubt humble request to you please contact to registry   | SWATI SALUJA         |
| 125 | 24/06/2024 | Interlocutory Application (I.B.C) | 710102054002024 | COMPANY PETITION IB (IBC)/783(ND)2022  | SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS GOPAL ANSAL | Sec 66(1)                                  | 18/07/2024 | remove double pagination.  | RAKESH KUMAR         |
| 126 | 27/06/2024 | Interlocutory Application (I.B.C) | 710102054782024 | COMPANY PETITION IB (IBC)/2081(ND)2019 | LIQUIDATOR SUNIL KUMAR AGRAWAL VS VRSA CONSULTANCY LLP   | Sec 60(5)                                  | 2/7/2024   | bookmarking compulsory with page numbering. OCR missing.   | IRP SUNIL KUMAR AGRA |

|     |            |                                   |                 |  |   |  |            |   |                      |
|-----|------------|-----------------------------------|-----------------|--|---|--|------------|---|----------------------|
| 127 | 1/7/2024   | Interlocutory Application (I.B.C) | 710102055552024 | COMPANY PETITION IB (IBC)/160(PB)2018  | ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS WHITE METALS LIMITED                                    | Sec 60(5)  | 5/7/2024   | no of objections. 1 memo of parties mismatch according your online portal. 2 section not mention in index. 3 notary missing. 4 vakalatnama compulsory. 5 bookmarking compulsory with page numbering. 6 OCR missing.                     | RISHI                |
| 128 | 25/06/2024 | Interlocutory Application (I.B.C) | 710102054702024 | COMPANY PETITION IB (IBC)/2083(ND)2019 | RP SUNIL KUMAR AGRAWAL VS WHITE METALS LIMITED  | Application under any other provisions-IBC             | 1/7/2024   | bookmarking compulsory with page numbering. OCR missing.  | SUNIL KUMAR AGRAWAL  |
| 129 | 27/06/2024 | Interlocutory Application (I.B.C) | 710102054982024 | COMPANY PETITION IB (IBC)/489(PB)2017  | SUNIL KUMAR GUPTA VS WHITE METALS LIMITED   | Sec 60(5)  | 2/7/2024   | page 14,15,22,23,25 are not clear. Hindi page mention English type copy in pdf. bookmarking compulsory with page numbering. OCR missing.  | KK                   |
| 130 | 27/06/2024 | Interlocutory Application (I.B.C) | 710102054792024 | COMPANY PETITION IB (IBC)/144(PB)2017  | ASSISTANT COMMISSIONER OF CUSTOMS (LEGAL) VS SR FOILS & TISSUE LIMITED                                  | Rule 11 of NCLT, 2016                                  | 15/07/2024 | No of objections. section wrong please choose rule 11 on online portal if u have any doubt humble request to u plz contact to registry.   | AAKARSH SRIVASTAVA   |
| 131 | 28/06/2024 | Interlocutory Application (I.B.C) | 710102055002024 | COMPANY PETITION IB (IBC)/24(ND)2024   | AKJ METALS PRIVATE LIMITED VS SAIVI FINANCE PRIVATE LIMITED   | Rule 11 of NCLT, 2016                                  | 3/7/2024   | memo of parties missing. mention bookmarking with page numbering.   | PRANAY AGRAWALA      |
| 132 | 1/7/2024   | Interlocutory Application (I.B.C) | 710102055612024 | COMPANY PETITION IB (IBC)/24(ND)2024   | NSL NAGAPATNAM POWER AND INFRATECH LIMITED THROUGH RP MR. NAVNEET KUMAR GUPTA VS MANDAVA RAO PRABHAKARA | Sec 66(1),Sec 49(2)                                    | 5/7/2024   | no of objections. 1. fill all details in online portal. 2. main case not link in online portal. 3. add all respondent in online portal. 4. counsel details missing in memo of parties and prayer. 5. page no. 337 to 365 are not clear. | PRANAY AGRAWALA      |
| 133 | 1/7/2024   | Interlocutory Application (I.B.C) | 710102055562024 | COMPANY PETITION IB (IBC)/825(ND)2022  | GAURAV BANSAL VS BANK OF MAHARASHTRA  | Rule 11 of NCLT, 2016                                  | 29/07/2024 | no of objections. 1 fill all details in online portal. 2 applicant respondent fill online as per memo of parties missing. (reminder 3) If you have any doubt humble request to you please contact to registry                           | Niharika Gulati      |
| 134 | 2/7/2024   | Interlocutory Application (I.B.C) | 710102055912024 | COMPANY PETITION IB (IBC)/492(ND)2023  | SAMIKSHA MAHAJAN VS INDIAN BANK   | Rule 11 of NCLT, 2016                                  | 5/7/2024   | no of objections. 1. vakalatnama compulsory.  | Zain Ahmed Khan      |
| 135 | 2/7/2024   | Interlocutory Application (I.B.C) | 710102055892024 | COMPANY PETITION IB (IBC)/532(PB)2017  | KASHI VISWANATHAN SIVARAMAN LIQUIDATOR OF HARIDWAR IRON & ISPAT ROLLINGS LIMITED VS INDIAN BANK         | Regulation 44(2), Liquidation process Regulation, 2016 | 24/07/2024 | no of objection. 1. Page no 77 78 79 hindi pages 2.80 to 82 pages missing 3.page 155 not clear  | Niraj Chamyal        |
| 136 | 3/7/2024   | Interlocutory Application (I.B.C) | 710102056172024 | COMPANY PETITION IB (IBC)/532(PB)2017  | RAJESH RAMESH KAMATH VS INDIAN BANK   | Application under any other provisions-IBC             | 15/07/2024 | No of objections. 1. main case not link in online portal. 2. wrong jurisdiction If you have any doubt humble request to you Please contact to registry  | RAJESH RAMESH KAMATH |

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|-----|----------|------------------------------------|-----------------|--|--|--|------------|--|------------------|
| 137 | 2/7/2024 | Interlocutory Application (I.B.C)  | 710102055822024 | COMPANY PETITION IB (IBC)/491(ND)2023        | BRIJ MOHAN MAHAJAN VS INDIAN BANK  | Rule 11 of NCLT, 2016                      | 5/7/2024   | 1. vakalatnama compulsory.   | Zain Ahmed Khan  |
| 138 | 3/7/2024 | Interlocutory Application (I.B.C)  | 710102056232024 | COMPANY PETITION IB (IBC)/306(ND)2022        | KOTAK MAHINDRA BANK LIMITED VS SANJAY MEHRA  | Sec 60(5)                                  | 29/07/2024 | no of objections. 1. fill all details in online portal.  | AMIT MAHALIYAN   |
| 139 | 2/7/2024 | Interlocutory Application (I.B.C)  | 710102055922024 | COMPANY PETITION IB (IBC)/493(ND)2023        | NIMIT MAHAJAN VS INDIAN BANK   | Rule 11 of NCLT, 2016                      | 5/7/2024   | no of objections. 1. memo of parties mismatch according your online portal. 2. vakalatnama compulsory.   | Zain Ahmed Khan  |
| 140 | 3/7/2024 | Interlocutory Application (I.B.C)  | 710102056482024 | COMPANY PETITION IB (IBC)/524(ND)2021        | BHAWESH SRIVASTAVA & ORS. VS AJNARA REALTECH LTD                                       | Sec 60(5)                                  | 23/07/2024 | No of objections. 1. Need true copy sign missing and annexure. 2. main case number wrong mention in prayer.  | RAJAT KAPOOR     |
| 141 | 3/7/2024 | Company Application(Companies Act) | 710102056382024 | COMPANY PETITION (COMPANIES ACT)/277(ND)2018 | M/S GLOBUS INVESTORS WELFARE ASSOCIATION VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS | Rule 11 of NCLT                            | 8/7/2024   | no of objections. 1. memo of parties missing. 2. vakalatnama compulsory.   | ARJUN NANDA      |
| 142 | 3/7/2024 | Interlocutory Application (I.B.C)  | 710102056412024 | COMPANY PETITION IB (IBC)/524(ND)2021        | RAJEEV KUMAR CHAUDHARY AND ORS. VS AJNARA REALTECH LTD                                 | Sec 60(5)                                  | 23/07/2024 | no of objections. 1.Main case number wrong mention in prayer   | RAJAT KAPOOR     |
| 143 | 4/7/2024 | Interlocutory Application (I.B.C)  | 710102056532024 | COMPANY PETITION IB (IBC)/449(PB)2019        | ORIENTAL BANK OF COMMERCE VS M/S PIYUSH COLONISERS LTD.                                | Section 60(5)                              | 23/07/2024 | no of objections. 1. remove main case parties in applicant corner in online portal. 2. counsel details incomplete in memo of parties. 3. need to be affidavit for all applicant.   | Sanchit Garga    |
| 144 | 4/7/2024 | Interlocutory Application (I.B.C)  | 710102056692024 | COMPANY PETITION IB (IBC)/1096(PB)2018       | CFM ASSETS RECONSTRUCTION PVT LTD VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED        | Sec 60(5)                                  | 9/7/2024   | no of objections. 1. case type wrong choose intervention in case type.   | SUMEER SODHI     |
| 145 | 5/7/2024 | Interlocutory Application (I.B.C)  | 710102057182024 | COMPANY PETITION IB (IBC)/594(PB)2023        | RESIDENTS WELFARE ASSOCIATION-ELECTED VS JTPL PRIVATE LIMITED                          | Sec 60(5)                                  | 29/07/2024 | 2. Applicant respondent fill online as per mop. (reminder 2)   | Somit            |
| 146 | 5/7/2024 | Interlocutory Application (I.B.C)  | 710102056872024 | COMPANY PETITION IB (IBC)/653(PB)2023        | ASC INSOLVENCY SERVICES LLP VS JTPL PRIVATE LIMITED                                    | Section 12(2)                              | 30/07/2024 | Interlocutory Application Under Section 12(3) of the IBC,2016 seeking extension of 90 days in soft copy mentioned this but technically in basic detail you select section 12(2) so please select proper section what you mentioned in soft copy (if you have doubt regarding this defects please contact to registry ) | Rashmi Raj       |
| 147 | 5/7/2024 | Interlocutory Application (I.B.C)  | 710102057062024 | COMPANY PETITION IB (IBC)/114(ND)2021        | DHARMENDRA KUMAR VS NA   | Application under any other provisions-IBC | 30/07/2024 | No of objections. 1. Remove RP or ICICI Bank Ltd. &&& OR's. details in respondent corner in online portal as per mop 2. Dharmendra Kumar mention only IAs title in online portal as per mop (reminder 4)   | Dharmendra Kumar |

|     |          |   |                 |   |  |                 |            |   |                 |
|-----|----------|---|-----------------|---|--|-----------------|------------|---|-----------------|
| 148 | 7/7/2024 | Restoration Application (Companies Act) | 710102057672024 | COMPANY PETITION (COMPANIES ACT)/11(PB)2019 | ANKIT NARANG & ORS VS MALL BULDTECH PRIVATE LIMITED & ORS                        | Rule 11 of NCLT | 9/7/2024   | no of objections. 1. case type wrong choose restoration in case type. 2. NCLT order missing. 3. add all applicant affidavit in pdf. 4. order date wrong in index and prayer.  | AKSHAY SHARMA   |
| 149 | 7/7/2024 | Interlocutory Application (I.B.C)       | 710102057682024 | COMPANY PETITION IB (IBC)/524(ND)2021       | SURENDRA CHOUDHARY & ORS VS AJNARA REALTECH LTD                                  | Sec 60(5)       | 23/07/2024 | on of objection. 1. add all applicant in online portal. 2. page no. 487,489,491,498,499,502,,503,128 7 are cut. 3. Main case number wrong mention in prayer   | RAJAT KAPOOR    |
| 150 | 8/7/2024 | Company Appeal (IBC)                    | 710102057842024 |   | NU-WORLD INDUSTRIES (PTY) LTD VS VEIRA ELECTRONICS PRIVATE LIMITED               | IBC Under Sec 9 | 16/07/2024 | 1.Delete petition from proof of service 2.Case Type Wrong please choose Company Petition IB (IBC). 3.Pagination missed in book marking 4.reply missed for demond notice 5.need to sign on every page of application 6.need to OCR in entire pdf 7.need to true copy sign on annexure every page 8.court fee and welfare missed in vakalatnama if any query please contact to registry regarding your file remember /1 | Anand Sharma    |
| 151 | 8/7/2024 | Interlocutory Application (I.B.C)       | 710102057852024 | COMPANY PETITION IB (IBC)/1768(ND)2018      | SANJEEV PRASAD AND ANURADHA PRASAD VS VIVEK PARTI                                | Sec 60(5)       | 15/07/2024 | 1. fill all details in online portal. 2. counsel details incomplete in memo of parties. 3. vakalatnama compulsory. 4. bookmarking compulsory with page numbering. 5. OCR missing.   | India C&L       |
| 152 | 8/7/2024 | Interlocutory Application (I.B.C)       | 710102057922024 | COMPANY PETITION IB (IBC)/292(ND)2021       | BALAJI DUROBUILD PRIATE LIMITED VS SANDWOODS INFRA TECH PROJECTS PRIVATE LIMITED | IBC Under Sec 9 | 20/07/2024 | 1.section wrong please choose technically 60(5), 2.OCR missed 3.pagination missed in index 4.1.book marking missed according to the index with pagination. 5.sign missed after index 6.need to sign on every page of application, 7.please fill party in the portal from memo party 8.court fee and welfare missed in the vakalatnama if any query please contact to registry regarding your file                     | Azka Ahmed      |
| 153 | 8/7/2024 | Interlocutory Application (I.B.C)       | 710102058032024 | COMPANY PETITION IB (IBC)/412(ND)2021       | STATE BANK OF INDIA VS ARCHANA AGGARWAL  | Sec 60(5)       | 25/07/2024 | No of objections 1. vakalatnama compulsory. (Reminder 2)  | MITAL AND MITAL |
| 154 | 5/7/2024 | Interlocutory Application (I.B.C)       | 710102056892024 | COMPANY PETITION IB (IBC)/20(ND)2022        | FLAT BUYER ASSOCIATION VS LEENA BATRA  | Sec 60(5)       | 10/7/2024  | no of objections. 1. memo of parties mismatch according your online portal. 2. case type wrong choose intervention in case type.  | VIJAY KASANA    |

|     |           |                                    |                 |   |  |  |            |   |                |
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| 155 | 10/7/2024 | Interlocutory Application (I.B.C)  | 710102058652024 | COMPANY PETITION IB (IBC)/690(ND)2018                     | RAJEEV LOCHAN VS ANIL BHALLA   | Sec. 45 (1)                                | 16/07/2024 | 1. sub section missing in index. 2. bookmarking compulsory with page numbering. 3. OCR missing.   | Shivam         |
| 156 | 10/7/2024 | Interlocutory Application (I.B.C)  | 710102058472024 | COMPANY PETITION IB (IBC)/1248(PB)2018                    | ASHMEET SINGH BHATIA VS M/S GRANITE GATE PROPERTIES PVT LTD            | Sec 60(5)                                  | 16/07/2024 | 1. section mismatch in online portal and pdf.   | SHASHWAT       |
| 157 | 5/7/2024  | Company Application(Companies Act) | 710102057092024 | COMPANY PETITION (COMPANIES ACT)/113(ND)2023              | SRM BANQUETS PRIVATE LIMITED VS GAURANG GUPTA                          | Sec. 242(4)                                | 29/07/2024 | No of objections. 1. Need to affidavit for SRM BANQUETS PRIVATE LIMITED 2. Bookmarking as per index with page number OCR Missing If you have any doubt humble request to you please contact to registry   | SANJAY MISHRA  |
| 158 | 7/7/2024  | Company Application(Companies Act) | 710102057442024 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2021 | BLOGMINT DIGITAL PVT LTD VS GAURANG GUPTA                              | Rule 11 of NCLT                            | 11/7/2024  | no of objections. 1. vakalatnama compulsory.  | Sasttra Legal  |
| 159 | 8/7/2024  | Interlocutory Application (I.B.C)  | 710102057872024 | COMPANY PETITION IB (IBC)/15(PB)2017                      | ARUNAVA SIKDAR VS GAURANG GUPTA  | Application under any other provisions-IBC | 11/7/2024  | no of objections. 1. memo of parties. 2. bookmarking compulsory with page numbering. 3. OCR missing.  | ARUNAVA SIKDAR |
| 160 | 7/7/2024  | Interlocutory Application (I.B.C)  | 710102057572024 | COMPANY PETITION IB (IBC)/1362(PB)2018                    | MR. CHARANJEET SINGH VS JYOTI BUILDTECH PVT LTD                        | Sec 60(5)                                  | 11/7/2024  | no of objections. 1. vakalatnama compulsory.  | Sasttra Legal  |
| 161 | 7/7/2024  | Interlocutory Application (I.B.C)  | 710102057632024 | COMPANY PETITION IB (IBC)/338(ND)2024                     | CANARA BANK VS RISHABH SINGH   | Rule 11 of NCLT, 2016                      | 11/7/2024  | 1. memo of parties missing.   | HITESH SACHAR  |
| 162 | 7/7/2024  | Interlocutory Application (I.B.C)  | 710102057352024 | COMPANY PETITION IB (IBC)/625(ND)2023                     | CENTRAL BANK OF INDIA LIMITED VS MRS. TAMKEEN KOSAR                    | Rule 11 of NCLT, 2016                      | 11/7/2024  | no of objections. 1. case type wrong choose restoration in case type. 2. main case wrong in memo of parties and application. 3. counsel details missing in memo of parties. 4. NCLT order missing. 5. need every page sign and true copy in annexure. 6. bookmarking compulsory with page numbering. 7. section wrong choose any other provision. | MOHD           |
| 163 | 7/7/2024  | Interlocutory Application (I.B.C)  | 710102057642024 | COMPANY PETITION IB (IBC)/333(ND)2024                     | CANARA BANK VS GEETA SINGH   | Rule 11 of NCLT, 2016                      | 11/7/2024  | no of objections. 1. memo of parties missing.   | HITESH SACHAR  |
| 164 | 11/7/2024 | Interlocutory Application (I.B.C)  | 710102058912024 | TRANSFER APPLICATION (IBC)/34(PB)2024                     | JAYANT KUMAR JAIN VS UCO BANK  | Rule 11 of NCLT, 2016                      | 29/07/2024 | 1. vakalatnama compulsory.  | Vikas          |
| 165 | 11/7/2024 | Interlocutory Application (I.B.C)  | 710102059082024 | COMPANY PETITION IB (IBC)/334(ND)2017                     | SM MILKOSE LIMITED & ANR. VS DEPUTY COMMISSIONER OF INCOME TAX AND ANR | Sec 60(5)                                  | 23/07/2024 | 1. need to be affidavit for all applicant . 2. need every page true copy and sign in annexure. 3. 25Rs welfare fee missing in vakalatnama.  | SAMIR SAGAR    |

|     |            |  |                 |  |  |                       |            |  |                 |
|-----|------------|--|-----------------|--|--|-----------------------|------------|--|-----------------|
| 166 | 7/7/2024   | Interlocutory Application (I.B.C)        | 710102057762024 | COMPANY PETITION IB (IBC)/1248(PB)2018 | M/S IHDP HOME INTERIORS EXPORTS PARKS PVT. LTD. VS M/S GRANITE GATE PROPERTIES PVT LTD                 | Sec 60(5)             | 25/07/2024 | No of objections 2. bookmarking compulsory with page numbering. (reminder 2)   | GOVIND          |
| 167 | 8/7/2024   | Interlocutory Application (I.B.C)        | 710102057792024 | COMPANY PETITION IB (IBC)/742(ND)2023  | MEGHDOOT CORROUGATORS & PACKERS PRIVATE LIMITED VS PUNIT HANDA IRP/RP OF SPECTRUM AERO PRIVATE LIMITED | Sec 60(5)             | 25/07/2024 | No of objections. 1. memo of parties missing. (attached) but applicant respondent fill online as per mop   | Anshul Sharma   |
| 168 | 9/7/2024   | Interlocutory Application (I.B.C)        | 710102058342024 | COMPANY PETITION IB (IBC)/356(ND)2021  | BHARAT HEAVY ELECTRICALS LIMITED VS ELENA POWER AND INFRASTRUCTURE LIMITED                             | Sec 60(5)             | 25/07/2024 | 1. vakalatnama compulsory. (reminder 2)  | Abhijeet        |
| 169 | 9/7/2024   | Interlocutory Application (I.B.C)        | 710102058232024 | COMPANY PETITION IB (IBC)/2027(ND)2019 | REVA AIS TECHNO TRADERS THROUGH ITS PROPRIETOR MRS. REENU GUPTA VS KAY EM COPPER PRIVATE LIMITED       | Sec 60(5)             | 25/07/2024 | 1. counsel details missing in memo of parties and prayer or index. reminder 2  | Suresh          |
| 170 | 13/07/2024 | Interlocutory Application (I.B.C)        | 710102059682024 | COMPANY PETITION IB (IBC)/281(ND)2023  | MANOJ KUMAR SINGH VS DWARKADHIS PROJECTS PRIVATE LIMITED   | Section 21            | 25/07/2024 | 1. section wrong choose 21 in pdf. 2. memo of parties missing. 3. need every page sign in application. 4. OCR missing. 5. page no. 93 to 100 are not clear. 6. need every page sign and true copy in annexure.   | Sandiv          |
| 171 | 11/7/2024  | Miscellaneous Application(Companies Act) | 710102059122024 | TRANSFER APPLICATION/22(PB)2024        | WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED VS DWARKADHIS PROJECTS PRIVATE LIMITED                     | Rule 11 of NCLT       | 25/07/2024 | No. of objections 1. case type wrong. 2. add all applicant company in online portal. 3. need to be affidavit for all company. 4. Vakalatnama compulsory. 5. counsel sign missing in index. 6. First motion case no. mention in prayer difference from number mention in pdf If you have any doubt humble request to you please contact to registry | Arjun Singh     |
| 172 | 9/7/2024   | Interlocutory Application (I.B.C)        | 710102058332024 | COMPANY PETITION IB (IBC)/641(PB)2023  | V-CON INTEGRATED SOLUTIONS PRIVATE LIMITED VS GNEC MEDIA PRIVATE LIMITED                               | Rule 11 of NCLT, 2016 | 15/07/2024 | 1. fill all details online portal. 2. memo of parties missing. 3. need every page sign in application. 4. vakalatnama compulsory. 5. need true copy in annexure.   | Kritika Nagpal  |
| 173 | 12/7/2024  | Interlocutory Application (I.B.C)        | 710102059332024 | COMPANY PETITION IB (IBC)/446(ND)2023  | ASHOK KUMAR GUPTA VS IDBI TRUSTEESHIP SERVICES LIMITED   | Rule 11 of NCLT, 2016 | 26/07/2024 | No of objections 1. page no. 198 to 216,224 to 243 are not clear. reminder 2   | KNM & Partners  |
| 174 | 10/7/2024  | Interlocutory Application (I.B.C)        | 710102058672024 | COMPANY PETITION IB (IBC)/670(ND)2021  | STATE BANK OF INDIA VS P.P. JEWELLERS PRIVATE LIMITED  | Rule 11 of NCLT, 2016 | 12/7/2024  | section wrong  | MITAL AND MITAL |
| 175 | 12/7/2024  | Interlocutory Application (I.B.C)        | 710102059392024 | COMPANY PETITION IB (IBC)/731(PB)2018  | ICICI BANK LIMITED VS PUNJ LLYOD LIMITED   | Sec 60(5)             | 23/07/2024 | 1. remove main case parties in applicant corner. 2. 1Rs court fee short in vakalatnama.  | SANJAY JHA      |

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|-----|------------|-----------------------------------|-----------------|--|---|--|------------|---|-------------------|
| 176 | 11/7/2024  | Interlocutory Application (I.B.C) | 710102058862024 | COMPANY PETITION IB (IBC)/2690(ND)2019 | AISHWARYA MOHAN GAHRANA VS PUNJ LLYOD LIMITED   | Application under any other provisions-IBC | 30/07/2024 | No of objections. 1. Case type wrong choose IA (Liq.) Progress Report this case type is newly launch  | A M Gahrana       |
| 177 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102060212024 | COMPANY PETITION IB (IBC)/114(ND)2021  | MR. DHARMENDRA KUMAR- RP IN THE MATTER OF RUPINDER SINGH KHURANA VS ICICI BANK LTD. & ORS.    | Application under any other provisions-IBC | 27/07/2024 | No of objections 1.bookmarking as per index with page number 2.ocr missing 3. applicant respondent fill online as per mop   | Dharmendra Kumar  |
| 178 | 13/07/2024 | Interlocutory Application (I.B.C) | 710102060032024 | COMPANY PETITION IB (IBC)/487(ND)2023  | CHETAN GUPTA VS ICICI BANK LTD. & ORS.  | Sec 60(5)                                  | 26/07/2024 | 1. section mismatch in online portal and pdf. 2. contact to registry room no. 103.  | Aman              |
| 179 | 13/07/2024 | Interlocutory Application (I.B.C) | 710102059862024 | COMPANY PETITION IB (IBC)/1016(PB)2020 | RESOLUTION PROFESSIONAL M/S IDEA BUILDERS PRIVATE LIMITED VS IDEA BUILDERS PVT LTD            | Sec 60(5)                                  | 26/07/2024 | 1. due payment section 66. 2. counsel sing missing in index memo of parties and prayer. 3. add all respondent in online portal. 4. applicant sign missing in prayer. 5. need every page sign in application. 6. page no. 53,102,103,108,109,112,113,135,136,170,171,182,183,186,190,192,262,263 to 268 are not clear. 7. need every page sign and true copy in annexure. 8. bookmarking compulsory with page numbering. 9. OCR missing. 10. proof of service missing. | SHITAL KHATRI     |
| 180 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102060342024 | COMPANY PETITION IB (IBC)/280(ND)2024  | MR. ATUL KUMAR KANSAL RP VS MR VIBHOR GUPTA   | Application under any other provisions-IBC | 26/07/2024 | 1. page no. 100 to 106 are not clear. 2. OCR missing.   | Rajat             |
| 181 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102060272024 | COMPANY PETITION IB (IBC)/917(ND)2019  | RAKESH KUMAR JAIN VS RG INFRABUILD PRIVATE LIMITED  | Application under any other provisions-IBC | 27/07/2024 | No of objections. 1. case type wrong select IA (Liq.) Progress Report 2.only Rakesh Kumar Jain mention in IAs title in online portal or RG INFRABUILD PRIVATE LIMITED remove from respondent corner   | RAKESH KUMAR JAIN |
| 182 | 13/07/2024 | Interlocutory Application (I.B.C) | 710102059902024 | COMPANY PETITION IB (IBC)/117(PB)2019  | TSN RAJA VS RG INFRABUILD PRIVATE LIMITED   | Sec 60(5)                                  | 25/07/2024 | 1. section wrong choose any other provisions in online portal.  | TSN RAJA          |
| 183 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102060192024 | COMPANY PETITION IB (IBC)/846(ND)2018  | AKASH SINGHAL LIQUIDATOR OF AMIRA PURE FOODS PRIVATE LIMITED VS RG INFRABUILD PRIVATE LIMITED | Application under any other provisions-IBC | 27/07/2024 | 1. case type wrong choose IA (Liq.) Progress Report. 2. page no. 103 to 107,427 to 444 are not clear. 3. remove double pagination. 4. need to translate all Hindi pages.  | AKASH             |
| 184 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102060402024 | COMPANY PETITION IB (IBC)/386(PB)2018  | ROHIT SEHGAL VS RG INFRABUILD PRIVATE LIMITED   | Application under any other provisions-IBC | 27/07/2024 | 1. case type wrong choose IA (Liq.) Progress Report. 2. page no. 20 to 22 are not clear. 3. page no. 22,23 need translate English copy.   | ROHIT SEHGAL      |

|     |            |                                   |                 |  |   |   |            |   |                |
|-----|------------|-----------------------------------|-----------------|--|---|---|------------|---|----------------|
| 185 | 13/07/2024 | Interlocutory Application (I.B.C) | 710102059982024 | COMPANY PETITION IB (IBC)/487(ND)2023  | CHETAN GUPTA VS RG INFRABUILD PRIVATE LIMITED                                     | Sec 60(5)   | 27/07/2024 | 1. section mismatch in online portal and index. 2. bookmarking compulsory with page numbering. 3. OCR missing.  | Aman           |
| 186 | 13/07/2024 | Interlocutory Application (I.B.C) | 710102059712024 | COMPANY PETITION IB (IBC)/281(ND)2023  | SIMMI KASHYAP VS DWARKADHIS PROJECTS PRIVATE LIMITED                              | Section 21  | 27/07/2024 | 1. section wrong choose 21 in pdf. 2. memo of parties missing. 3. need every page sign in application. 4. page no. 31 to 33,35 are not clear. 5. page no. 40 to 48 are cut. 6. need every page sign and true copy in annexure. 7. mention bookmarking with page numbering. 8. OCR missing.        | Sandiv         |
| 187 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102060662024 | COMPANY PETITION IB (IBC)/1311(ND)2018 | MR. AKARSH KASHYAP LIQUIDATOR M/S. FE AAGROCHEM PVT. LTD. VS FE AAGROCHEM PVT.LTD |   | 24/07/2024 | 1. remove main case parties in online portal and add LIQUIDATOR details in petitioner corner.   | AKARSH KASHYAP |
| 188 | 10/7/2024  | Interlocutory Application (I.B.C) | 710102058692024 | COMPANY PETITION IB (IBC)/690(ND)2018  | RAJEEV LOCHAN VS ANIL BHALLA  | Sec 66(1)   | 16/07/2024 | 1. due payment section 67. 2. mention bookmarking according your index with page numbering. 3. OCR missing. 4. sub section missing in index.  | Shivam         |
| 189 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102060532024 | COMPANY PETITION IB (IBC)/875(PB)2020  | VISHAL CHUGH VS PURVANCHAL PROJECTS PVT. LTD                                      | Rule 11 of NCLT, 2016                             | 25/07/2024 | 1. fill all details in online portal. 2. section not mention in index. 3. volume 1 and 2 separately index missing. 4. page no. 195,196 to 204,214 to 225 are not clear. 5. 25Rs welfare fee and 3Rs court fee missing vakalatnama. 6. bookmarking compulsory with page numbering. 7. OCR missing. | RAJAT KATYAL   |
| 190 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102061342024 | COMPANY PETITION IB (IBC)/1411(ND)2018 | ASHOK KUMAR VS PURVANCHAL PROJECTS PVT. LTD                                       | Application under any other provisions-IBC        | 27/07/2024 | 1. case type wrong choose IA (Liq.) Progress Report.  | ASHOK KUMAR    |
| 191 | 7/7/2024   | Interlocutory Application (I.B.C) | 710102057422024 | COMPANY PETITION IB (IBC)/716(ND)2022  | MOHAN LAL JAIN VS NEEMSAR VYAPAAR PRIVATE LIMITED                                 | Application under any other provisions-IBC        | 25/07/2024 | no of objections. 1. Case type wrong select IA (Liq.) Progress Report 2. only Mohan Lal Jain name mention IAs title in online portal 3.remove NEEMSAR VYAPAAR PRIVATE LIMITED from respondent side in online portal   | Mohan Lal      |
| 192 | 10/7/2024  | Interlocutory Application (I.B.C) | 710102058442024 | COMPANY PETITION IB (IBC)/690(ND)2018  | RAJEEV LOCHAN VS ANIL BHALLA  | Sec 43(1) r/w Sec 44 (1),Sec 43(1) r/w Sec 44 (1) | 15/07/2024 | 1. due payment section 44. 2. OCR missing.  | Shivam         |
| 193 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102060602024 | COMPANY PETITION IB (IBC)/3042(ND)2019 | VIVEK PARTI VS ANIL BHALLA  | Rule 11 of NCLT, 2016                             | 27/07/2024 | 1. prayer missing.  | KARAN          |



|     |            |                                   |                  |  |  |  |            |  |                       |
|-----|------------|-----------------------------------|------------------|--|--|--|------------|--|-----------------------|
| 194 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102060632024  | COMPANY PETITION IB (IBC)/52(PB)2021   | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS VIJAY KISHORE SAXENA | Rule 11 of NCLT, 2016                      | 27/07/2024 | 1. memo of parties mismatch according your online portal.  | Mr. jitendra kumar    |
| 195 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102060472024  | COMPANY PETITION IB (IBC)/262(ND)2024  | AMARPAL VS VIJAY KISHORE SAXENA  | Application under any other provisions-IBC | 25/07/2024 | 1. section wrong choose 60?(5) in online portal. 2. page no. 91 to 98 are not clear. 3. OCR missing.   | Rahul Sharma          |
| 196 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102060592024  | COMPANY PETITION IB (IBC)/555(PB)2021  | AMARPAL VS VIJAY KISHORE SAXENA  | Application under any other provisions-IBC | 25/07/2024 | 1. volume 1 and 2 separately index missing. 2. need every page sign in application. 3. mention bookmarking according your index with page numbering. 4. need every page sign and true copy in annexure.                | Pinnacle Law Chambers |
| 197 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102061202024  | COMPANY PETITION IB (IBC)/902(ND)2022  | VIVEK PARTI VS VIJAY KISHORE SAXENA                                      | Sec 60(5)                                  | 27/07/2024 | 1. sub section missing in index. 2. remove double pagination. 3. need every page sign and true copy in annexure. 4. bookmarking compulsory with page numbering. 5. OCR missing.  | KARAN                 |
| 198 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102060452024  | COMPANY PETITION IB (IBC)/637(PB)2018  | K SUBHRA NARAYAN MOHAPATRA LIQUIDATOR VS VIJAY KISHORE SAXENA            | Application under any other provisions-IBC | 27/07/2024 | 1. case type wrong choose IA (Liq.) Progress Report.   | ISWAR                 |
| 199 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102060642024  | COMPANY PETITION IB (IBC)/1265(ND)2019 | HEMANT SHARMA VS VIJAY KISHORE SAXENA                                    | Rule 11 of NCLT, 2016                      | 27/07/2024 | 1. prayer missing. 2. date missing in vakalatnama.   | HEMANT SHARMA         |
| 200 | 16/07/2024 | Restoration Application (IBC)     | 710102061492024  | COMPANY PETITION IB (IBC)/391(ND)2024  | VIRENDER KUMAR CHAUHAN VS VIJAY KISHORE SAXENA                           | Application under any other provisions-IBC | 18/07/2024 | 1. need every page sign in application. 2. NCLT order missing. 3. need every page sign and true copy in annexure.  | Vishisht              |
| 201 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102061002024  | COMPANY PETITION IB (IBC)/2240(ND)2019 | TARUN JAIN VS VIJAY KISHORE SAXENA                                       | Application under any other provisions-IBC | 25/07/2024 | 1. main case wrong in pdf. 2. remove Tarun Jain details in online portal and added Umesh Gupta details in petitioner corner. 3. mention bookmarking with page numbering. 4.OCR missing. 5. need true copy in annexure. | Tarun                 |
| 202 | 15/07/2024 | Interlocutory Application (I.B.C) | 3310118000012020 | COMPANY PETITION IB (IBC)/2240(ND)2019 | SRIPRIYA KUMAR VS VIJAY KISHORE SAXENA                                   | Application under any other provisions-IBC | 25/07/2024 | 1. contact to registry room no. 103.   | Vijaykumar N P        |
| 203 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102060792024  | COMPANY PETITION IB (IBC)/1374(ND)2019 | SUMAN KUMAR VERMA VS VIJAY KISHORE SAXENA                                | Application under any other provisions-IBC | 25/07/2024 | 1. bookmarking compulsory with page numbering. 2.OCR missing.  | SUMAN                 |

|     |            |                                   |                 |  |   |  |            |  |                    |
|-----|------------|-----------------------------------|-----------------|--|---|--|------------|--|--------------------|
| 204 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102060942024 | COMPANY PETITION IB (IBC)/550(ND)2020  | ANISH KUMAR SANGHI VS VIJAY KISHORE SAXENA                          | Application under any other provisions-IBC | 25/07/2024 | 1. main case wrong in pdf. 2. fill all details in online portal according your memo of parties. 3. bookmarking compulsory with page numbering. 4. OCR missing.   | Anish Kumar Sanghi |
| 205 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102061072024 | COMPANY PETITION IB (IBC)/921(ND)2020  | DEEPIKA BHUGRA PRASAD VS VIJAY KISHORE SAXENA                       | Application under any other provisions-IBC | 24/07/2024 | 1. pdf and application not upload.   | Shrey              |
| 206 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102060842024 | COMPANY PETITION IB (IBC)/900(ND)2020  | VIKAS GARG VS VIJAY KISHORE SAXENA                                  | Application under any other provisions-IBC | 25/07/2024 | 1. main case wrong in pdf. 2. remove Vikas Garg details in online portal and added Umesh Gupta details in online portal. 3. bookmarking compulsory with page numbering. 4. OCR missing.  | Vikas Garg         |
| 207 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102061232024 | COMPANY PETITION IB (IBC)/338(ND)2024  | CANARA BANK VS RISHABH SINGH  | Rule 11 of NCLT, 2016                      | 27/07/2024 | 1. vakalatnama compulsory.   | HITESH SACHAR      |
| 208 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102061302024 | COMPANY PETITION IB (IBC)/1064(PB)2018 | MAHESH AGARWAL VS RISHABH SINGH                                     | Application under any other provisions-IBC | 25/07/2024 | 1. bookmarking compulsory with page numbering. 2. OCR missing.   | kinshuk Chatterjee |
| 209 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102061382024 | COMPANY PETITION IB (IBC)/378(PB)2017  | ANIL KOHLI LIQUIDATOR FOR MOSER BAER INDIA LIMITED VS RISHABH SINGH | Application under any other provisions-IBC | 27/07/2024 | file not open please reupload after reupload file is scrutinized thank you   | ABHISHEK           |
| 210 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102061322024 | COMPANY PETITION IB (IBC)/314(PB)2017  | LEKHRAJ BAJAJ LIQUIDATOR VS RISHABH SINGH                           | Application under any other provisions-IBC | 25/07/2024 | 1. section wrong choose any other provisions in online portal.   | ABHISHEK           |
| 211 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102060832024 | COMPANY PETITION IB (IBC)/2165(ND)2019 | SUMAN KUMAR VERMA VS RISHABH SINGH                                  | Application under any other provisions-IBC | 27/07/2024 | no of objections 1 bookmarking as per index with page number 2case type wrong select IA (Liq.) Progress Report   | SUMAN              |
| 212 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102060922024 | COMPANY PETITION IB (IBC)/2963(ND)2019 | SUNITA UMESH VS RISHABH SINGH                                       | Sec 60(5)                                  | 27/07/2024 | 1. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.  | Bendi Raviteja     |
| 213 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102061352024 | COMPANY PETITION IB (IBC)/2144(ND)2019 | SUBHASH KUMAR KUNDRA VS RISHABH SINGH                               | Sec 60(5)                                  | 27/07/2024 | no of objections 1. bookmarking as per index with page number 2.pagination missing on index or pdf 3.memo of party missing 4. sign missing on index application per page, prayer 4. notary sign missing on affidavit 5.25 Rs welfare fees 3 Rs date missing on Vakalatnama 6. true copy sign missing on annexure | HONEY SATPAL       |

|     |            |                                   |                 |  |   |   |            |   |                 |
|-----|------------|-----------------------------------|-----------------|--|---|---|------------|---|-----------------|
| 214 | 16/07/2024 | Interlocutory Application (I.B.C) | 710102061522024 | COMPANY PETITION IB (IBC)/334(ND)2018  | MR. ZUBAIR A LAM S/O IRSHAD ALI VS M/S MSX MALL PRIVATE LIMITED                                       | Sec 60(5)   | 27/07/2024 | 1. main case wrong. 2. fill all details in online portal. 3. page no. 48,80 are cut. 4. need every page sing and true copy in annexure. 5. 1Rs court fee short in vakalatnama. 6. OCR missing. 7. proof of service missing. | Navneet         |
| 215 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102060952024 | COMPANY PETITION IB (IBC)/594(PB)2023  | CMA SANDEEP GOEL RESOLUTION PROFESSIONAL FOR M/S JTPL PRIVATE LIMITED VS M/S MSX MALL PRIVATE LIMITED | Application under any other provisions-IBC,Section 21/Regulation 17 (1) | 27/07/2024 | 1. due payment section 21(1).   | MITAL AND MITAL |
| 216 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102060802024 | COMPANY PETITION IB (IBC)/559(PB)2017  | M/S PADIA TIMBER COMPANY PVT. LTD. VS BANK OF BARODA  | Sec 60(5)   | 27/07/2024 | no of objections 1. bookmarking as per index with page number 2. ocr missing 3.memo of party missing after attach mop applicant respondent fill online as per mop 4.upload only one pdf                                     | Pankaj          |
| 217 | 16/07/2024 | Interlocutory Application (I.B.C) | 710102061432024 | COMPANY PETITION IB (IBC)/1825(PB)2019 | NIKHIL TANDON VS SANJEEV BINDAL   | Sec 60(5)   | 27/07/2024 | 1. pdf not open reupload again we will check.   | Akhil           |
| 218 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102061312024 | COMPANY PETITION IB (IBC)/323(ND)2019  | VIKRAM BAJAJ LIQUIDATOR FOR THEMES EXPORT PVT LTD VS SANJEEV BINDAL                                   | Application under any other provisions-IBC                              | 27/07/2024 | No of objections 1. section wrong select any other provisions   | ABHISHEK        |
| 219 | 16/07/2024 | Interlocutory Application (I.B.C) | 710102061422024 | COMPANY PETITION IB (IBC)/1144(ND)2019 | CHETAN GUPTA VS SANJEEV BINDAL  | Rule 11 of NCLT, 2016   | 27/07/2024 | 1. pdf not opening reupload again.  | ASHOK           |
| 220 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102060882024 | COMPANY PETITION IB (IBC)/594(PB)2023  | CMA SANDEEP GOEL RESOLUTION PROFESSIONAL FOR M/S JTPL PRIVATE LIMITED VS SANJEEV BINDAL               | Section 21/Regulation 17 (1),Section 21/Regulation 17 (1)               | 27/07/2024 | no of objections 1. Due payment of section 18(1)(c)   | MITAL AND MITAL |
| 221 | 16/07/2024 | Interlocutory Application (I.B.C) | 710102061402024 | COMPANY PETITION IB (IBC)/479(ND)2019  | RITA GUPTA VS SANJEEV BINDAL  | Application under any other provisions-IBC                              | 27/07/2024 | 1. pdf not open reupload again we will check.   | RITA GUPTA      |
| 222 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102061362024 | COMPANY PETITION IB (IBC)/468(ND)2020  | MR. RAJEEV LOCHAN VS SANJEEV BINDAL   | Rule 11 of NCLT, 2016   | 27/07/2024 | No of objections 1. bookmarking as per index with page number 2.sign and notary missing on affidavit  | Shivam          |
| 223 | 15/07/2024 | Interlocutory Application (I.B.C) | 710102061222024 | COMPANY PETITION IB (IBC)/333(ND)2024  | CANARA BANK VS GEETA SINGH  | Rule 11 of NCLT, 2016   | 30/07/2024 | 1. vakalatnama compulsory.  | HITESH SACHAR   |
| 224 | 17/07/2024 | Interlocutory Application (I.B.C) | 710102062442024 | COMPANY PETITION IB (IBC)/115(PB)2022  | SHIV NANDAN SHARMA VS GEETA SINGH   | Application under any other provisions-IBC                              | 29/07/2024 | 2. need to translate all Hindi pages. 3. OCR missing.   | Harimohana N    |

|     |            |                                    |                 |   |   |  |            |   |                |
|-----|------------|------------------------------------|-----------------|---|---|--|------------|---|----------------|
| 225 | 17/07/2024 | Interlocutory Application (I.B.C)  | 710102062142024 | COMPANY PETITION IB (IBC)/681(ND)2023       | YES BANK LIMITED VS ATS TOWNSHIP PRIVATE LIMITED  | Application under any other provisions-IBC | 24/07/2024 | 1. vakalatnama compulsory.  | V. Anush       |
| 226 | 16/07/2024 | Company Application(Companies Act) | 710102061582024 | COMPANY PETITION (COMPANIES ACT)/62(PB)2022 | UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 2. SHRI. RAJESH MALIK MANAGING DIRECTOR | Rule 11 of NCLT                            | 27/07/2024 | 1. counsel details incomplete in index and memo of parties or prayer. 2. add all respondent in online portal. 3. ticket put on blank side in vakalatnama. 4. need every page sign and true copy in annexure. 5. contact to registry room no. 103.   | Devesh Maurya  |
| 227 | 17/07/2024 | Interlocutory Application (I.B.C)  | 710102062152024 | COMPANY PETITION IB (IBC)/549(ND)2023       | YES BANK LIMITED VS ATS REALWORTH PRIVATE LIMITED   | Application under any other provisions-IBC | 25/07/2024 | 1. vakalatnama compulsory.  | V. Anush       |
| 228 | 27/06/2024 | Interlocutory Application (I.B.C)  | 710102054802024 | COMPANY PETITION IB (IBC)/238(ND)2023       | SUMAN KUMAR VERMA VS ATS REALWORTH PRIVATE LIMITED  | Section 60(5)                              | 25/07/2024 | No. of objections. 1. Section wrong online as per pdf select RULE 11 reminder 3   | SUMAN          |
| 229 | 17/07/2024 | Interlocutory Application (I.B.C)  | 710102062162024 | COMPANY PETITION IB (IBC)/196(ND)2024       | YES BANK LIMITED VS MR. GETAMBER ANAND  | Application under any other provisions-IBC | 25/07/2024 | 1. section wrong choose rule 11 in online portal. 2. vakalatnama compulsory.  | V. Anush       |
| 230 | 17/07/2024 | Interlocutory Application (I.B.C)  | 710102062242024 | COMPANY PETITION IB (IBC)/1899(ND)2019      | VINEET GUPTA LIQUIDATOR AAKRITI INFO-MEDIA PRIVATE LIMITED VS NA                                      | Rule 11 of NCLT, 2016                      | 27/07/2024 | page number in index  | Ritesh Agrawal |
| 231 | 16/07/2024 | Interlocutory Application (I.B.C)  | 710102061722024 | COMPANY PETITION IB (IBC)/565(PB)2021       | SLR TECHINFRA PRIVATE LIMITED VS ENDLESS SERVICES PRIVATE LIMITED                                     | Rule 11 of NCLT, 2016                      | 27/07/2024 | No of objections. 1.memo of party not mention in index 2. PDF memo of party change according to online portal 3.pages 67 82 90 91 93 94 95 96 4. Vakalatnama compulsory   | SHAILI GUPTA   |
| 232 | 17/07/2024 | Miscellaneous Application (IBC)    | 710102062212024 | COMPANY PETITION IB (IBC)/77(PB)2017        | COURAGE INFOTECH PRIVATE LIMITED VS ANUJ JAIN   | Sec 60(5)                                  | 26/07/2024 | 1. case type wrong choose IA(IBC). 2. page no. 207,209,211,215 are not clear. 3. page no. 598,599,604 are cut. 4. 1Rs court fee short in vakalatnama.   | KNM & Partners |
| 233 | 16/07/2024 | Interlocutory Application (I.B.C)  | 710102061652024 | COMPANY PETITION IB (IBC)/2413(ND)2019      | M/S S M FINLEASE LTD VS SOLVEN POWER SYSTEMS PRIVATE LIMITED  | Sec 60(5)                                  | 27/07/2024 | No of objections 1. vakalatnama compulsory  | SAMIR SAGAR    |
| 234 | 16/07/2024 | Interlocutory Application (I.B.C)  | 710102061612024 | COMPANY PETITION IB (IBC)/866(PB)2018       | EDELWEISS ASSET RECONSTRUCTION CO LTD VS LIQUIDATOR-MARGRA INDUSTRIES LIMITED                         | Application under any other provisions-IBC | 27/07/2024 | No of objections 1. MR. PARAMJEET SINGH BHATIA name mention in IAs title online portal 2. memo of party missing mention IN index but not attach in pdf or applicant respondent fill online as per mop. 3. case type wrong mention IA (Liq.) Progress Report this case type new launch now please co operate with us | RAMESH         |

|     |            |                                   |                 |  |   |  |            |  |                         |
|-----|------------|-----------------------------------|-----------------|--|---|--|------------|--|-------------------------|
| 235 | 17/07/2024 | Interlocutory Application (I.B.C) | 710102062102024 | COMPANY PETITION IB (IBC)/728(ND)2022  | PRABHAKAR KUMAR VS LIQUIDATOR-MARGRA INDUSTRIES LIMITED                         | Application under any other provisions-IBC | 27/07/2024 | wrong pagination in index  | ISWAR                   |
| 236 | 17/07/2024 | Interlocutory Application (I.B.C) | 710102062272024 | COMPANY PETITION IB (IBC)/233(ND)2022  | SH.ASHISH JAIN VS V4 INFRASTRUCTURE PRIVATE LIMITED                             | Sec 60(5)                                  | 27/07/2024 | page no.20-26,30 not clear page no. missing in bookmarking   | Aditya Trehan           |
| 237 | 17/07/2024 | Interlocutory Application (I.B.C) | 710102062472024 | COMPANY PETITION IB (IBC)/1248(PB)2018 | GAGAN CHHABRA VS DEVENDRA SINGH RESOLUTION PROFESSIONAL                         | Rule 11 of NCLT, 2016                      | 29/07/2024 | No of objections 1. main case wrong in pdf 2. need every page sign and true copy in annexure.  | ANANG                   |
| 238 | 16/07/2024 | Interlocutory Application (I.B.C) | 710102061702024 | COMPANY PETITION IB (IBC)/293(PB)2021  | ANIL KUMAR SINGHAL VS DEVENDRA SINGH RESOLUTION PROFESSIONAL                    | Application under any other provisions-IBC | 27/07/2024 | 1. remove main case parties in online portal. 2. case type wrong choose IA (Liq.) Progress Report.   | Avinash Kaur            |
| 239 | 17/07/2024 | Interlocutory Application (I.B.C) | 710102062262024 | COMPANY PETITION IB (IBC)/752(ND)2023  | IDBI TRUSTEESHIP SERVICES LIMITED VS SANTUR INFRASTRUCTURES PRIVATE LIMITED     | Rule 11 of NCLT, 2016                      | 27/07/2024 | vakalatnama missing  | RAJEEV                  |
| 240 | 16/07/2024 | Interlocutory Application (I.B.C) | 710102061662024 | COMPANY PETITION IB (IBC)/2413(ND)2019 | M/S APPLIED ELECTRO MAGNETICS PVT. LTD. VS SOLVEN POWER SYSTEMS PRIVATE LIMITED | Sec 60(5)                                  | 27/07/2024 | 1. vakalatnama compulsory.   | SAMIR SAGAR             |
| 241 | 8/7/2024   | Interlocutory Application (I.B.C) | 710102057782024 | COMPANY PETITION IB (IBC)/1373(ND)2019 | MOHAN LAL JAIN VS VIVEK SHUKLA  |  | 18/07/2024 | no of objections. 1.only Mohan Lal Jain name mention in IAs title in online portal 2.SBS TRANSPOLE LOGISTICS PVT LTD name remove from respondent side in online portal as per mop.   | Mohan Lal               |
| 242 | 19/07/2024 | Interlocutory Application (I.B.C) | 710102063002024 | COMPANY PETITION IB (IBC)/647(ND)2023  | DEBASHIS NANDA VS VIVEK SHUKLA  | Application under any other provisions-IBC | 29/07/2024 | 1. index missing. 2. section wrong choose rule 11. 3. page no. 67 to 70,108,109 to 135,138,141 are not clear. 4. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 5. mention bookmarking according your index with page numbering. 6. OCR missing. | Gaurav Joshi            |
| 243 | 18/07/2024 | Interlocutory Application (I.B.C) | 710102062682024 | COMPANY PETITION IB (IBC)/687(ND)2022  | DEVENDRA UMRAO VS SUNIL JINDAL  | Sec 66(1)                                  | 29/07/2024 | no of objections 1. Vakalatnama compulsory   | MOHIT                   |
| 244 | 18/07/2024 | Interlocutory Application (I.B.C) | 710102062842024 | COMPANY PETITION IB (IBC)/472(ND)2023  | MOHINDER SINGH VS SUNIL JINDAL  | Sec 12(2)                                  | 29/07/2024 | no of objections 1. bookmarking as per index with page number 2.OCR missing 3. memo of party missing   | Inder Paul Singh Oberoi |

|     |            |                                    |                 |   |  |                          |            |  |              |
|-----|------------|------------------------------------|-----------------|---|--|--------------------------|------------|--|--------------|
| 245 | 18/07/2024 | Company Application(Companies Act) | 710102062612024 | COMPANY PETITION (COMPANIES ACT)/37(ND)2022 | ALOK JAIN EX DIRECTOR VS ROHIT GUPTA(NOMINEEE DIRECTOR OF MAGIC IT SOLUTIONS PVT. LTD.)  | Rule 11 of NCLT          | 29/07/2024 | no of objections 1. Vakalatnama missing.   | Arush Khanna |
| 246 | 18/07/2024 | Interlocutory Application (I.B.C)  | 710102062702024 | COMPANY PETITION IB (IBC)/3370(ND)2019      | VANEET BHATIA RESOLUTION PROFESSIONAL M/S SHARDA MA ENTERPRISES PRIVATE LIMITED VS NARENDRA JINDAL PROMOTER & MANAGING DIRECTOR OF THE SUSPENDED BOARD OF DIRECTORS OF THE CORPORATE DEBTOR BOARD OF DIRECTORS OF THE CORPORATE DEBTOR | Sec 43(1) r/w Sec 44 (1) | 29/07/2024 | no of objections 1. pages 191 to 203 not clear 2.true copy sign missing on annexures   | Vishal       |
| 247 | 18/07/2024 | Interlocutory Application (I.B.C)  | 710102062732024 | COMPANY PETITION IB (IBC)/295(ND)2022       | SUN INFINITY DEVICES THROUGH ITS PROPRIETOR MR. HANISH SAHNI VS SUNSTRIKE TELECOM PRIVATE LIMITED  | Sec 60(5)                | 29/07/2024 | no of objections 1. bookmarking as per index with page no\\'s 2. mention only KAMALL .AHUJA name in IAs title in online portal 3. applicant respondent fill online as per mop 4. page 7 not clear 5. true copy sign missing on annexures 6. pagination incomplete on index | KAMALL       |
| 248 | 18/07/2024 | Interlocutory Application (I.B.C)  | 710102062852024 | COMPANY PETITION IB (IBC)/183(PB)2024       | VINOD KUMAR CHAURASIA VS SUNSTRIKE TELECOM PRIVATE LIMITED   | Sec 60(5)                | 29/07/2024 | no of objections 1.section missing on index or page no 3 same should be online portal  | VINOD KUMAR  |
| 249 | 18/07/2024 | Interlocutory Application (I.B.C)  | 710102062822024 | COMPANY PETITION IB (IBC)/107(ND)2024       | HEWLETT PACKARD FINANCIAL SERVICES (INDIA) PRIVATE LIMITED VS VISION ONE INDIA CONSULTING SERVICES PRIVATE LIMITED   | Rule 11 of NCLT, 2016    | 29/07/2024 | no of objections 1. pagination missing on index 2.vakalatnama missing 3.INTERVENOR word remove in all pdf contact to registry 103  | Vikas Mehta  |
| 250 | 18/07/2024 | Company Application(Companies Act) | 710102062672024 | COMPANY APPEAL(COMPANIES ACT)/135(ND)2024   | DHRUV AGGARWAL (SHAREHOLDER/MEMBER OF NIJHAWAN FASHIONS PRIVATE LIMITED) VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA  | Rule 11 of NCLT          | 29/07/2024 | no of objections 1. fill all details in online portal. 2.proof of service missing to DCIT  | Vishal       |

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|-----|------------|-----------------------------------|-----------------|--|--|--|------------|--|-----------------|
| 251 | 18/07/2024 | Interlocutory Application (I.B.C) | 710102062722024 | COMPANY PETITION IB (IBC)/3370(ND)2019 | VANEET BHATIA<br>RESOLUTION<br>PROFESSIONAL M/S<br>SHARDA MA<br>ENTERPRISES PRIVATE<br>LIMITED VS NARENDRA<br>JINDAL PROMOTER &<br>MANAGING DIRECTOR OF<br>THE SUSPENDED BOARD<br>OF DIRECTORS OF THE<br>CORPORATE DEBTOR<br>BOARD OF DIRECTORS OF<br>THE CORPORATE DEBTOR | Sec 66(1)                                      | 29/07/2024 | no of objections 1. pages 197 to 208 343 not clear 2. sign and true copy missing on all annexures or volumes.  | Vishal          |
| 252 | 18/07/2024 | Interlocutory Application (I.B.C) | 710102062792024 | COMPANY PETITION IB (IBC)/20(ND)2023   | VIVEK PARTI VS<br>NARENDRA JINDAL<br>PROMOTER & MANAGING<br>DIRECTOR OF THE<br>SUSPENDED BOARD OF<br>DIRECTORS OF THE<br>CORPORATE DEBTOR<br>BOARD OF DIRECTORS OF<br>THE CORPORATE DEBTOR   | Application under any other provisions-IBC     | 29/07/2024 | No of objections 1.OCR missing   | KARAN           |
| 253 | 18/07/2024 | Interlocutory Application (I.B.C) | 710102062542024 | COMPANY PETITION IB (IBC)/397(PB)2018  | ANUP SOOD VS<br>NARENDRA JINDAL<br>PROMOTER & MANAGING<br>DIRECTOR OF THE<br>SUSPENDED BOARD OF<br>DIRECTORS OF THE<br>CORPORATE DEBTOR<br>BOARD OF DIRECTORS OF<br>THE CORPORATE DEBTOR   | Sec 33(1) (b)<br>(i) to (iii) r/w<br>Sec 33(3) | 29/07/2024 | No of objections 1. bookmarking as per index with page number 2. OCR missing 3. Case type wrong IA (Liq.) Progress Report 4. Section wrong online as per pdf select any other provisions IBC | Anup            |
| 254 | 18/07/2024 | Interlocutory Application (I.B.C) | 710102062712024 | COMPANY PETITION IB (IBC)/588(ND)2023  | CHIRANJIB<br>CHAKRABORTY VS<br>NARENDRA JINDAL<br>PROMOTER & MANAGING<br>DIRECTOR OF THE<br>SUSPENDED BOARD OF<br>DIRECTORS OF THE<br>CORPORATE DEBTOR<br>BOARD OF DIRECTORS OF<br>THE CORPORATE DEBTOR  | Rule 11 of<br>NCLT, 2016                       | 30/07/2024 | no of objections 1. bookmarking as per index with page nos   | Sumit           |
| 255 | 19/07/2024 | Interlocutory Application (I.B.C) | 710102062862024 | COMPANY PETITION IB (IBC)/846(ND)2018  | AKASH SHINGHAL<br>LIQUIDATOR OF AMIRA<br>PURE FOODS PVT LTD VS<br>MR. PANKAJ SHARMA<br>(AUTHORIZED SIGNATORY<br>OF AMIRA SEZ &<br>INFRASTRUCTURES<br>PRIVATE LIMITED)  | Sec 60(5)                                      | 30/07/2024 | 1. page no. 48,52 are not clear. 2. need to translate all Hindi pages.   | AKASH           |
| 256 | 18/07/2024 | Interlocutory Application (I.B.C) | 710102062552024 | COMPANY PETITION IB (IBC)/486(PB)2018  | ALOK KAUSHIK VS MR.<br>PANKAJ SHARMA<br>(AUTHORIZED SIGNATORY<br>OF AMIRA SEZ &<br>INFRASTRUCTURES<br>PRIVATE LIMITED)   | Rule 11 of<br>NCLT, 2016                       | 30/07/2024 | 1. memo of parties not mention in index  | ALOK<br>KAUSHIK |

|     |            |  |                 |   |   |  |            |  |                |
|-----|------------|--|-----------------|---|---|--|------------|--|----------------|
| 257 | 19/07/2024 | Interlocutory Application (I.B.C)        | 710102063062024 | COMPANY PETITION IB (IBC)/617(ND)2022       | THREE C GREEN DEVELOPERS PRIVATE LIMITED VS MOON LIGHT PROP BUILD PVT. LTD. | Sec 60(5)                                  | 30/07/2024 | 1. section not mention in index. 2. counsel sign missing in index or memo of parties and prayer. 3. need every page sign in application. 4. notary missing. 5. bookmarking compulsory with page numbering. 6. need every page sign and true copy in annexure. 7. vakalatnama compulsory. 8. OCR missing. | Avinash Bhati  |
| 258 | 18/07/2024 | Interlocutory Application (I.B.C)        | 710102062752024 | COMPANY PETITION IB (IBC)/661(PB)2021       | ASHOK TIWARI VS MOON LIGHT PROP BUILD PVT. LTD.                             | Rule 11 of NCLT, 2016                      | 30/07/2024 | I have doubt in your mop or prayer regarding intervention Humble request to you please contact to registry room no 103   | Shashwat Anand |
| 259 | 18/07/2024 | Company Application(Companies Act)       | 710102062742024 | COMPANY PETITION (COMPANIES ACT)/75(ND)2020 | POONAM AGRAWAL VS KURINJI METALS PRIVATE LIMITED                            | Rule 11 of NCLT                            | 30/07/2024 | no of objections 1. due payment of rule 11 2. section wrong online as per pdf 3. index or page no 2 mentioned section should be same 4. True copy sign missing on annexures. 5.vakalatnama compulsory  | Jatin Lalwani  |
| 260 | 18/07/2024 | Interlocutory Application (I.B.C)        | 710102062772024 | COMPANY PETITION IB (IBC)/264(PB)2023       | REGIONAL AIR CONNECTIVITY FUND TRUST VS SHAILENDRA AJMERA                   | Sec 60(5)                                  | 30/07/2024 | 1. need to be affidavit for all application. 2. page no. 14 are not clear. 3. bookmarking compulsory with page numbering. 4. vakalatnama compulsory.   | Ashwarya Sinha |
| 261 | 19/07/2024 | Interlocutory Application (I.B.C)        | 710102063122024 | COMPANY PETITION IB (IBC)/477(ND)2021       | SANJEET KUMAR SHARMA (RESOLUTION PROFESSIONAL) VS SHAILENDRA AJMERA         | Application under any other provisions-IBC | 30/07/2024 | 1. need every page sign and true copy in annexure.   | MILAN          |
| 262 | 19/07/2024 | Interlocutory Application (I.B.C)        | 710102063042024 | COMPANY PETITION IB (IBC)/648(ND)2023       | DEBASHIS NANDA VS SHAILENDRA AJMERA   | Application under any other provisions-IBC | 30/07/2024 | 1. index missing. 2. page no. 64,87,89,105 to 132,138, are not clear. 3. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 4. mention bookmarking according your index with page numbering. 5. OCR missing.   | Gaurav Joshi   |
| 263 | 19/07/2024 | Interlocutory Application (I.B.C)        | 710102062992024 | COMPANY PETITION IB (IBC)/646(ND)2023       | DEBASHIS NANDA VS SHAILENDRA AJMERA   | Application under any other provisions-IBC | 30/07/2024 | 1. index missing. 2. page no. 70,108,110,111,115,117,123,124,125 to 135,138,141 are not clear. 3. bookmarking compulsory with page numbering.  | Gaurav Joshi   |
| 264 | 19/07/2024 | Miscellaneous Application(Companies Act) | 710102062902024 | TRANSFER PETITION(COMPANIES ACT)/11(PB)2022 | NITYA KUKREJA VS ABW INFRASTRUCTURE LIMITED                                 | Rule 11 of NCLT                            | 30/07/2024 | 1. memo of parties missing. 2. remove restoration word in index and application. 3. 3Rs court fee missing in vakalatnama. 4. case type wrong.  | Aditya         |



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|-----|------------|------------------------------------|-----------------|---|--|--|------------|--|-----------------------|
| 265 | 12/7/2024  | Interlocutory Application (I.B.C)  | 710102059562024 | COMPANY PETITION IB (IBC)/310(ND)2019       | KAMAL AGARWAL VS ABW INFRASTRUCTURE LIMITED  | Regulation 44(2), Liquidation process Regulation, 2016 | 22/07/2024 | 1. bookmarking compulsory with page numbering.   | KAMAL AGARWAL         |
| 266 | 19/07/2024 | Company Application(Companies Act) | 710102063022024 | COMPANY PETITION (COMPANIES ACT)/96(ND)2023 | MR. MOHIT ANAND VS ABW INFRASTRUCTURE LIMITED  | Rule 11 of NCLT  | 22/07/2024 | 1. add all applicant and respondent in online portal. 2. vakalatnama compulsory. 3. mention bookmarking according your index with page numbering.  | Deepak                |
| 267 | 12/7/2024  | Interlocutory Application (I.B.C)  | 710102059352024 | COMPANY PETITION IB (IBC)/731(PB)2018       | JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS SHRI ASHWINI MEHRA   | Sec 60(5)  | 26/07/2024 | 1. bookmarking compulsory with page numbering. 2. OCR missing.   | Anand                 |
| 268 | 9/7/2024   | Interlocutory Application (I.B.C)  | 710102058042024 | COMPANY PETITION IB (IBC)/408(ND)2022       | BIKRAM SINGH GUSAIN VS SHRI ASHWINI MEHRA  | Section 60(5)  | 25/07/2024 | No of objections 1. section not mention in index. (reminder 2 ) 2. Pages 81 82 82 85 not clear   | VINOD KUMAR           |
| 269 | 22/07/2024 | Interlocutory Application (I.B.C)  | 710102063652024 | COMPANY PETITION IB (IBC)/1248(PB)2018      | RAJIVE RANJAN AND RITU RAJ THROUGH POWER OF ATTORNEY HOLDER I.E. PNB HOUSING FINANCE LIMITED VS PRABHJIT SINGH SONI RESOLUTION PROFESSIONAL OF GRANITE GATE PROPERTIES LIMITED | Sec 60(5)  | 24/07/2024 | 1. OCR missing.  | Naman Singh Bagga     |
| 270 | 13/07/2024 | Company Appeal (IBC)               | 710102059602024 | COMPANY PETITION IB (IBC)/704(ND)2023       | ANAL GUPTA VS BUYOUT RETAIL INDIA PRIVATE LIMITED  | Section 60(5)/Liq Regulation 35                        | 26/07/2024 | 1. case type wrong choose IA(IBC). 2. fill all details in online portal. 3. page no. 27 are not clear. 4. need true copy in annexure. 5. bookmarking compulsory with page numbering. 6. OCR missing. 7. ticket put on blank side in vakalatnama. | KAPIL DEV VISHWAKARMA |
| 271 | 12/7/2024  | Interlocutory Application (I.B.C)  | 710102059272024 | COMPANY PETITION IB (IBC)/87(ND)2020        | HEMI GUPTA LIQUIDATOR OF IRRISNET COMMUNICATION PVT LTD VS BUYOUT RETAIL INDIA PRIVATE LIMITED   | Application under any other provisions-IBC             | 29/07/2024 | No of Objections 1. Case Type wrong select IA (Liq.) Progress Report this case type new launch for report  | SANJEEV               |
| 272 | 23/07/2024 | Interlocutory Application (I.B.C)  | 710102064042024 | COMPANY PETITION IB (IBC)/1526(ND)2019      | UNION BANK OF INDIA VS SATYA NARAYAN GUDDETI   | Rule 11 of NCLT, 2016                                  | 27/07/2024 | 1. section wrong choose 60(5) in online portal. 2. 3Rs court fee missing in vakalatnama. 3. proof of service missing.  | SHANKARI MISHRA       |
| 273 | 13/07/2024 | Interlocutory Application (I.B.C)  | 710102060152024 | COMPANY PETITION IB (IBC)/254(PB)2017       | GIAN CHAND NARANG LIQUIDATOR FOR NCML INDUSTRIES VS SATYA NARAYAN GUDDETI  | Application under any other provisions-IBC             | 27/07/2024 | 1. section wrong choose any other provisions in online portal.   | ABHISHEK              |

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| 274 | 20/03/2024 | Restoration Application (IBC)      | 710102024492024 | COMPANY PETITION IB (IBC)/2611(ND)2019       | VISHAL KUMAR CHADHA VS MASUMI STRUCTURES PVT LTD                   | Any other provision - Govt body            | 26/07/2024 | No of objections 1. Section wrong online as per pdf select any other provisions 2 Added all applicant respondent in online portal as per memo of party If you have any doubt humble request to you Please contact to registry | Ambareen           |
| 275 | 15/07/2024 | Interlocutory Application (I.B.C)  | 710102061332024 | COMPANY PETITION IB (IBC)/2413(ND)2019       | SM MILKOSE LIMITED & ANR. VS SOLVEN POWER SYSTEMS PRIVATE LIMITED  | Sec 60(5)                                  | 26/07/2024 | 1. vakalatnama compulsory.  | SAMIR SAGAR        |
| 276 | 12/6/2024  | Interlocutory Application (I.B.C)  | 710102051312024 | COMPANY PETITION IB (IBC)/1006(ND)2019       | DEVENDRA KUMAR SHARMA VS JBB-EVEREST BUILDTECH PRIVATE LIMITED     | Sec 60(5)                                  | 26/07/2024 | No of objections 1. Applicant respondent detail fill online as per memo of parties. or attach all applicant affidavit 2. bookmarking compulsory as per index with page numbering. Reminder 2                                  | RAJIV              |
| 277 | 13/07/2024 | Interlocutory Application (I.B.C)  | 710102060112024 | COMPANY PETITION IB (IBC)/614(ND)2017        | PARAMJIT SINGH BHATIA VS JBB-EVEREST BUILDTECH PRIVATE LIMITED     | Application under any other provisions-IBC | 26/07/2024 | 1. section wrong choose any other provisions in online portal.  | ABHISHEK           |
| 278 | 16/07/2024 | Interlocutory Application (I.B.C)  | 710102062002024 | COMPANY PETITION IB (IBC)/654(PB)2019        | MRS. SANTOSH KUMARI GUPTA VS VIVEK KUMAR                           | Sec 60(5)                                  | 27/07/2024 | 1. page no. 18,20,22,24,28,30,32,40,44,50,53, 66 to 69 are not clear. 2. OCR missing.   | Rajiv kumar        |
| 279 | 16/07/2024 | Interlocutory Application (I.B.C)  | 710102061622024 | COMPANY PETITION IB (IBC)/2413(ND)2019       | M/S TRANSWORLD TRADE INDIA VS SOLVEN POWER SYSTEMS PRIVATE LIMITED | Sec 60(5)                                  | 27/07/2024 | 1. vakalatnama compulsory.  | SAMIR SAGAR        |
| 280 | 19/07/2024 | Interlocutory Application (I.B.C)  | 710102063012024 | COMPANY PETITION IB (IBC)/610(PB)2021        | RESHMA MITTAL VS SOLVEN POWER SYSTEMS PRIVATE LIMITED              | Sec 60(5)                                  | 29/07/2024 | 1. bookmarking compulsory with page numbering.  | CA. Reshma Mittal  |
| 281 | 29/07/2024 | Interlocutory Application (I.B.C)  | 710102066112024 | TRANSFER PETITION (IBC)/38(PB)2020           | TECHNO ELECTRIC & ENGINEERING CO. LTD. VS MCLEOD RUSSEL INDIA LTD. | Sec 60(5)                                  | 30/07/2024 | 1. section wrong. 2. case type wrong. 3. respondent details incomplete in memo of parties. 4. contact to registry.  | UDIT KISHAN &      |
| 282 | 27/07/2024 | Company Application(Companies Act) | 710102065732024 | COMPANY PETITION (COMPANIES ACT)/138(ND)2022 | SANJAY MEHRA VS SUPERON SCHWEISSTECHNIK INDIA LIMITED              | Rule 11 of NCLT                            | 30/07/2024 | 1. add all applicant in online portal. 2. applicant sign missing in prayer. 3. vakalatnama compulsory.  | Mohit Seth         |
| 283 | 24/07/2024 | Interlocutory Application (I.B.C)  | 710102064312024 | COMPANY PETITION IB (IBC)/658(ND)2020        | ZEBRONICS INDIA PRIVATE LIMITED VS TIMES INTERNET LIMITED          | Rule 11 of NCLT, 2016                      | 30/07/2024 | No of objections 1. counsel details missing in memo of parties. 2. section not mention in index. (reminder 2)   | CS.K. Gaurav Kumar |

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|-----|------------|-----------------------------------|---------------------|--|--|--|------------|---|--------------|
| 284 | 5/7/2024   | Interlocutory Application (I.B.C) | 710102056862024     | COMPANY PETITION IB (IBC)/186(ND)2024      | DEVENDER KUMAR AGGARWAL VS DEVENDER KUMAR AGGARWAL                                       | Application under any other provisions-IBC | 30/07/2024 | no of objections. 1. IAs title fill online as per mop or pdf 2. add all applicant affidavit in pdf. 3.Remove DEVENDER KUMAR AGGARWAL from respondent side in online portal or pdf (Reminder 3) If you have any doubt humble request to you please contact to registry | Praduman Rai |
| 285 | 17/07/2024 | Interlocutory Application (I.B.C) | 710102062222024     | COMPANY PETITION IB (IBC)/1572(ND)2019     | MADAN MOHAN DHUPAR VS INDERPAL SINGH   | Section 19(2) / Regulation 30              | 30/07/2024 | PDF not uploaded properly   | KARAN        |
| 286 | 11/7/2024  | 0710102039412024(No. of Docs 1)   | 0710102039412024/6  | TRANSFER APPLICATION/22(PB)2024            | WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED  | Rule16(d),NCL T Rules,2016                 | 30-07-2024 | no of objection 1.pagination missing in bookmarking 2.need every pages sign   | arjunsingh   |
| 287 | 14-05-2024 | 0710102042312024(No. of Docs 0)   | 0710102042312024/1  | COMPANY PETITION IB (IBC)/313(ND)2024      | MOHD. ALTAMASH VS. ALM INDUSTRIES LIMITED  | IBC Under Sec 9                            | 30-07-2024 | 1.bookmarking madatory with page numbering  |              |
| 288 | 8/6/2022   | 0710102047212022(No. of Docs 0)   | 0710102047212022/5  | COMPANY PETITION IB (IBC)/560(ND)2022      | STATE BANK OF INDIA VS. RAJIV JAIN   | Section 95(1)                              | 30-07-2024 | no of objection 1. improper book marking as per index with pagination 2.missed notary in affidavit 3. missed pagination in book marking 4 index page missed in book marking   |              |
| 289 | 23-07-2024 | 0710102042532024(No. of Docs 2)   | 0710102042532024/3  | COMPANY PETITION IB (IBC)/286(ND)2024      | PURI CONSTRUCTION PRIVATE LTD VS. TRIVENI ADVERTISING PVT. LTD.                          | IBC Under Sec 9                            | 30-07-2024 | no of objection 1. missed 3 rs court fee and 25 rs welfare fee on vakalatnama   | esh915       |
| 290 | 26-07-2024 | 0710102050462024(No. of Docs 1)   | 0710102050462024/1  | COMPANY APPEAL(COMPANIE S ACT)/151(ND)2024 | KAMAL DEEP SINGH ANAND VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                 | Sec 252 (3)                                | 30-07-2024 | 1.last order missing mentioned in pdf   | guptas23     |
| 291 | 24-07-2024 | 0710102028682018(No. of Docs 1)   | 0710102028682018/25 | COMPANY PETITION IB (IBC)/1718(PB)2018     | SHIV DAYAL SHARMA VS. THREE C PROJECTS PVT LTD   | IBC under Sec 7                            | 30-07-2024 | no objection 1.bookmarking mandatory with pagination. 2.index missing in pdf (Vakalatnama) 3.date missing in vakalatnama  | satishrai    |
| 292 | 9/3/2024   | 0710102021252024(No. of Docs 0)   | 0710102021252024/3  | COMPANY PETITION IB (IBC)/223(ND)2024      | XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED | IBC Under Sec 9                            | 30-07-2024 | no of objection 1. missed CP(IB) NO IN PDF 2.MISSED PAGE NO 150 TO 156 IN BOOK MARKING 3. Missed CP(IB) NO IN VAKALATNAMA   |              |
| 293 | 9/3/2024   | 0710102021252024(No. of Docs 0)   | 0710102021252024/3  | COMPANY PETITION IB (IBC)/223(ND)2024      | XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED | IBC Under Sec 9                            | 30-07-2024 | no of objection 1. missed CP(IB) NO IN PDF 2.MISSED PAGE NO 150 TO 156 IN BOOK MARKING 3. Missed CP(IB) NO IN VAKALATNAMA   |              |

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| 294 | 17-07-2024 | 0710102016312024(No. of Docs 3) | 0710102016312024/2  | TRANSFER APPLICATION/8(PB) 2024        | VEDIKA CREDIT CAPITAL LTD VS. SHRIRAM POWER & STEEL PRIVATE LIMITED                    | Rule16(d),NCL T Rules,2016     | 30-07-2024 | no of objection 1. reply affidavit and vakalatnama file separately in different slash no 2. mismatched document type for reply in uploading document 3.In both pdf index page missed sign with counsel detail 4. book marking mandatory as per index with pagination both pdf 15. index page missed in book marking both pdf 6 some pages missed sign in pdf in reply 7.25 re welfare fee missed on vakalatnama | anuragbagaria |
| 295 | 12/7/2024  | 0710102108222023(No. of Docs 2) | 0710102108222023/14 | TRANSFER APPLICATION/3(PB) 2024        | GRID COMMERCIAL PRIVATE LIMITED VS. DEEPKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED | Rule16(d),NCL T Rules,2016     | 30-07-2024 | no of objection 1. page no 30 of vakalatnama missed on book marking 2. vakalatnama missed in index 3.delete extra pagination in pdf   | vndubey       |
| 296 | 12/7/2024  | 0710102108222023(No. of Docs 2) | 0710102108222023/14 | TRANSFER APPLICATION/3(PB) 2024        | GRID COMMERCIAL PRIVATE LIMITED VS. DEEPKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED | Rule16(d),NCL T Rules,2016     | 30-07-2024 | no of objection 1. page no 30 of vakalatnama missed on book marking 2. vakalatnama missed in index 3.delete extra pagination in pdf   | vndubey       |
| 297 | 12/7/2024  | 0710102108222023(No. of Docs 2) | 0710102108222023/14 | TRANSFER APPLICATION/3(PB) 2024        | GRID COMMERCIAL PRIVATE LIMITED VS. DEEPKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED | Rule16(d),NCL T Rules,2016     | 30-07-2024 | no of objection 1. page no 30 of vakalatnama missed on book marking 2. vakalatnama missed in index 3.delete extra pagination in pdf   | vndubey       |
| 298 | 1/6/2024   | 0710102048062024(No. of Docs 0) | 0710102048062024/3  | TRANSFER APPLICATION (IBC)/33(PB)2024  | AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILDCORP PRIVATE LIMITED                      | Rule16(d),NCL T Rules,2016 IBC | 30-07-2024 | no of objection 1. book marking mandatory as per index with pagination  |               |
| 299 | 12/7/2024  | 0710102108222023(No. of Docs 2) | 0710102108222023/14 | TRANSFER APPLICATION/3(PB) 2024        | GRID COMMERCIAL PRIVATE LIMITED VS. DEEPKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED | Rule16(d),NCL T Rules,2016     | 30-07-2024 | no of objection 1. page no 30 of vakalatnama missed on book marking 2. vakalatnama missed in index 3.delete extra pagination in pdf   | vndubey       |
| 300 | 8/6/2022   | 0710102047212022(No. of Docs 0) | 0710102047212022/5  | COMPANY PETITION IB (IBC)/560(ND)2022  | STATE BANK OF INDIA VS. RAJIV JAIN   | Section 95(1)                  | 30-07-2024 | no of objection 1. improper book marking as per index with pagination 2.missed notary in affidavit 3. missed pagination in book marking 4 index page missed in book marking   |               |
| 301 | 9/11/2020  | 0710102106552020(No. of Docs 0) | 0710102106552020/10 | COMPANY PETITION IB (IBC)/1114(ND)2020 | BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED                      | IBC Under Sec 9                | 30-07-2024 | no of objection 1. separate the filed both document in different slash number 2.page no 1 missed sign on written submission 3 need every page sign of compilation judgement 4 some pages missed ocr of compilation judgement 5. you have uploaded both the document in one diary no   |               |

|     |            |                                 |                    |  |  |                 |            |   |                  |
|-----|------------|---------------------------------|--------------------|--|--|-----------------|------------|---|------------------|
| 302 | 9/3/2024   | 0710102021252024(No. of Docs 0) | 0710102021252024/3 | COMPANY PETITION IB (IBC)/223(ND)2024          | XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED | IBC Under Sec 9 | 30-07-2024 | no of objection 1. missed CP(IB) NO IN PDF 2.MISSED PAGE NO 150 TO 156 IN BOOK MARKING 3. Missed CP(IB) NO IN VAKALATNAMA   |                  |
| 303 | 16-07-2024 | 0710102037012024(No. of Docs 1) | 0710102037012024/1 | COMPANY APPEAL(COMPANIES ACT)/99(ND)2024       | KANIKA DEMBLA VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                          | Sec 252 (3)     | 30-07-2024 | no of objection 1. affidavit of compliance need nclt last order mention in pdf  | guptas23         |
| 304 | 8/6/2022   | 0710102047212022(No. of Docs 0) | 0710102047212022/5 | COMPANY PETITION IB (IBC)/560(ND)2022          | STATE BANK OF INDIA VS. RAJIV JAIN   | Section 95(1)   | 30-07-2024 | no of objection 1. improper book marking as per index with pagination 2.missed notary in affidavit 3. missed pagination in book marking 4 index page missed in book marking |                  |
| 305 | 8/6/2022   | 0710102047212022(No. of Docs 0) | 0710102047212022/5 | COMPANY PETITION IB (IBC)/560(ND)2022          | STATE BANK OF INDIA VS. RAJIV JAIN   | Section 95(1)   | 30-07-2024 | no of objection 1. improper book marking as per index with pagination 2.missed notary in affidavit 3. missed pagination in book marking 4 index page missed in book marking |                  |
| 306 | 27-07-2024 | 0710102051482023(No. of Docs 2) | 0710102051482023/2 | INTERLOCUTORY APPLICATION (I.B.C)/3539(ND)2023 | LIQUIDATOR OF M/S. A.M/ VINYL PRIVATE LIMITED VSMR. HIMANSHU CHOPRA                      | Sec 60(5)       | 30-07-2024 | no of objection 1.1 rs court fee missed on vakalatanama 2.some annexures pages missed sign with true copy   | ashishgupta23 10 |
| 307 | 8/6/2022   | 0710102047212022(No. of Docs 0) | 0710102047212022/5 | COMPANY PETITION IB (IBC)/560(ND)2022          | STATE BANK OF INDIA VS. RAJIV JAIN   | Section 95(1)   | 30-07-2024 | no of objection 1. improper book marking as per index with pagination 2.missed notary in affidavit 3. missed pagination in book marking 4 index page missed in book marking |                  |
| 308 | 8/6/2022   | 0710102047212022(No. of Docs 0) | 0710102047212022/5 | COMPANY PETITION IB (IBC)/560(ND)2022          | STATE BANK OF INDIA VS. RAJIV JAIN   | Section 95(1)   | 30-07-2024 | no of objection 1. improper book marking as per index with pagination 2.missed notary in affidavit 3. missed pagination in book marking 4 index page missed in book marking |                  |
| 309 | 16-07-2024 | 0710102037012024(No. of Docs 1) | 0710102037012024/1 | COMPANY APPEAL(COMPANIES ACT)/99(ND)2024       | KANIKA DEMBLA VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                          | Sec 252 (3)     | 30-07-2024 | no of objection 1. affidavit of compliance need nclt last order mention in pdf  | guptas23         |
| 310 | 16-07-2024 | 0710102037012024(No. of Docs 1) | 0710102037012024/1 | COMPANY APPEAL(COMPANIES ACT)/99(ND)2024       | KANIKA DEMBLA VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                          | Sec 252 (3)     | 30-07-2024 | no of objection 1. affidavit of compliance need nclt last order mention in pdf  | guptas23         |
| 311 | 8/6/2022   | 0710102047212022(No. of Docs 0) | 0710102047212022/5 | COMPANY PETITION IB (IBC)/560(ND)2022          | STATE BANK OF INDIA VS. RAJIV JAIN   | Section 95(1)   | 30-07-2024 | no of objection 1. improper book marking as per index with pagination 2.missed notary in affidavit 3. missed pagination in book marking 4 index page missed in book marking |                  |

|     |            |                                 |                    |  |  |                           |            |   |            |
|-----|------------|---------------------------------|--------------------|--|--|---------------------------|------------|---|------------|
| 312 | 13-03-2024 | 0710102022502024(No. of Docs 0) | 0710102022502024/4 | RESTORATION APPLICATION (IBC)/32(ND)2024 | ASHMEET SINGH BHATIA VSVISTAR CONSTRUCTIONS PRIVATE LIMITED                              | Rule 11 of NCLT, 2016     | 30-07-2024 | no of objection 1. master index missed in book marking 2. volume wise index missed in book marking 3. book marking mandatory as per index with pagination 4. need every page sign of rejoinder 5. double pagination remove in pdf 6 some annexures pages missed true copy in volume 1 7 ocr missed in annexures pages in both volume 8. some annexures pages missed sign with true copy in volume 2 |            |
| 313 | 16-07-2024 | 0710102037012024(No. of Docs 1) | 0710102037012024/1 | COMPANY APPEAL(COMPANIES ACT)/99(ND)2024 | KANIKA DEMBLA VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                          | Sec 252 (3)               | 30-07-2024 | no of objection 1. affidavit of compliance need nclt last order mention in pdf  | guptas23   |
| 314 | 11/7/2024  | 0710102039412024(No. of Docs 2) | 0710102039412024/7 | TRANSFER APPLICATION/22(PB)2024          | WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED  | Rule16(d),NCLT Rules,2016 | 30-07-2024 | no of objection 1. need every page sign of pdf 2.pagination missed in book marking as per index   | arjunsingh |
| 315 | 8/6/2022   | 0710102047212022(No. of Docs 0) | 0710102047212022/5 | COMPANY PETITION IB (IBC)/560(ND)2022    | STATE BANK OF INDIA VS. RAJIV JAIN   | Section 95(1)             | 30-07-2024 | no of objection 1. improper book marking as per index with pagination 2.missed notary in affidavit 3. missed pagination in book marking 4 index page missed in book marking   |            |
| 316 | 11/7/2024  | 0710102039412024(No. of Docs 2) | 0710102039412024/7 | TRANSFER APPLICATION/22(PB)2024          | WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED  | Rule16(d),NCLT Rules,2016 | 30-07-2024 | no of objection 1. need every page sign of pdf 2.pagination missed in book marking as per index   | arjunsingh |
| 317 | 11/7/2024  | 0710102039412024(No. of Docs 2) | 0710102039412024/7 | TRANSFER APPLICATION/22(PB)2024          | WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED  | Rule16(d),NCLT Rules,2016 | 30-07-2024 | no of objection 1. need every page sign of pdf 2.pagination missed in book marking as per index   | arjunsingh |
| 318 | 8/6/2022   | 0710102047212022(No. of Docs 0) | 0710102047212022/5 | COMPANY PETITION IB (IBC)/560(ND)2022    | STATE BANK OF INDIA VS. RAJIV JAIN   | Section 95(1)             | 30-07-2024 | no of objection 1. improper book marking as per index with pagination 2.missed notary in affidavit 3. missed pagination in book marking 4 index page missed in book marking   |            |
| 319 | 11/7/2024  | 0710102039412024(No. of Docs 2) | 0710102039412024/7 | TRANSFER APPLICATION/22(PB)2024          | WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED  | Rule16(d),NCLT Rules,2016 | 30-07-2024 | no of objection 1. need every page sign of pdf 2.pagination missed in book marking as per index   | arjunsingh |
| 320 | 11/7/2024  | 0710102039412024(No. of Docs 1) | 0710102039412024/6 | TRANSFER APPLICATION/22(PB)2024          | WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED  | Rule16(d),NCLT Rules,2016 | 30-07-2024 | no of objection 1.pagination missing in bookmarking 2.need every pages sign   | arjunsingh |
| 321 | 11/7/2024  | 0710102039412024(No. of Docs 1) | 0710102039412024/6 | TRANSFER APPLICATION/22(PB)2024          | WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED  | Rule16(d),NCLT Rules,2016 | 30-07-2024 | no of objection 1.pagination missing in bookmarking 2.need every pages sign   | arjunsingh |
| 322 | 9/3/2024   | 0710102021252024(No. of Docs 0) | 0710102021252024/3 | COMPANY PETITION IB (IBC)/223(ND)2024    | XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED | IBC Under Sec 9           | 30-07-2024 | no of objection 1. missed CP(IB) NO IN PDF 2.MISSED PAGE NO 150 TO 156 IN BOOK MARKING 3. Missed CP(IB) NO IN VAKALATNAMA   |            |

|     |            |                                 |                     |  |   |                            |            |  |              |
|-----|------------|---------------------------------|---------------------|--|---|----------------------------|------------|--|--------------|
| 323 | 18-07-2024 | 0710102029862023(No. of Docs 2) | 0710102029862023/27 | INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)2023 TRANSFER APPLICATION/22(PB)2024 | MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.  | Sec 49(2)                  | 30-07-2024 | no of objection 1. missed ocr in pdf   | Eshna Kumar  |
| 324 | 11/7/2024  | 0710102039412024(No. of Docs 1) | 0710102039412024/6  | INTERLOCUTORY APPLICATION (I.B.C)/3314(ND)2024                                 | WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED   | Rule16(d),NCL T Rules,2016 | 30-07-2024 | no of objection 1.pagination missing in bookmarking 2.need every pages sign  | arjunsingh   |
| 325 | 8/3/2024   | 0710102021142024(No. of Docs 0) | 0710102021142024/2  | COMPANY PETITION IB (IBC)/179(ND)2024  | AWAS36694 IRELAND LIMITED VS. SPICEJET LIMITED  | IBC Under Sec 9            | 29-07-2024 | no of objection 1.bookmarking as per index 2.need every pages sign and true copy in Annexure 3.notary missing in affidavit |              |
| 326 | 18-06-2024 | 0710102052692024(No. of Docs 0) | 0710102052692024/1  | INTERLOCUTORY APPLICATION (I.B.C)/3314(ND)2024                                 | MR. DEVVART RANA (APPLICATION UNDER SECTION 19(2)) VS. MR. RAJIV NARDA                                | 19(2)                      | 29-07-2024 | no of objection 1. book marking mandatory as per index with pagination 2. missed sign in annexures copy                    |              |
| 327 | 12/6/2023  | 0710102052502023(No. of Docs 0) | 0710102052502023/14 | INTERLOCUTORY APPLICATION (I.B.C)/3428(ND)2023                                 | DURGA DAS AGRAWAL VS.BANKEY BIHARI GOYAL  | Sec 43(1) r/w Sec 44 (1)   | 29-07-2024 | NO OF OBJECTION 1. Book marking mandatory as per index with pagination 2. index page need in book marking                  |              |
| 328 | 12/3/2024  | 0710102021842024(No. of Docs 0) | 0710102021842024/1  | INTERLOCUTORY APPLICATION (I.B.C)/2600(ND)2024                                 | APEX ELECTRO DEVICES PRIVATE LIMITED VS. DYANAMIC ENGINEERS LIMITED                                   | Rule 11 of NCLT, 2016      | 29-07-2024 | no of objection 1. pagination missed in book marking as per index 2. 1 rs court fee missed on vakalatnama                  |              |
| 329 | 12/3/2024  | 0710102021842024(No. of Docs 0) | 0710102021842024/1  | INTERLOCUTORY APPLICATION (I.B.C)/2600(ND)2024                                 | APEX ELECTRO DEVICES PRIVATE LIMITED VS. DYANAMIC ENGINEERS LIMITED                                   | Rule 11 of NCLT, 2016      | 29-07-2024 | no of objection 1. pagination missed in book marking as per index 2. 1 rs court fee missed on vakalatnama                  |              |
| 330 | 12/3/2024  | 0710102021842024(No. of Docs 0) | 0710102021842024/1  | INTERLOCUTORY APPLICATION (I.B.C)/2600(ND)2024                                 | APEX ELECTRO DEVICES PRIVATE LIMITED VS. DYANAMIC ENGINEERS LIMITED                                   | Rule 11 of NCLT, 2016      | 29-07-2024 | no of objection 1. pagination missed in book marking as per index 2. 1 rs court fee missed on vakalatnama                  |              |
| 331 | 18-03-2024 | 0710102023542024(No. of Docs 0) | 0710102023542024/1  | RESTORATION APPLICATION (IBC)/38(ND)2024                                       | APEX ELECTRO DEVICES PRIVATE LIMITED VS. DYANAMIC ENGINEERS LIMITED                                   | Rule 11 of NCLT, 2016      | 29-07-2024 | no of objection 1. pagination missed in book marking as per index 2. 1 rs court fee missed on vakalatnama                  |              |
| 332 | 15-07-2024 | 0710102028022024(No. of Docs 2) | 0710102028022024/8  | COMPANY PETITION (COMPANIES ACT)/74(ND)2024                                    | ASHISH JAIN VS. EAST WEST LINKERS PVT LTD   | Sec. 241(1)                | 29-07-2024 | no of objection 1.bookmarking mandatory with page numbering 2.need every pages ocr   | whitespanadv |
| 333 | 18-03-2024 | 0710102023542024(No. of Docs 0) | 0710102023542024/1  | RESTORATION APPLICATION (IBC)/38(ND)2024                                       | APEX ELECTRO DEVICES PRIVATE LIMITED VS. DYANAMIC ENGINEERS LIMITED                                   | Rule 11 of NCLT, 2016      | 29-07-2024 | no of objection 1. pagination missed in book marking as per index 2. 1 rs court fee missed on vakalatnama                  |              |
| 334 | 18-03-2024 | 0710102023542024(No. of Docs 0) | 0710102023542024/1  | RESTORATION APPLICATION (IBC)/38(ND)2024                                       | APEX ELECTRO DEVICES PRIVATE LIMITED VS. DYANAMIC ENGINEERS LIMITED                                   | Rule 11 of NCLT, 2016      | 29-07-2024 | no of objection 1. pagination missed in book marking as per index 2. 1 rs court fee missed on vakalatnama                  |              |
| 335 | 18-03-2024 | 0710102023542024(No. of Docs 0) | 0710102023542024/1  | RESTORATION APPLICATION (IBC)/38(ND)2024                                       | APEX ELECTRO DEVICES PRIVATE LIMITED VS. DYANAMIC ENGINEERS LIMITED                                   | Rule 11 of NCLT, 2016      | 29-07-2024 | no of objection 1. pagination missed in book marking as per index 2. 1 rs court fee missed on vakalatnama                  |              |
| 336 | 17-07-2024 | 0710102077962023(No. of Docs 1) | 0710102077962023/3  | INTERLOCUTORY APPLICATION (I.B.C)/4846(ND)2023                                 | MR. HARISH TANEJA RESOLUTION PROFESSIONAL FOR B N G GLOBAL INDIA LIMITED VS. SUPERINTENDENT OF POLICE | Sec 60(5)                  | 29-07-2024 | no of objection 1. hindi pages need english translate copy   | trinitylaw   |

|     |            |                                 |                     |  |   |                                |            |  |           |
|-----|------------|---------------------------------|---------------------|--|---|--------------------------------|------------|--|-----------|
| 337 | 21-06-2024 | 0710102053552024(No. of Docs 0) | 0710102053552024/1  | TRANSFER APPLICATION (IBC)/45(PB)2024        | GF TOLL ROAD PVT. LTD VS. BANK OF INDIA                         | Rule16(d),NCL T Rules,2016 IBC | 29-07-2024 | no of objection 1. paper cutting on vakalatnama 2. 3 rs court fee missed on vakalatnama 3. annexures pages need sign with true copy  |           |
| 338 | 23-07-2024 | 0710200401462016(No. of Docs 2) | 0710200401462016/54 | COMPANY PETITION (COMPANIES ACT)/105(ND)2016 | SUBHASH MANOCHA VS M/S COLUMBUS MARKETING PRIVATE LIMITED       | Sec. 241(1),Sec. 242(4)        | 29-07-2024 | no of objection 1. index page missed in book marking . 2. some pages have wrong adjust in ALIGNMENT pdf 3. missed C.P (IB) NO IN PDF | CSSSHARAD |
| 339 | 25-05-2024 | 0710102046172024(No. of Docs 0) | 0710102046172024/2  | TRANSFER APPLICATION (IBC)/30(PB)2024        | AXIS BANK LIMITED VS. ZEE LEARN LIMITED                         | Rule16(d),NCL T Rules,2016 IBC | 29-07-2024 | no of objection 1. missed index page in book marking 2. pagination missed in book marking 3.25 rs welfare fee missed on vakalatnama  |           |
| 340 | 25-05-2024 | 0710102046172024(No. of Docs 0) | 0710102046172024/2  | TRANSFER APPLICATION (IBC)/30(PB)2024        | AXIS BANK LIMITED VS. ZEE LEARN LIMITED                         | Rule16(d),NCL T Rules,2016 IBC | 29-07-2024 | no of objection 1. missed index page in book marking 2. pagination missed in book marking 3.25 rs welfare fee missed on vakalatnama  |           |
| 341 | 25-05-2024 | 0710102046172024(No. of Docs 0) | 0710102046172024/2  | TRANSFER APPLICATION (IBC)/30(PB)2024        | AXIS BANK LIMITED VS. ZEE LEARN LIMITED                         | Rule16(d),NCL T Rules,2016 IBC | 29-07-2024 | no of objection 1. missed index page in book marking 2. pagination missed in book marking 3.25 rs welfare fee missed on vakalatnama  |           |
| 342 | 25-05-2024 | 0710102046172024(No. of Docs 0) | 0710102046172024/2  | TRANSFER APPLICATION (IBC)/30(PB)2024        | AXIS BANK LIMITED VS. ZEE LEARN LIMITED                         | Rule16(d),NCL T Rules,2016 IBC | 29-07-2024 | no of objection 1. missed index page in book marking 2. pagination missed in book marking 3.25 rs welfare fee missed on vakalatnama  |           |
| 343 | 28-11-2023 | 0710102101062023(No. of Docs 0) | 0710102101062023/7  | COMPANY PETITION (COMPANIES ACT)/213(ND)2023 | GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED | Sec. 241(1),Sec. 242(4)        | 29-07-2024 | no of objection 1. master index missed volume wise index in pdf in both volume 2. need every pages sign of reply                     |           |
| 344 | 23-11-2023 | 0710102100832023(No. of Docs 0) | 0710102100832023/3  | TRANSFER PETITION(COMPANIES ACT)/40(PB)2023  | AIDEM VENTURES PVT LTD VS. B A G INFOTAINMENT PVT LTD           | Sec 433(e)/433(f) of CA 1956   | 29-07-2024 | no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of reply                             |           |
| 345 | 23-11-2023 | 0710102100812023(No. of Docs 0) | 0710102100812023/3  | TRANSFER PETITION(COMPANIES ACT)/39(PB)2023  | AIDEM VENTURES PVT LTD VS. B A G GLAMOUR LTD                    | Sec 433(e)/433(f) of CA 1956   | 29-07-2024 | no of objection 1. book marking mandatory as per index with pagination 2.page 29 and 30 missed sign                                  |           |
| 346 | 23-11-2023 | 0710102100842023(No. of Docs 0) | 0710102100842023/3  | TRANSFER PETITION(COMPANIES ACT)/38(PB)2023  | AIDEM VENTURES PVT LTD VS. B A G NEWSLINE NETWORK PVT LTD       | Sec 433(e)/433(f) of CA 1956   | 29-07-2024 | 1. book marking mandatory as per index with pagination 2.page 29 and 30 missed sign 3 need every pages sign of reply                 |           |
| 347 | 25-05-2024 | 0710102046172024(No. of Docs 0) | 0710102046172024/2  | TRANSFER APPLICATION (IBC)/30(PB)2024        | AXIS BANK LIMITED VS. ZEE LEARN LIMITED                         | Rule16(d),NCL T Rules,2016 IBC | 29-07-2024 | no of objection 1. missed index page in book marking 2. pagination missed in book marking 3.25 rs welfare fee missed on vakalatnama  |           |



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| 348 | 25-05-2024 | 0710102046172024(No. of Docs 0) | 0710102046172024/2 | TRANSFER APPLICATION (IBC)/30(PB)2024                    | AXIS BANK LIMITED VS. ZEE LEARN LIMITED  | Rule16(d),NCL T Rules,2016 IBC | 29-07-2024 | no of objection 1. missed index page in book marking 2. pagination missed in book marking 3.25 rs welfare fee missed on vakalatnama   |              |
| 349 | 16-02-2024 | 0710102015332024(No. of Docs 0) | 0710102015332024/3 | CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/31(ND)2024 | PRUDENT DATA SERVICES PRIVATE LIMITED  | Sub-section (I) of section 230 | 29-07-2024 | 1.document file type name and wrong upload.   |              |
| 350 | 25-05-2024 | 0710102046172024(No. of Docs 0) | 0710102046172024/2 | TRANSFER APPLICATION (IBC)/30(PB)2024                    | AXIS BANK LIMITED VS. ZEE LEARN LIMITED  | Rule16(d),NCL T Rules,2016 IBC | 29-07-2024 | no of objection 1. missed index page in book marking 2. pagination missed in book marking 3.25 rs welfare fee missed on vakalatnama   |              |
| 351 | 25-05-2024 | 0710102046172024(No. of Docs 0) | 0710102046172024/2 | TRANSFER APPLICATION (IBC)/30(PB)2024                    | AXIS BANK LIMITED VS. ZEE LEARN LIMITED  | Rule16(d),NCL T Rules,2016 IBC | 29-07-2024 | no of objection 1. missed index page in book marking 2. pagination missed in book marking 3.25 rs welfare fee missed on vakalatnama   |              |
| 352 | 25-05-2024 | 0710102046172024(No. of Docs 0) | 0710102046172024/2 | TRANSFER APPLICATION (IBC)/30(PB)2024                    | AXIS BANK LIMITED VS. ZEE LEARN LIMITED  | Rule16(d),NCL T Rules,2016 IBC | 29-07-2024 | no of objection 1. missed index page in book marking 2. pagination missed in book marking 3.25 rs welfare fee missed on vakalatnama   |              |
| 353 | 25-05-2024 | 0710102046172024(No. of Docs 0) | 0710102046172024/3 | TRANSFER APPLICATION (IBC)/30(PB)2024                    | AXIS BANK LIMITED VS. ZEE LEARN LIMITED  | Rule16(d),NCL T Rules,2016 IBC | 29-07-2024 | No of objection 1. book marking mandatory as per index with pagination of all volume 2. master index pages need in book marking with sign of all volume 3. volume wise index pages need in book marking with sign of all volume 4.pagination do in header of pages of all volume 5 application need nclt last compliance order 6 need file to ocr 7 need not require double pagination 8 some pages have not pagination in volume 3 9.volume 4 and 5 have not pagination according to index and pagination need continuous nation according to file |              |
| 354 | 15-07-2024 | 0710102039852024(No. of Docs 2) | 0710102039852024/1 | INTERLOCUTORY APPLICATION (I.B.C)/2384(ND)2024           | DEBASHISH NANDLIQUIDATOR NUTRIONEX MANUFACTURERS LIMITED VS. DEPUTY DIRECTOR DIRECTOR OF ENFORCEMENT | Sec 60(5)                      | 29-07-2024 | no of objection 1.bookmarking mandatory page numbering 2.pagnumbering missing in index  | sanjay.bhatt |
| 355 | 12/3/2024  | 0710102021842024(No. of Docs 0) | 0710102021842024/1 | INTERLOCUTORY APPLICATION (I.B.C)/2600(ND)2024           | APEX ELECTRO DEVICES PRIVATE LIMITED VS. DYANAMIC ENGINEERS LIMITED                                  | Rule 11 of NCLT, 2016          | 29-07-2024 | no of objection 1. pagination missed in book marking as per index 2. 1 rs court fee missed on vakalatnama   |              |

|     |            |                                 |                     |  |   |  |            |   |                |
|-----|------------|---------------------------------|---------------------|--|---|--|------------|---|----------------|
| 356 | 2/7/2024   | 0710102105202023(No. of Docs 2) | 0710102105202023/3  | COMPANY PETITION IB (IBC)/48(ND)2024           | ADICI TECHNO & SEALINGS PRIVATE LIMITED VS. SONAL ENTERPRISES PRIVATE LIMITED   | IBC Under Sec 9                        | 27-07-2024 | 1.notatry mismatch with affidavit address.  | honeysatpal    |
| 357 | 14-07-2024 | 0710102070642021(No. of Docs 1) | 0710102070642021/8  | COMPANY PETITION IB (IBC)/614(ND)2021          | RAM RATAN JAGATI VS. MANGLAM APARTMENTS LIMITED   | IBC Under Sec 9                        | 27-07-2024 | no of objection 1. index page missed in book marking 2 need every pages sign of progress report 3 need every pages sign with true copy of annexures pages 4 pagination need on header of pages in pdf | devvartrana    |
| 358 | 4/12/2023  | 0710102103942023(No. of Docs 0) | 0710102103942023/22 | INTERLOCUTORY APPLICATION (I.B.C)/6447(PB)2023 | BOARD OF TRUSTEES FOR THE PORT OF KOLKATA VS. HUZefa FAKHRI SITABKHAN(LIQUIDATOR)                                       | Sec 60(5)                              | 27-07-2024 | 1.bookmarking mandatory.with page no.   |                |
| 359 | 13-07-2024 | 0710102046452024(No. of Docs 2) | 0710102046452024/2  | INTERLOCUTORY APPLICATION (I.B.C)/2861(ND)2024 | SH MAHESH TANEJA RP OF SKILLAR ENTERPRISES INDIA PVT LTD VS. AXIS BANK  | Sec 60(5)                              | 27-07-2024 | no of objection 1. index page need sign at the place of counsel detail  | hiteshsachar   |
| 360 | 21-12-2023 | 0710102108622023(No. of Docs 0) | 0710102108622023/4  | COMPANY PETITION IB (IBC)/74(ND)2024           | INVOICE DISCOUNTERS OF ADAPTIO FACILITY MANAGEMENT PVT LTD THROUGH MR ARUNAVA GHOSH VS. CBRE SOUTH ASIA PRIVATE LIMITED | IBC Under Sec 9                        | 27-07-2024 | no of objection 1.need every pages sign and true copy in Annexure.  |                |
| 361 | 17-10-2023 | 0710102091692023(No. of Docs 0) | 0710102091692023/6  | COMPANY PETITION IB (IBC)/722(ND)2023          | MAHI BUILDHOME PRIVATE LIMITED VS. KAVERI TECHNOBUILD PRIVATE LIMITED   | IBC Under Sec 9                        | 27-07-2024 | 1.bookmarking mandatory with page numbering   |                |
| 362 | 2/7/2024   | 0710102105202023(No. of Docs 2) | 0710102105202023/3  | COMPANY PETITION IB (IBC)/48(ND)2024           | ADICI TECHNO & SEALINGS PRIVATE LIMITED VS. SONAL ENTERPRISES PRIVATE LIMITED   | IBC Under Sec 9                        | 27-07-2024 | 1.notatry mismatch with affidavit address.  | honeysatpal    |
| 363 | 2/7/2024   | 0710102105202023(No. of Docs 2) | 0710102105202023/3  | COMPANY PETITION IB (IBC)/48(ND)2024           | ADICI TECHNO & SEALINGS PRIVATE LIMITED VS. SONAL ENTERPRISES PRIVATE LIMITED   | IBC Under Sec 9                        | 27-07-2024 | 1.notatry mismatch with affidavit address.  | honeysatpal    |
| 364 | 2/7/2024   | 0710102105202023(No. of Docs 2) | 0710102105202023/3  | COMPANY PETITION IB (IBC)/48(ND)2024           | ADICI TECHNO & SEALINGS PRIVATE LIMITED VS. SONAL ENTERPRISES PRIVATE LIMITED   | IBC Under Sec 9                        | 27-07-2024 | 1.notatry mismatch with affidavit address.  | honeysatpal    |
| 365 | 9/4/2024   | 0710102029552024(No. of Docs 0) | 0710102029552024/44 | TRANSFER PETITION(COMPANIES ACT)/19(PB)2024    | TRACK FREIGHT EXPRESS LINES LTD. VS. TIGER LOGISTICS INDIA LIMITED  | Sec 433(e)/433(f) of CA 1956           | 26-07-2024 | no of objection 1. index page missed sign at the place of counsel detail 2. page 36 not readable 3. page 62 to 68 missed sign with true copy 4. page 85 to 89 missed sign with true copy              |                |
| 366 | 17-07-2024 | 0710200401362016(No. of Docs 1) | 0710200401362016/20 | COMPANY PETITION (COMPANIES ACT)/13(ND)2016    | RAJEEV BEHL VS S.S CON-BUILD PVT LTD & ORS  | Application under any other provisions | 26-07-2024 | 1.incomplete file   | THAKURANKIT 26 |

|     |            |                                 |                    |  |   |                       |            |   |              |
|-----|------------|---------------------------------|--------------------|--|---|-----------------------|------------|---|--------------|
| 367 | 11/7/2023  | 0710102059162023(No. of Docs 0) | 0710102059162023/4 | COMPANY PETITION IB (IBC)/26(ND)2024                     | UNION BANK OF INDIA LIMITED VS. UJWAL GUPTA                       | Section 95(1)         | 25-07-2024 | 1.need every pages sign   |              |
| 368 | 12/7/2024  | 0710102051452023(No. of Docs 2) | 0710102051452023/6 | COMPANY PETITION IB (IBC)/433(ND)2023                    | DHANLAXMI BANK LIMITED VS. K N MARZOOK                            | Section 95(1)         | 25-07-2024 | no of objection 1.bookmarking as per index. 2.counsel details missing in index 3.double pagination in pages. 4.need every pages sign and true copy in Annexure.   | shinujpillai |
| 369 | 22-03-2024 | 0710102025462024(No. of Docs 0) | 0710102025462024/2 | INTERLOCUTORY APPLICATION (I.B.C)/1696(ND)2024           | AMAZON SELLERS SERVICES PVT LTD VSBRIGHT LIFECARE PRIVATE LIMITED | Sec 60(5)             | 25-07-2024 | no of objection 1. index page missed in book marking 2 pagination missed in book marking as per index 3 need every pages sign of written submission 4 annexures pages need sign with true copy of every pages |              |
| 370 | 22-03-2024 | 0710102025462024(No. of Docs 0) | 0710102025462024/2 | INTERLOCUTORY APPLICATION (I.B.C)/1696(ND)2024           | AMAZON SELLERS SERVICES PVT LTD VSBRIGHT LIFECARE PRIVATE LIMITED | Sec 60(5)             | 25-07-2024 | no of objection 1. index page missed in book marking 2 pagination missed in book marking as per index 3 need every pages sign of written submission 4 annexures pages need sign with true copy of every pages |              |
| 371 | 22-03-2024 | 0710102025462024(No. of Docs 0) | 0710102025462024/2 | INTERLOCUTORY APPLICATION (I.B.C)/1696(ND)2024           | AMAZON SELLERS SERVICES PVT LTD VSBRIGHT LIFECARE PRIVATE LIMITED | Sec 60(5)             | 25-07-2024 | no of objection 1. index page missed in book marking 2 pagination missed in book marking as per index 3 need every pages sign of written submission 4 annexures pages need sign with true copy of every pages |              |
| 372 | 11/7/2023  | 0710102059162023(No. of Docs 0) | 0710102059162023/5 | COMPANY PETITION IB (IBC)/26(ND)2024                     | UNION BANK OF INDIA LIMITED VS. UJWAL GUPTA                       | Section 95(1)         | 25-07-2024 | no of objection 1. need every pages sign of pdf   |              |
| 373 | 18-07-2024 | 0710102010762024(No. of Docs 2) | 0710102010762024/5 | CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/15(ND)2024 | NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED                     | Sec. 230-232, Sec 234 | 25-07-2024 | no of objection 1. improper book marking 2. book marking mandatory as per index with pagination 3. missed pagination in pdf 4 missed pagination in index 5. incomplete counsel detail on index                | Mba@1234     |
| 374 | 12/7/2024  | 0710102047712024(No. of Docs 2) | 0710102047712024/2 | INTERLOCUTORY APPLICATION (I.B.C)/2997(ND)2024           | GYAN BHARTI TRUST VS. SUNIL KUMAR AGRAWAL AND ANR                 | Sec 60(5)             | 25-07-2024 | 1.index missing in bookmarking.   | ngautam      |
| 375 | 22-03-2024 | 0710102025462024(No. of Docs 0) | 0710102025462024/2 | INTERLOCUTORY APPLICATION (I.B.C)/1696(ND)2024           | AMAZON SELLERS SERVICES PVT LTD VSBRIGHT LIFECARE PRIVATE LIMITED | Sec 60(5)             | 25-07-2024 | no of objection 1. index page missed in book marking 2 pagination missed in book marking as per index 3 need every pages sign of written submission 4 annexures pages need sign with true copy of every pages |              |

|     |            |                                 |                     |   |  |  |            |  |                     |
|-----|------------|---------------------------------|---------------------|---|--|--|------------|--|---------------------|
| 376 | 18-06-2024 | 0710102052772024(No. of Docs 0) | 0710102052772024/1  | INTERLOCUTORY APPLICATION (I.B.C)/3288(PB)2024  | CENTURY INFRA LIMITED VSHUZEFA FAKHRI SITABKHAN                              | Sec 60(5),Rule 11 of NCLT, 2016 Sec 43(1) r/w Sec 44 (1),Sec 66(1),19(2) | 25-07-2024 | no of objection 1.document name wrong uploading. 2.bookmarking mandatory   |                     |
| 377 | 12/7/2024  | 0710102087652020(No. of Docs 1) | 0710102087652020/6  | INTERLOCUTORY APPLICATION (I.B.C)/3832(ND)2020  | SHALU KHANNA VS. KAMLESH ARON  | Sec 66(1),19(2)  | 25-07-2024 | 1.date not show in vakaltnama  | ppt@jsalaw.com      |
| 378 | 22-07-2024 | 0710200400502007(No. of Docs 2) | 0710200400502007/77 | COMPANY PETITION (COMPANIES ACT)/227(ND)2017    | M/S CHANDAN MUNJAL VS M/S RC HEALTHCARE PRIVATE LIMITED                      | Sec. 241(1),Sec. 242(4)  | 24-07-2024 | no of objection 1.document type wrong in uploading time 2. notary mismatched with affidavit  | dattacoadvocates    |
| 379 | 9/2/2024   | 0710102013482024(No. of Docs 0) | 0710102013482024/2  | INTERLOCUTORY APPLICATION (I.B.C)/1956(PB)2024  | MAYA GUPTA VS NARESH KUMAR AGGARWAL  | Sec 66(1)  | 24-07-2024 | no of objection 1. pagination missed in book marking as per index 2. missed 3 rs court fee and 25 re welfare fee missed on vakalatnama.  |                     |
| 380 | 12/7/2024  | 0710102051162024(No. of Docs 7) | 0710102051162024/1  | TRANSFER APPLICATION (IBC)/37(PB)2024           | ORBIS TRUSTESHIP SERVICES PRIVATE LIMITED VSGURNEET SINGH SIKKA              | Rule 11 of NCLT, 2016,Rule16(d),NCLT Rules,2016 IBC                      | 24-07-2024 | no of objection 1. bookmarking mandatory 2. 25rs welfare ticket 3rs court fee missing in vakalatnama                                     | Viv_0004            |
| 381 | 19-07-2024 | 0710102051162022(No. of Docs 3) | 0710102051162022/12 | COMPANY PETITION IB (IBC)/572(ND)2022           | AKSHAY KUMAR BHATIA VS. CUE LEARN PRIVATE LIMITED                            | IBC Under Sec 9  | 24-07-2024 |  | hammadurabi.solomon |
| 382 | 2/7/2024   | 0710102028752024(No. of Docs 2) | 0710102028752024/3  | INTERLOCUTORY APPLICATION (I.B.C)/2217(ND)2024  | RBL BANK LIMITED VS. ROHIT SEHGAL  | Sec 60(5)  | 24-07-2024 | 1.last order missing   | smritichuriwal      |
| 383 | 11/7/2024  | 0710102099552023(No. of Docs 2) | 0710102099552023/3  | INTERLOCUTORY APPLICATION (I.B.C)/202(PB)2024   | PEYUSH AGGARWAL VSSHAM ARORA   | Sec 60(5)  | 24-07-2024 | 1.affidavit missing in pdf. and page no 34 not clear.  | masopa23            |
| 384 | 18-11-2023 | 0710102099722023(No. of Docs 0) | 0710102099722023/4  | COMPANY PETITION IB (IBC)/23(ND)2024            | REDINGTON LIMITED VS. PRIMATEL FIBCOM LIMITED                                | IBC Under Sec 9  | 24-07-2024 | 1. incomplete file   |                     |
| 385 | 22-07-2024 | 0710102098042023(No. of Docs 2) | 0710102098042023/2  | COMPANY APPLICATION (COMPANIES ACT)/412(ND)2023 | CP WORLD LINES PVT. LTD.   | Application under any other provisions                                   | 24-07-2024 | no of objection 1. index page missed in book marking 2. pagination missed in book marking as per index 3. notary mismatched with address | anuragchandra       |
| 386 | 11/6/2024  | 0710102050932024(No. of Docs 0) | 0710102050932024/2  | INTERLOCUTORY APPLICATION (I.B.C)/3153(ND)2024  | AKHIL AHUJA VSSATBIR SINGH MATHARU   | Sec 60(5)  | 24-07-2024 | no of objection 1. this pages no18,28 Hindi. 2.date missing in vaklatnama  |                     |
| 387 | 6/4/2018   | 0710102409072018(No. of Docs 0) | 0710102409072018/12 | COMPANY PETITION IB (IBC)/679(PB)2018           | RELIGARE FINVEST LIMITED VS VOLGA MANAGEMENT AND CONSULTANCY PRIVATE LIMITED | IBC under Sec 7  | 24-07-2024 | no of objection 1.index missing in bookmarking 2.need every pages sign.  |                     |
| 388 | 2/7/2024   | 0710102028752024(No. of Docs 2) | 0710102028752024/3  | INTERLOCUTORY APPLICATION (I.B.C)/2217(ND)2024  | RBL BANK LIMITED VS. ROHIT SEHGAL  | Sec 60(5)  | 24-07-2024 | 1.last order missing   | smritichuriwal      |
| 389 | 2/7/2024   | 0710102028752024(No. of Docs 2) | 0710102028752024/3  | INTERLOCUTORY APPLICATION (I.B.C)/2217(ND)2024  | RBL BANK LIMITED VS. ROHIT SEHGAL  | Sec 60(5)  | 24-07-2024 | 1.last order missing   | smritichuriwal      |

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|-----|------------|---------------------------------|--------------------|--|--|---|------------|--|--------------------|
| 390 | 2/7/2024   | 0710102028752024(No. of Docs 2) | 0710102028752024/3 | INTERLOCUTORY APPLICATION (I.B.C)/2217(ND)2024           | RBL BANK LIMITED VS. ROHIT SEHGAL                        | Sec 60(5)   | 24-07-2024 | 1.last order missing   | smritichuriwal     |
| 391 | 11/7/2024  | 0710102078942019(No. of Docs 2) | 0710102078942019/1 | COMPANY APPLICATION(IBC)/0102(ND)2019                    | AMR IFRASTRUCTURE LIMITED                                | Sec 60(5)   | 24-07-2024 | no of objection 1.bookmarking mandatory 2.need every pages sign 3.need every pages ocr   | lexalliance.jitesh |
| 392 | 11/7/2024  | 0710102052472022(No. of Docs 2) | 0710102052472022/8 | INTERLOCUTORY APPLICATION (I.B.C)/3151(PB)2022           | PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER                | Sec 60(5)   | 24-07-2024 | 1.pagination missing in bookmarking  | advocateekta       |
| 393 | 17-07-2024 | 0710102051412024(No. of Docs 2) | 0710102051412024/4 | CONTEMPT PETITION (IBC)/17(ND)2024                       | ALOK KAUSHIK RESOLUTION PROFESSIONAL VS. ANIL KUMAR JAIN | Rule 11 of NCLT, 2016   | 24-07-2024 | no of objection 1. missed 3 rs court fee and 25 rs welfare fee on both vakalatnama 2. date missed on both vakalatnama 3. mention the page no of type copy of hindi to english translated | Soumyap90          |
| 394 | 1/10/2021  | 0710102071562021(No. of Docs 0) | 0710102071562021/5 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/120(ND)2021 | VESILOT EXPORTS LIMITED                                  | Sec. 230-232, Sec 234   | 23-07-2024 | no of objection 1. pagination missed in book marking as per index  |                    |
| 395 | 1/10/2021  | 0710102071562021(No. of Docs 0) | 0710102071562021/5 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/120(ND)2021 | VESILOT EXPORTS LIMITED                                  | Sec. 230-232, Sec 234   | 23-07-2024 | no of objection 1. pagination missed in book marking as per index  |                    |
| 396 | 1/10/2021  | 0710102071562021(No. of Docs 0) | 0710102071562021/5 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/120(ND)2021 | VESILOT EXPORTS LIMITED                                  | Sec. 230-232, Sec 234   | 23-07-2024 | no of objection 1. pagination missed in book marking as per index  |                    |
| 397 | 11/7/2024  | 0710102051912024(No. of Docs 1) | 0710102051912024/1 | TRANSFER APPLICATION/23(PB)2024                          | MOHIT BALUJA VS. INFIGN VENTURES PVT. LTD.               | Rule16(d),NCLT Rules,2016   | 23-07-2024 | 1. bookmarking mandatory   | Sharma & Sharma    |
| 398 | 8/3/2024   | 0710102021142024(No. of Docs 0) | 0710102021142024/1 | COMPANY PETITION IB (IBC)/179(ND)2024                    | AWAS36694 IRELAND LIMITED VS. SPICEJET LIMITED           | IBC Under Sec 9   | 23-07-2024 | no of objection 1. 1 rs court fee missed on vakalatnama 2.double pagination in pdf in volume 2   |                    |
| 399 | 1/10/2021  | 0710102071562021(No. of Docs 0) | 0710102071562021/5 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/120(ND)2021 | VESILOT EXPORTS LIMITED                                  | Sec. 230-232, Sec 234   | 23-07-2024 | no of objection 1. pagination missed in book marking as per index  |                    |
| 400 | 11/7/2024  | 0710102052692022(No. of Docs 2) | 0710102052692022/4 | COMPANY APPLICATION(COMPANIES ACT)/247(ND)2022           | M/S PURNIMA GUPTA VS. M/S PURNIMA COLONIZERS PVT. LTD.   | Application under any other provisions ,Application under any other provisions ,Rule 11 of NCLT | 22-07-2024 | 1.need every pages sign  | akshaygupta        |

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|-----|------------|---------------------------------|--------------------|--|--|-----------------------|------------|--|----------------------|
| 401 | 12/7/2024  | 0710102059372024(No. of Docs 0) | 0710102059372024/1 | INTERLOCUTORY APPLICATION (I.B.C)/3601(PB)2024 | SAYAM SHARES & SECURITIES (P) LTD VS. M/S. ESSAR POWER JHARKHAND LIMITED | Rule 11 of NCLT, 2016 | 22-07-2024 | no of objection 1.pagination missed in book marking as per index in all volumes 2. some pages have not ocr in all volumes. 3.index page need with volume no in book marking at the place cover page 4 wrong alignment 819 to 826 , 872 , 873 874 878 876 907 932 933 . 5 pages 1764 1765 1769 1770 no readable 6. page 710 to 713 line cutting 7 page 391 to 398 missed in pdf in volume 2 8 double pagination in volume 2 |                      |
| 402 | 4/1/2023   | 0710102001142023(No. of Docs 0) | 0710102001142023/4 | INTERLOCUTORY APPLICATION (I.B.C)/512(PB)2023  | DAIICHI SANKYO COMPANY LIMITED   | Rule 11 of NCLT, 2016 | 22-07-2024 | no of objection 1. Index page missed in book marking. 2. need every page sign of written submission if you have any doubt regarding this objection humbly request to plz contact to registry   |                      |
| 403 | 15-07-2024 | 0710102082312023(No. of Docs 2) | 0710102082312023/1 | COMPANY PETITION IB (IBC)/6(ND)2024            | THE BANK OF MAHARASHTRA LIMITED VS. MR. KUNWER SACHDEV                   | Section 95(1)         | 22-07-2024 | no of objection 1. application need nclt last order 2. book marking mandatory as per index with pagination 3. document type wrong in uploading time 4. index page need sign at the place of counsel detail   | onkarroy             |
| 404 | 15-07-2024 | 0710102068712020(No. of Docs 2) | 0710102068712020/1 | INTERLOCUTORY APPLICATION (I.B.C)/2631(PB)2020 | CHANDRA PRAKASH VS. UDISHI CONSTRUCTIONS PVT LTD                         | Sec 66(1)             | 22-07-2024 | no of objection 1. pagination missed in bookmarking as per index   | juristico1@gmail.com |
| 405 | 15-07-2024 | 0710102082672023(No. of Docs 2) | 0710102082672023/1 | COMPANY PETITION IB (IBC)/4(ND)2024            | THE BANK OF MAHARASHTRA LIMITED VS. RAMESH PURI                          | Section 95(1)         | 22-07-2024 | no of objection 1. application need nclt last order 2. pagination missed in book marking as per index 3. document type wrong in uploading time   | onkarroy             |
| 406 | 15-07-2024 | 0710102083002023(No. of Docs 2) | 0710102083002023/1 | COMPANY PETITION IB (IBC)/5(ND)2024            | THE BANK OF MAHARASHTRA LIMITED VS. VIBHA PURI                           | Section 95(1)         | 22-07-2024 | no of objection 1. application need nclt last order 2. book marking mandatory as per index with pagination 3.index page missed in pdf and book marking 4. document type wrong in uploading time  | onkarroy             |
| 407 | 4/1/2023   | 0710102001112023(No. of Docs 0) | 0710102001112023/2 | INTERLOCUTORY APPLICATION (I.B.C)/508(PB)2023  | DAIICHI SANKYO COMPANY LIMITED   | Rule 11 of NCLT, 2016 | 22-07-2024 | no of objection 1. Index page missed in book marking. 2. need every page sign of written submission if you have any doubt regarding this objection humbly request to plz contact to registry   |                      |

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| 408 | 12/3/2024  | 0710102022042024(No. of Docs 0) | 0710102022042024/4  | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/25(ND)2024 | QFS CONSULTANCY PRIVATE LIMITED   | Sec. 230-232 - Second Motion           | 22-07-2024 | no of objection 1.book marking mandatory as per index with pagination 2. ocr missed in file  |                      |
| 409 | 16-07-2024 | 0710102049612024(No. of Docs 2) | 0710102049612024/2  | COMPANY PETITION IB (IBC)/378(PB)2024                    | IFCI LIMITED VS. RAHEJA DEVELOPERS LIMITED  | IBC under Sec 7                        | 22-07-2024 | no of objection 1.book marking mandatory as per index with pagination 2 missed document type in uploading time   | nirajku76            |
| 410 | 6/6/2024   | 0710102049612024(No. of Docs 0) | 0710102049612024/1  | COMPANY PETITION IB (IBC)/378(PB)2024                    | IFCI LIMITED VS. RAHEJA DEVELOPERS LIMITED  | IBC under Sec 7                        | 22-07-2024 | no of objection 1. book marking mandatory as per index with pagination 2.annexures pages need sign with true copy  |                      |
| 411 | 3/1/2024   | 0710102000532024(No. of Docs 0) | 0710102000532024/24 | COMPANY PETITION IB (IBC)/45(ND)2024                     | IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED  | IBC under Sec 7                        | 22-07-2024 | no of objection 1. vakalatnama not mention in index 2.1 rs court fee missed in vakalatnama 3.missed true copy in annexure every pages. note this document are filed without removing the defect. |                      |
| 412 | 15-07-2024 | 0710102067832020(No. of Docs 2) | 0710102067832020/12 | INTERLOCUTORY APPLICATION (I.B.C)/2554(PB)2020           | CHANDRA PRAKASH VS. 1. NEW HORIZON SECURITY SERVICES PRIVATE LIMITED                                      | Sec 66(1)                              | 22-07-2024 | no of objection 1. pagination missed in bookmarking as per index   | juristico1@gmail.com |
| 413 | 6/6/2024   | 0710102049612024(No. of Docs 0) | 0710102049612024/3  | COMPANY PETITION IB (IBC)/378(PB)2024                    | IFCI LIMITED VS. RAHEJA DEVELOPERS LIMITED  | IBC under Sec 7                        | 22-07-2024 | no of objection 1.book marking mandatory as per index with pagination 2.annexures pages need sign with true copy   |                      |
| 414 | 19-01-2023 | 0710102107892022(No. of Docs 0) | 0710102107892022/9  | COMPANY PETITION (COMPANIES ACT)/25(ND)2023              | DR. PREET ANAND VS. C.P. WORLD LINES PRIVATE LIMITED  | Sec. 58(3),Sec. 59                     | 22-07-2024 | no of objection 1. pagination missed in book marking as per index 2 missed sign of one member of counsels  |                      |
| 415 | 13-07-2024 | 0710102098042023(No. of Docs 2) | 0710102098042023/1  | COMPANY APPLICATION(COM PANIES ACT)/412(ND)2023          | CP WORLD LINES PVT. LTD.  | Application under any other provisions | 22-07-2024 | no of objection 1. index page missed in book marking 2. book marking do according to the index with pagination 3.ocr missed in pdf accept affidavit 4 mismatched address with notary             | anuragchandra        |
| 416 | 4/1/2023   | 0710102001122023(No. of Docs 0) | 0710102001122023/2  | INTERLOCUTORY APPLICATION (I.B.C)/509(PB)2023            | DAIICHI SANKYO COMPANY LIMITED  | Rule 11 of NCLT, 2016                  | 22-07-2024 | no of objection 1. Index page missed in book marking. 2. need every page sign of written submission if you have any doubt regarding this objection humbly request to plz contact to registry     |                      |
| 417 | 18-03-2024 | 0710102023602024(No. of Docs 0) | 0710102023602024/1  | COMPANY PETITION IB (IBC)/364(ND)2024                    | LT.COL. HARDEEP SINGH BEDI (RETD) FILED THROUGH BISHWA RANJAN CHATTERJEE (RESOLUTION PROFESSIONAL) VS. NA | Section 94(1)                          | 22-07-2024 | no of objection 1. affidavit of compliance need nclt last order . 2. book marking mandatory as per index with pagination   |                      |

|     |            |                                 |                    |  |   |  |            |   |                     |
|-----|------------|---------------------------------|--------------------|--|---|--|------------|---|---------------------|
| 418 | 4/1/2023   | 0710102001252023(No. of Docs 0) | 0710102001252023/4 | INTERLOCUTORY APPLICATION (I.B.C)/530(PB)2023  | DAIICHI SANKYO COMPANY LIMITED  | Rule 11 of NCLT, 2016                            | 22-07-2024 | no of objection 1. Index page missed in book marking. 2. need every page sign of written submission if you have any doubt regarding this objection humbly request to plz contact to registry  |                     |
| 419 | 4/1/2023   | 0710102001242023(No. of Docs 0) | 0710102001242023/1 | INTERLOCUTORY APPLICATION (I.B.C)/529(PB)2023  | DAIICHI SANKYO COMPANY LIMITED  | Rule 11 of NCLT, 2016                            | 22-07-2024 | no of objection 1. Index page missed in book marking. 2. need every page sign of written submission if you have any doubt regarding this objection humbly request to plz contact to registry  |                     |
| 420 | 4/1/2023   | 0710102001152023(No. of Docs 0) | 0710102001152023/3 | INTERLOCUTORY APPLICATION (I.B.C)/515(PB)2023  | DAIICHI SANKYO COMPANY LIMITED  | Rule 11 of NCLT, 2016                            | 22-07-2024 | no of objection 1. Index page missed in book marking. 2. need every page sign of written submission if you have any doubt regarding this objection humbly request to plz contact to registry  |                     |
| 421 | 10/7/2024  | 0710102051692024(No. of Docs 1) | 0710102051692024/1 | INTERLOCUTORY APPLICATION (I.B.C)/3304(ND)2024 | AKHILESH CHANDRA CHATURVEDI VS. SUNIL KUMAR AGGARWAL RP ANSAL CROWN INFRABUILD PVT LTD  | Sec 60(5)  | 21-07-2024 | no of objection 1. address missing in affidavit 2. counsel details missing in index 3. need every pages sign.   | premkayat1972       |
| 422 | 13-07-2024 | 0710102003252024(No. of Docs 2) | 0710102003252024/2 | COMPANY PETITION (COMPANIES ACT)/10(ND)2024    | PRAMOD CHHIKARA VS. RAMANJIT KAUR   | Sec. 241(1),Sec. 242(4),Sec. 244(1)              | 21-07-2024 | no of objection 1. book marking mandatory as per index with pagination 2.index page need sign at the place of counsel detail 3. ocr missed in file accept affidavit 4. page 49 need sign at the place of counsel detail 5 hindi page need english translate copy 6 some page of annexures have not sign and true copy | deepen_hooda        |
| 423 | 4/1/2023   | 0710102001062023(No. of Docs 0) | 0710102001062023/4 | INTERLOCUTORY APPLICATION (I.B.C)/500(PB)2023  | DAIICHI SANKYO COMPANY LIMITED  | Rule 11 of NCLT, 2016                            | 21-07-2024 | No of objection 1. need every pages sign of written submission 2.index missed in book marking   |                     |
| 424 | 13-07-2024 | 0710102008272024(No. of Docs 2) | 0710102008272024/1 | COMPANY PETITION (COMPANIES ACT)/56(ND)2024    | ISHAP SHARMA DIRECTOR SMID INFRASTRUCTURE PRIVATE LIMITED VS. SMID INFRASTRUCTURE PRIVATE LIMITED A COMPANY INCORPORATED UNDER THE ERSTWHILE COMPANIES ACT 2013 THROUGH ITS AUTHORISED REPRESENTATIVE/DIRECT OR | Sec. 271-273,Sec 272 of the Companies Act , 2013 | 21-07-2024 | no of objection 1. missed sign of every pages in file pdf .   | filings@tkcpartners |



|     |            |                                 |                    |   |   |  |            |   |  |
|-----|------------|---------------------------------|--------------------|---|---|--|------------|---|--|
| 425 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 426 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 427 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 428 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 429 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 430 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 431 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 432 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 433 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 434 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |

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| 435 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 436 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 437 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 438 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 439 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 440 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 441 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 442 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 443 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 444 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |

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| 445 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 446 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 447 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 448 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 449 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 450 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 451 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 452 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 453 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 454 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |

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| 455 | 4/1/2023   | 0710102001132023(No. of Docs 0) | 0710102001132023/1 | INTERLOCUTORY APPLICATION (I.B.C)/516(PB)2023  | DAIICHI SANKYO COMPANY LIMITED                                       | Rule 11 of NCLT, 2016                      | 20-07-2024 | no of objection 1. Index page missed in book marking. 2. need every page sign of written submission if you have any doubt regarding this objection humbly request to plz contact to registry  |             |
| 456 | 15-07-2024 | 0710102097802020(No. of Docs 3) | 0710102097802020/3 | INTERLOCUTORY APPLICATION (I.B.C)/4627(ND)2020 | M/S PADIA TIMBER COMPANY PVT. LTD. VS. BANK OF BARODA                | Sec 60(5)                                  | 20-07-2024 | no of objection 1. book marking mandatory as per index with pagination in both volume 2. index page need sign at the place of counsel detail. 3.ocr missed in file in both volume 4. some pages have double pagination 5.missed master index in book marking 6.proof of service   | jalpa1415   |
| 457 | 9/4/2024   | 0710102029712024(No. of Docs 0) | 0710102029712024/1 | COMPANY PETITION IB (IBC)/362(ND)2024          | DHARMINDER SINGH SANDHU VS. JAG BROS CONSULTANTS PRIVATE LIMITED     | IBC under Sec 7                            | 20-07-2024 | no of objection 1.pagination missing in bookmarking 2.need every pages ocr 3.court fee missing 1rs in vakalatnama   |             |
| 458 | 9/7/2024   | 0710102072502020(No. of Docs 2) | 0710102072502020/8 | INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2020 | M/S COLUMBIA PETRO CHEM PVT LTD VS. M/S PETROLUBE INDIA LTD.         | Sec 60(5)                                  | 20-07-2024 | 1 pagination missing in bookmarking.  | mlgadvacate |
| 459 | 10/7/2024  | 0710102052772023(No. of Docs 2) | 0710102052772023/5 | INTERLOCUTORY APPLICATION (I.B.C)/3588(PB)2023 | ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT LTD         | Sec 60(5)                                  | 20-07-2024 | no of objection 1. missed pagination in book marking as per index 2. missed counsel detail in index page with sign 3. missed sign of every pages in pdf 1 to 9 4. hindi pages need english translate copy 5. double pagination 6 missed sign of 25 to 35 pages if you have any doubt regarding this objection plz contact to registry . | sanyam65    |
| 460 | 9/7/2024   | 0710102056432023(No. of Docs 2) | 0710102056432023/7 | INTERLOCUTORY APPLICATION (I.B.C)/3529(ND)2023 | MOHIT GOYAL VS. BHATI ASSOCIATES PVT LTD                             | Application under any other provisions-IBC | 20-07-2024 | no of objection 1 need every page sign of reply 2. missed affidavit in reply if you have doubt regarding this objection humbly request plz. contact to registry   | ADHISH      |
| 461 | 24-08-2021 | 0710102060152021(No. of Docs 0) | 0710102060152021/6 | TRANSFER PETITION(COMPANIES ACT)/20(PB)2021    | DR. HARI NARAYAN GANGWAL VS. DCS INTERNATIONAL TRADING CO. PVT. LTD. | Rule16(d),NCLT Rules,2016                  | 20-07-2024 | no of objection 1. page 48 49 51 52 53 57 62 63 64 to 66 are blurr and not readable if you have any doubt regarding this objection plz contact to registry  |             |
| 462 | 10/7/2024  | 0710102060542023(No. of Docs 2) | 0710102060542023/7 | COMPANY PETITION (COMPANIES ACT)/137(ND)2023   | VEENA GUPTA VS. PURNIMA BUILDMART PRIVATE LIMITED                    | Sec. 241(1),Sec. 242(4)                    | 20-07-2024 | 1.need every pages sign.  | akshaygupta |

|     |            |                                 |                     |   |  |                                       |            |  |             |
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| 463 | 25-07-2023 | 0710102065332023(No. of Docs 0) | 0710102065332023/4  | INTERLOCATORY APPLICATION (COMPANIES ACT)/252(PB)2023 | NATMA SECURITIES PRIVATE LIMITED VS. SWEDISH PORTFOLIO PRIVATE LIMITED           | Rule 11 of NCLT                       | 20-07-2024 | no of objection 1. ocr missed in pdf 2. need sign of every pages in file 3 double pagination 4 index page missed in book marking if you have any doubt regarding this objection humbly request to plz contact to registry                      |             |
| 464 | 10/7/2024  | 0710102065572023(No. of Docs 2) | 0710102065572023/3  | COMPANY PETITION IB (IBC)/551(ND)2023                 | V-CON INTELLIGENT SECURITY PRIVATE LIMITED VS. MOBONAIR WIRELESS PRIVATE LIMITED | IBC Under Sec 9                       | 20-07-2024 | 1.need every pages sign.   | KRITIKA     |
| 465 | 11/7/2024  | 0710102025802024(No. of Docs 1) | 0710102025802024/1  | COMPANY PETITION IB (IBC)/230(PB)2024                 | CENTRAL BANK OF INDIA VS. MAGNIFICO MINERALS PRIVATE LIMITED                     | IBC under Sec 7                       | 20-07-2024 | no of objection 1. pagination missed in book marking as per index 2. mismatched address with notary 3 annexures pages missed true copy   | RMSD2965    |
| 466 | 24-08-2021 | 0710102060152021(No. of Docs 0) | 0710102060152021/6  | TRANSFER PETITION (COMPANIES ACT)/20(PB)2021          | DR. HARI NARAYAN GANGWAL VS. DCS INTERNATIONAL TRADING CO. PVT. LTD.             | Rule 16(d), NCLT Rules, 2016          | 20-07-2024 | no of objection 1. page 48 49 51 52 53 57 62 63 64 to 66 are blurr and not readable if you have any doubt regarding this objection plz contact to registry   |             |
| 467 | 24-08-2021 | 0710102060152021(No. of Docs 0) | 0710102060152021/6  | TRANSFER PETITION (COMPANIES ACT)/20(PB)2021          | DR. HARI NARAYAN GANGWAL VS. DCS INTERNATIONAL TRADING CO. PVT. LTD.             | Rule 16(d), NCLT Rules, 2016          | 20-07-2024 | no of objection 1. page 48 49 51 52 53 57 62 63 64 to 66 are blurr and not readable if you have any doubt regarding this objection plz contact to registry   |             |
| 468 | 24-08-2021 | 0710102060152021(No. of Docs 0) | 0710102060152021/6  | TRANSFER PETITION (COMPANIES ACT)/20(PB)2021          | DR. HARI NARAYAN GANGWAL VS. DCS INTERNATIONAL TRADING CO. PVT. LTD.             | Rule 16(d), NCLT Rules, 2016          | 20-07-2024 | no of objection 1. page 48 49 51 52 53 57 62 63 64 to 66 are blurr and not readable if you have any doubt regarding this objection plz contact to registry   |             |
| 469 | 10/7/2024  | 0710102087232020(No. of Docs 2) | 0710102087232020/48 | COMPANY PETITION (COMPANIES ACT)/122(ND)2020          | SMT. ASHA BALI VS. STATE BANK OF INDIA   | Sec. 241(1)                           | 20-07-2024 | 1. bookmarking mandatory with page numbering   | RKSinha     |
| 470 | 10/7/2024  | 0710102072272021(No. of Docs 5) | 0710102072272021/19 | COMPANY PETITION (COMPANIES ACT)/176(ND)2021          | GAURANG MAHENDRU VS. LALIT AIRWAYS PVT LTD                                       | Sec. 241(1), Sec. 242(4), Sec. 244(1) | 20-07-2024 | no of objection 1. page 190 203 204 205 290 are not readable 2. ocr missed in all volume reminder 1 your previous objection did not clear yet reminder 2 if you have any doubt regarding this objection humbly request plz contact to registry | tandonandco |

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|-----|------------|---------------------------------|---------------------|---|--|-------------------------------------|------------|---|-------------|
| 471 | 10/7/2024  | 0710102072272021(No. of Docs 5) | 0710102072272021/19 | COMPANY PETITION (COMPANIES ACT)/176(ND)2021  | GAURANG MAHENDRU VS. LALIT AIRWAYS PVT LTD                             | Sec. 241(1),Sec. 242(4),Sec. 244(1) | 20-07-2024 | no of objection 1.page 190 203 204 205 290 are not readable 2. ocr missed in all volume reminder 1 your previous objection did not clear yet reminder 2 if you have any doubt regarding this objection humbly request plz contact to registry | tandonandco |
| 472 | 10/7/2024  | 0710102072272021(No. of Docs 5) | 0710102072272021/19 | COMPANY PETITION (COMPANIES ACT)/176(ND)2021  | GAURANG MAHENDRU VS. LALIT AIRWAYS PVT LTD                             | Sec. 241(1),Sec. 242(4),Sec. 244(1) | 20-07-2024 | no of objection 1.page 190 203 204 205 290 are not readable 2. ocr missed in all volume reminder 1 your previous objection did not clear yet reminder 2 if you have any doubt regarding this objection humbly request plz contact to registry | tandonandco |
| 473 | 10/7/2024  | 0710102072272021(No. of Docs 5) | 0710102072272021/19 | COMPANY PETITION (COMPANIES ACT)/176(ND)2021  | GAURANG MAHENDRU VS. LALIT AIRWAYS PVT LTD                             | Sec. 241(1),Sec. 242(4),Sec. 244(1) | 20-07-2024 | no of objection 1.page 190 203 204 205 290 are not readable 2. ocr missed in all volume reminder 1 your previous objection did not clear yet reminder 2 if you have any doubt regarding this objection humbly request plz contact to registry | tandonandco |
| 474 | 4/1/2023   | 0710102001082023(No. of Docs 0) | 0710102001082023/2  | INTERLOCUTORY APPLICATION (I.B.C)/502(PB)2023 | DAIICHI SANKYO COMPANY LIMITED VSAD VICTORIAM VENTURES PRIVATE LIMITED | Rule 11 of NCLT, 2016               | 20-07-2024 | no of objection 1. index page missed in book marking 2. need every pages sign of pdf.   |             |
| 475 | 4/1/2023   | 0710102001072023(No. of Docs 0) | 0710102001072023/1  | INTERLOCUTORY APPLICATION (I.B.C)/501(PB)2023 | DAIICHI SANKYO COMPANY LIMITED   | Rule 11 of NCLT, 2016               | 20-07-2024 | No of objection 1. need every pages sign of written submission 2.index missed in book marking   |             |
| 476 | 4/1/2023   | 0710102001092023(No. of Docs 0) | 0710102001092023/3  | INTERLOCUTORY APPLICATION (I.B.C)/503(PB)2023 | DAIICHI SANKYO COMPANY LIMITED   | Rule 11 of NCLT, 2016               | 20-07-2024 | no of objection 1. index page missed in book marking. 2. need every page sign of written submission if you have any doubt regarding this objection humbly request to plz contact to registry  |             |
| 477 | 13-03-2024 | 0710102022652024(No. of Docs 0) | 0710102022652024/3  | COMPANY PETITION IB (IBC)/182(PB)2024         | SURINDER AGGARWAL & ORS. VS. RAHEJA DEVELOPERS LIMITED                 | IBC under Sec 7                     | 20-07-2024 | no of objection 1. vol 2.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.hindi page 87 4.need every pages ocr   |             |
| 478 | 15-07-2024 | 0710102091412023(No. of Docs 2) | 0710102091412023/4  | COMPANY PETITION IB (IBC)/207(ND)2024         | SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED                    | IBC Under Sec 9                     | 20-07-2024 | no of objection 1. book marking mandatory as per index with pagination 2. missed index page in pdf 3.need every pages sign 4. blank page of proof of service  | Taplegal    |

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|-----|------------|---------------------------------|--------------------|--|---|--|------------|---|----------------|
| 479 | 15-07-2024 | 0710102098792023(No. of Docs 1) | 0710102098792023/4 | INTERLOCUTORY APPLICATION (I.B.C)/6466(PB)2023 | SANJEEV BINDAL VS. RADHEY SHAM TANDON MANUFACTURING PVT LTD                 | Sec 12(2)                                  | 20-07-2024 | no of objection 1. book marking mandatory as per index with pagination 2.need every pages sign of written submission 3. index page missed in pdf and book marking 4 incomplete counsel detail 5. missed pagination in pdf . | sanjeev bindal |
| 480 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024  | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma.   |                |
| 481 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024  | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma.   |                |
| 482 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024  | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma.   |                |
| 483 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024  | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma.   |                |
| 484 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024  | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma.   |                |
| 485 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024  | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma.   |                |
| 486 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024  | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma.   |                |
| 487 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024  | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma.   |                |

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| 488 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED                                  | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |          |
| 489 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED                                  | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |          |
| 490 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED                                  | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |          |
| 491 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED                                  | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |          |
| 492 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED                                  | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |          |
| 493 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED                                  | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |          |
| 494 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED                                  | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |          |
| 495 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED                                  | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |          |
| 496 | 10/7/2024  | 0710102097252023(No. of Docs 1) | 0710102097252023/5 | TRANSFER APPLICATION (IBC)/2(PB)2024          | CM SMITH & SONS LIMITED THROUGH ITS PROMOTER & SHAREHOLDER SHRI RATILAL SMITH VS. HAQ STEELS PRIVATE LIMITED | Rule16(d),NCL T Rules,2016 IBC             | 20-07-2024 | no of objection 1. bookmarking mandatory with index 2. 25rs welfare ticket 3rs court fees missing in vakalatnama                              | BHAVIK99 |
| 497 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED                                  | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |          |



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| 498 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 499 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 500 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 501 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 502 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 503 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 504 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 505 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 506 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 507 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |

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| 508 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 509 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 510 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 511 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 512 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 513 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 514 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 515 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 516 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 517 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |

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| 518 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 519 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 520 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 521 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 522 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 523 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 524 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 525 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 526 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |
| 527 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024 | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma. |  |

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| 528 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024           | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED             | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma.                                      |          |
| 529 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024           | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED             | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma.                                      |          |
| 530 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024           | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED             | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma.                                      |          |
| 531 | 31-01-2024 | 0710102010862024(No. of Docs 0) | 0710102010862024/1 | INTERLOCUTORY APPLICATION (I.B.C)/833(ND)2024           | RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED             | Application under any other provisions-IBC | 20-07-2024 | no of objection 1. bookmarking mandatory. 2. need every pages ocr. 3. need every pages true copy in Annexure3. 4. Date missing in vakalantma.                                      |          |
| 532 | 9/1/2024   | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024           | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.                                      |          |
| 533 | 1/3/2024   | 0710102019242024(No. of Docs 0) | 0710102019242024/2 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/29(ND)2024 | INDICARE HEALTH SERVICES PRIVATE LIMITED  | Sec. 230-232, Sec 234                      | 19-07-2024 | no of objection 1. book marking mandatory as per index with pagination   |          |
| 534 | 11/7/2024  | 0710102019052024(No. of Docs 2) | 0710102019052024/1 | INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)2024         | AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA                       | Sec 30,Sec 30                              | 19-07-2024 | no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect . | Ashishlu |
| 535 | 9/1/2024   | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024           | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.                                      |          |
| 536 | 16-07-2024 | 0710102083762023(No. of Docs 1) | 0710102083762023/2 | COMPANY APPEAL(COMPANIES ACT)/30(ND)2024                | MEERUT BOTTLERS PVT. LTD. VS. REGISTRAR OF COMPANIES                                    | Sec 252 (3)                                | 19-07-2024 | no of objection 1. book marking mandatory as per index with pagination 2. index missed in book marking   | knmncit  |
| 537 | 11/7/2024  | 0710102019052024(No. of Docs 2) | 0710102019052024/1 | INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)2024         | AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA                       | Sec 30,Sec 30                              | 19-07-2024 | no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect . | Ashishlu |

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|-----|-----------|---------------------------------|--------------------|--|---|--|------------|--|----------|
| 538 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024    | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.                                      |          |
| 539 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024    | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.                                      |          |
| 540 | 11/7/2024 | 0710102019052024(No. of Docs 2) | 0710102019052024/1 | INTERLOCUTORY APPLICATION(IBC)( PLAN)/19(PB)2024 | AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA                       | Sec 30,Sec 30                              | 19-07-2024 | no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect . | Ashishlu |
| 541 | 11/7/2024 | 0710102019052024(No. of Docs 2) | 0710102019052024/1 | INTERLOCUTORY APPLICATION(IBC)( PLAN)/19(PB)2024 | AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA                       | Sec 30,Sec 30                              | 19-07-2024 | no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect . | Ashishlu |
| 542 | 11/7/2024 | 0710102019052024(No. of Docs 2) | 0710102019052024/1 | INTERLOCUTORY APPLICATION(IBC)( PLAN)/19(PB)2024 | AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA                       | Sec 30,Sec 30                              | 19-07-2024 | no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect . | Ashishlu |
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| 544 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024    | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.                                      |          |
| 545 | 11/7/2024 | 0710102019052024(No. of Docs 2) | 0710102019052024/1 | INTERLOCUTORY APPLICATION(IBC)( PLAN)/19(PB)2024 | AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA                       | Sec 30,Sec 30                              | 19-07-2024 | no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect . | Ashishlu |
| 546 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024    | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.                                      |          |

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| 547 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024   | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.                                      |          |
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| 551 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024   | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.                                      |          |
| 552 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024   | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.                                      |          |
| 553 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024   | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.                                      |          |
| 554 | 11/7/2024 | 0710102019052024(No. of Docs 2) | 0710102019052024/1 | INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)2024 | AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA                       | Sec 30,Sec 30                              | 19-07-2024 | no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect . | Ashishlu |
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| 557 | 9/1/2024 | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 558 | 9/1/2024 | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 559 | 9/1/2024 | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 560 | 9/1/2024 | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 561 | 9/1/2024 | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 562 | 9/1/2024 | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 563 | 9/1/2024 | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 564 | 9/1/2024 | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 565 | 9/1/2024 | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 566 | 9/1/2024 | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |

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| 567 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2  | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.  |                    |
| 568 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2  | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.  |                    |
| 569 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2  | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.  |                    |
| 570 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2  | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.  |                    |
| 571 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2  | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.  |                    |
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| 573 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2  | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.  |                    |
| 574 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2  | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.  |                    |
| 575 | 11/7/2024 | 0710102008612022(No. of Docs 3) | 0710102008612022/15 | COMPANY PETITION IB (IBC)/145(PB)2022         | BANK OF BARODA VS. AJAY BHADURIA  | Section 95(1)                              | 19-07-2024 | no of objection 1. book marking mandatory as per index with pagination 2.missed ocr in file 3.mismatched verification with affidavit address if you have any doubt regarding this objection humbly request plz contact to registry | singhbhupendra1896 |



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|-----|------------|---------------------------------|---------------------|--|---|---------------------------------|------------|--|--------------------|
| 576 | 11/7/2024  | 0710102008612022(No. of Docs 3) | 0710102008612022/15 | COMPANY PETITION IB (IBC)/145(PB)2022                    | BANK OF BARODA VS. AJAY BHADURIA                            | Section 95(1)                   | 19-07-2024 | no of objection 1. book marking mandatory as per index with pagination 2.missed ocr in file 3.mismatched verification with affidavit address if you have any doubt regarding this objection humbly request plz contact to registry | singhbhupendra1896 |
| 577 | 11/7/2024  | 0710102008612022(No. of Docs 3) | 0710102008612022/15 | COMPANY PETITION IB (IBC)/145(PB)2022                    | BANK OF BARODA VS. AJAY BHADURIA                            | Section 95(1)                   | 19-07-2024 | no of objection 1. book marking mandatory as per index with pagination 2.missed ocr in file 3.mismatched verification with affidavit address if you have any doubt regarding this objection humbly request plz contact to registry | singhbhupendra1896 |
| 578 | 11/7/2024  | 0710102008612022(No. of Docs 3) | 0710102008612022/15 | COMPANY PETITION IB (IBC)/145(PB)2022                    | BANK OF BARODA VS. AJAY BHADURIA                            | Section 95(1)                   | 19-07-2024 | no of objection 1. book marking mandatory as per index with pagination 2.missed ocr in file 3.mismatched verification with affidavit address if you have any doubt regarding this objection humbly request plz contact to registry | singhbhupendra1896 |
| 579 | 8/7/2024   | 0710102075122023(No. of Docs 1) | 0710102075122023/6  | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2023 | PURVI CREDIT AND HOLDINGS PRIVATE LIMITED                   | Sec. 230-232 - Second Motion    | 19-07-2024 | 1 need every pages sign and true copy in Annexure.   | kmn28              |
| 580 | 9/7/2024   | 0710102027682024(No. of Docs 2) | 0710102027682024/1  | INTERLOCUTORY APPLICATION(IBC)(DIS.)/12(PB)2024          | NARESH KUMAR SOOD VS  | Sec 54(1)                       | 19-07-2024 | no of objection 1. pagination missed in book marking as per index  | advocatevinod      |
| 581 | 8/7/2023   | 0710102058542023(No. of Docs 0) | 0710102058542023/2  | INTERLOCUTORY APPLICATION (I.B.C)/4126(ND)2023           | PIPALIA CABLES AND WIRES PVT LTD VS. ALCOBEX METALS LIMITED | Sec 60(5),Rule 11 of NCLT, 2016 | 19-07-2024 | no of objection 1 bookmarking mandatory. 2 notary missing with affidavit. 3 council details missing index.   |                    |
| 582 | 5/4/2024   | 0710102028562024(No. of Docs 0) | 0710102028562024/2  | COMPANY PETITION IB (IBC)/186(ND)2024                    | DEVENDER KUMAR AGGARWAL VS. DEVENDER KUMAR AGGARWAL         | Section 94(1)                   | 19-07-2024 | no of objection 1. mismatched address with notary in affidavit if you have doubt regarding this objection humbly request plz. contact to registry  |                    |
| 583 | 7/4/2021   | 0710102027652021(No. of Docs 0) | 0710102027652021/8  | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021 | MANOJ PROPERTIES PRIVATE LIMITED                            | Sec. 230-232 - Second Motion    | 19-07-2024 | NO OF OBJECTION 1. Double pagination in pdf  |                    |
| 584 | 27-05-2023 | 0710102048342023(No. of Docs 0) | 0710102048342023/7  | COMPANY PETITION IB (IBC)/466(ND)2023                    | NATHU MAL GUPTA VS. RBL BANK LIMITED                        | Section 94(1)                   | 19-07-2024 | 1.document name wrong uploading  |                    |
| 585 | 27-05-2023 | 0710102048342023(No. of Docs 0) | 0710102048342023/7  | COMPANY PETITION IB (IBC)/466(ND)2023                    | NATHU MAL GUPTA VS. RBL BANK LIMITED                        | Section 94(1)                   | 19-07-2024 | 1.document name wrong uploading  |                    |

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|-----|------------|---------------------------------|--------------------|--|---|--|------------|--|--------------|
| 586 | 27-05-2023 | 0710102048342023(No. of Docs 0) | 0710102048342023/7 | COMPANY PETITION IB (IBC)/466(ND)2023          | NATHU MAL GUPTA VS. RBL BANK LIMITED  | Section 94(1)  | 19-07-2024 | 1.document name wrong uploading  |              |
| 587 | 27-05-2023 | 0710102048342023(No. of Docs 0) | 0710102048342023/7 | COMPANY PETITION IB (IBC)/466(ND)2023          | NATHU MAL GUPTA VS. RBL BANK LIMITED  | Section 94(1)  | 19-07-2024 | 1.document name wrong uploading  |              |
| 588 | 5/6/2024   | 0710102049152024(No. of Docs 0) | 0710102049152024/1 | INTERLOCUTORY APPLICATION (I.B.C)/3097(ND)2024 | SWAMIH INVESTMENT FUND 1 (THROUGH ITS INVESTMENT MANAGER SBICAP VENTURES LIMITED) VS. SUNIL KUMAR AGARWAL | Sec 60(5)  | 19-07-2024 | no of objection 1. need ocr in reply accept affidavit  |              |
| 589 | 11/7/2024  | 0710102029012024(No. of Docs 2) | 0710102029012024/3 | INTERLOCUTORY APPLICATION (I.B.C)/1934(ND)2024 | HARSH KUMAR ARORA RP OF WIANXX IMPEX PVT. LTD. VS. MR GOPAL LAL BASER                                     | 19(2)  | 19-07-2024 | no of objection 1. ocr missed in pdf note this document is refiled again without removing the defects  | R_S2422      |
| 590 | 29-04-2024 | 0710102037122024(No. of Docs 0) | 0710102037122024/1 | COMPANY PETITION IB (IBC)/301(ND)2024          | NAVEEN JAIN VS. SHIV-NARESH SPORTS PRIVATE LIMITED  | IBC Under Sec 9  | 19-07-2024 | no of objection 1. bookmarking mandatory 2. need every page true copy in Annexure.   |              |
| 591 | 9/7/2024   | 0710102037282024(No. of Docs 1) | 0710102037282024/1 | COMPANY APPEAL(COMPANIES ACT)/92(ND)2024       | ARSH BUILDWELL PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                          | Sec 252 (3)  | 19-07-2024 | no of objection 1.1.book marking mandatory as per index with pagination . 2.only proof of service uploaded   | anujksinha   |
| 592 | 9/7/2024   | 0710102029152024(No. of Docs 2) | 0710102029152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/2441(ND)2024 | ANAND SONBHADRA RP FOR ALTECH INFRASTRUCTURE PRIVATE LIMITED VSREGISTRAR OF COMPANIES                     | Sec 12(2)  | 19-07-2024 | no of objection 1.book marking mandatory as per index with pagination 2. ocr missed in pdf 3.double pagination in pdf  | vivekamar95  |
| 593 | 4/1/2023   | 0710102001272023(No. of Docs 0) | 0710102001272023/1 | INTERLOCUTORY APPLICATION (I.B.C)/532(PB)2023  | DAIICHI SANKYO COMPANY LIMITED  | Rule 11 of NCLT, 2016 Application under any other provisions-IBC | 19-07-2024 | no of objection 1. Index page missed in book marking. 2. need every page sign of written submission if you have any doubt regarding this objection humbly request to plz contact to registry |              |
| 594 | 10/7/2024  | 0710102010032024(No. of Docs 1) | 0710102010032024/2 | INTERLOCUTORY APPLICATION (I.B.C)/877(ND)2024  | NITIN NARANG VS. VIKAS VERMA  | Application under any other provisions-IBC                       | 19-07-2024 | no of objection 1. bookmarking mandatory 2. pagination missing in index.   | azeem2112    |
| 595 | 11/7/2024  | 0710102008872024(No. of Docs 2) | 0710102008872024/2 | INTERLOCUTORY APPLICATION (I.B.C)/952(ND)2024  | PUNJAB NATIONAL BANK VSHARSH KUMAR ARORA  | Sec 60(5)  | 19-07-2024 | no of objection 1. missed pagination in book marking as per index  | advocateekta |
| 596 | 9/1/2024   | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN                   | Application under any other provisions-IBC                       | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.  |              |

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|-----|------------|---------------------------------|--------------------|--|--|--|------------|---|--|
| 597 | 24-05-2024 | 0710102045922024(No. of Docs 0) | 0710102045922024/1 | INTERLOCUTORY APPLICATION (I.B.C)/2950(PB)2024 | RAJESH GUPTA<br>RESOLUTION<br>PROFESSIONAL OF<br>PACER SECURE<br>SERVICES PRIVATE<br>LIMITED VSVINAY KUMAR<br>CHAUBAY & ORS. | 19(2)                                      | 19-07-2024 | 1.bookmarking mandatory with page numbering   |  |
| 598 | 9/1/2024   | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024  | RAMACHANDRAN<br>SUBRAMANIAN<br>LIQUIDATOR OF TECPRO<br>SYSTEMS LTD VS.<br>VENTAKESAN<br>SANKARANARAYAN                       | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 599 | 9/1/2024   | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024  | RAMACHANDRAN<br>SUBRAMANIAN<br>LIQUIDATOR OF TECPRO<br>SYSTEMS LTD VS.<br>VENTAKESAN<br>SANKARANARAYAN                       | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 600 | 9/1/2024   | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024  | RAMACHANDRAN<br>SUBRAMANIAN<br>LIQUIDATOR OF TECPRO<br>SYSTEMS LTD VS.<br>VENTAKESAN<br>SANKARANARAYAN                       | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 601 | 9/1/2024   | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024  | RAMACHANDRAN<br>SUBRAMANIAN<br>LIQUIDATOR OF TECPRO<br>SYSTEMS LTD VS.<br>VENTAKESAN<br>SANKARANARAYAN                       | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 602 | 9/1/2024   | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024  | RAMACHANDRAN<br>SUBRAMANIAN<br>LIQUIDATOR OF TECPRO<br>SYSTEMS LTD VS.<br>VENTAKESAN<br>SANKARANARAYAN                       | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 603 | 9/1/2024   | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024  | RAMACHANDRAN<br>SUBRAMANIAN<br>LIQUIDATOR OF TECPRO<br>SYSTEMS LTD VS.<br>VENTAKESAN<br>SANKARANARAYAN                       | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 604 | 9/1/2024   | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024  | RAMACHANDRAN<br>SUBRAMANIAN<br>LIQUIDATOR OF TECPRO<br>SYSTEMS LTD VS.<br>VENTAKESAN<br>SANKARANARAYAN                       | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 605 | 9/1/2024   | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024  | RAMACHANDRAN<br>SUBRAMANIAN<br>LIQUIDATOR OF TECPRO<br>SYSTEMS LTD VS.<br>VENTAKESAN<br>SANKARANARAYAN                       | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 606 | 9/1/2024   | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024  | RAMACHANDRAN<br>SUBRAMANIAN<br>LIQUIDATOR OF TECPRO<br>SYSTEMS LTD VS.<br>VENTAKESAN<br>SANKARANARAYAN                       | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |

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|-----|-----------|---------------------------------|--------------------|--|---|--|------------|--|--|
| 607 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.  |  |
| 608 | 4/1/2023  | 0710102001222023(No. of Docs 0) | 0710102001222023/4 | INTERLOCUTORY APPLICATION (I.B.C)/722(PB)2023  | DAIICHI SANKYO COMPANY LIMITED  | Rule 11 of NCLT, 2016                      | 19-07-2024 | no of objection 1. Index page missed in book marking. 2. need every page sign of written submission if you have any doubt regarding this objection humbly request to plz contact to registry |  |
| 609 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.  |  |
| 610 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.  |  |
| 611 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.  |  |
| 612 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.  |  |
| 613 | 12/3/2024 | 0710102022212024(No. of Docs 0) | 0710102022212024/2 | INTERLOCUTORY APPLICATION (I.B.C)/1450(ND)2024 | ASHMEET SINGH BHATIA VS. ASHOK CHAND SRIVASTAV & ORS.                                   | Sec 60(5)                                  | 19-07-2024 | no of objection 1. book marking mandatory as per index with pagination   |  |
| 614 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.  |  |
| 615 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.  |  |
| 616 | 9/1/2024  | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure.  |  |

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| 617 | 9/1/2024 | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 618 | 9/1/2024 | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 619 | 9/1/2024 | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 620 | 9/1/2024 | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 621 | 9/1/2024 | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 622 | 9/1/2024 | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 623 | 9/1/2024 | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 624 | 9/1/2024 | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 625 | 9/1/2024 | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |
| 626 | 9/1/2024 | 0710102003152024(No. of Docs 0) | 0710102003152024/2 | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |  |

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|-----|------------|---------------------------------|---------------------|--|---|--|------------|---|-------------|
| 627 | 11/3/2024  | 0710102021432024(No. of Docs 0) | 0710102021432024/4  | INTERLOCUTORY APPLICATION (I.B.C)/2199(ND)2024 | M/S. PRASANTHI PROPERTY DEVELOPERS PVT. LTD. VS. HEMA ENGINEERING INDUSTRIES LIMITED    | Sec 60(5)                                  | 19-07-2024 | no of objection 1. pagination missed in book marking as per index   |             |
| 628 | 9/7/2024   | 0710102021432024(No. of Docs 2) | 0710102021432024/5  | INTERLOCUTORY APPLICATION (I.B.C)/2199(ND)2024 | M/S. PRASANTHI PROPERTY DEVELOPERS PVT. LTD. VS. HEMA ENGINEERING INDUSTRIES LIMITED    | Sec 60(5)                                  | 19-07-2024 | no of objection 1. application need nclt last compliance order .  | ADVMSVSanka |
| 629 | 9/1/2024   | 0710102003152024(No. of Docs 0) | 0710102003152024/2  | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |             |
| 630 | 9/1/2024   | 0710102003152024(No. of Docs 0) | 0710102003152024/2  | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |             |
| 631 | 9/1/2024   | 0710102003152024(No. of Docs 0) | 0710102003152024/2  | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |             |
| 632 | 9/1/2024   | 0710102003152024(No. of Docs 0) | 0710102003152024/2  | INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. VENTAKESAN SANKARANARAYAN | Application under any other provisions-IBC | 19-07-2024 | no of objection 1. pagination missing in bookmarking. 2. counsel details missed in index. 3. need every pages sign and true copy in Annexure. |             |
| 633 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3  | COMPANY PETITION (COMPANIES ACT)/217(ND)2023   | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI               | Sec. 131(1)                                | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index  |             |
| 634 | 7/9/2018   | 0710120010522018(No. of Docs 0) | 0710120010522018/12 | COMPANY PETITION IB (IBC)/1176(PB)2018         | RELIGARE FINVEST LIMITED VS. BEST HEALTHCARE PRIVATE LIMITED                            | IBC under Sec 7                            | 18-07-2024 | 1.need every pages sign and true copy in Annexure.  |             |
| 635 | 12/7/2024  | 0710102032792018(No. of Docs 2) | 0710102032792018/13 | COMPANY PETITION IB (IBC)/195(ND)2019          | SKOOTR GLOBAL PRIVATE LIMITED VS. HACXAD INFOTECH PRIVATE LIMITED                       | IBC Under Sec 9                            | 18-07-2024 | no of objection 1.bookmarking mandatory 2. need every pages sign.   | arclegal    |
| 636 | 18-09-2019 | 0710102125182019(No. of Docs 0) | 0710102125182019/7  | COMPANY PETITION IB (IBC)/2405(ND)2019         | ASHU AGENCIES VS. AL DUA FOOD PROCESSING PVT. LTD.                                      | IBC Under Sec 9                            | 18-07-2024 | no of objection 1.bookmarking mandatory 2.court fees missing 3rs in vakalatnama   |             |
| 637 | 20-04-2020 | 0710102035962020(No. of Docs 0) | 0710102035962020/20 | COMPANY PETITION (COMPANIES ACT)/68(PB)2020    | APARNA CHOUDHRI KALA VS. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED                    | Sec 241 (2)                                | 18-07-2024 | no of book marking 1. index page missed in book marking 2. pagination missed in book marking as per index                                     |             |

|     |           |                                 |                     |  |   |   |            |  |                      |
|-----|-----------|---------------------------------|---------------------|--|---|---|------------|--|----------------------|
| 638 | 10/8/2020 | 0710102077472020(No. of Docs 0) | 0710102077472020/1  | INTERLOCUTORY APPLICATION (I.B.C)/3215(PB)2020 | CHANDRA PRAKASH VS. SUSHMA KANSAL                                 | Sec 66(1)                               | 18-07-2024 | no of objection 1. pagination in book marking as per index as like 1-38 write in book marking if you have doubt regarding this objection humbly request plz. contact to registry |                      |
| 639 | 10/8/2020 | 0710102077472020(No. of Docs 0) | 0710102077472020/1  | INTERLOCUTORY APPLICATION (I.B.C)/3215(PB)2020 | CHANDRA PRAKASH VS. SUSHMA KANSAL                                 | Sec 66(1)                               | 18-07-2024 | no of objection 1. pagination in book marking as per index as like 1-38 write in book marking if you have doubt regarding this objection humbly request plz. contact to registry |                      |
| 640 | 10/8/2020 | 0710102077472020(No. of Docs 0) | 0710102077472020/1  | INTERLOCUTORY APPLICATION (I.B.C)/3215(PB)2020 | CHANDRA PRAKASH VS. SUSHMA KANSAL                                 | Sec 66(1)                               | 18-07-2024 | no of objection 1. pagination in book marking as per index as like 1-38 write in book marking if you have doubt regarding this objection humbly request plz. contact to registry |                      |
| 641 | 10/8/2020 | 0710102077472020(No. of Docs 0) | 0710102077472020/1  | INTERLOCUTORY APPLICATION (I.B.C)/3215(PB)2020 | CHANDRA PRAKASH VS. SUSHMA KANSAL                                 | Sec 66(1)                               | 18-07-2024 | no of objection 1. pagination in book marking as per index as like 1-38 write in book marking if you have doubt regarding this objection humbly request plz. contact to registry |                      |
| 642 | 12/8/2020 | 0710102078362020(No. of Docs 0) | 0710102078362020/3  | INTERLOCUTORY APPLICATION (I.B.C)/3229(ND)2020 | SKOOTR GLOBAL PRIVATE LIMITED VS. HACXAD INFOTECH PRIVATE LIMITED | Rule 11 of NCLT, 2016                   | 18-07-2024 | 1.need every pages sign  |                      |
| 643 | 4/11/2020 | 0710102105312020(No. of Docs 0) | 0710102105312020/13 | INTERLOCUTORY APPLICATION (I.B.C)/5447(ND)2020 | KASHI VISWANATHAN SIVARAMAN VS. AKL IMPEX PRIVATE LIMITED         | Sec 43(1) r/w Sec 44 (1)                | 18-07-2024 | 1.bookmarking mandatory with index   |                      |
| 644 | 4/11/2020 | 0710102105342020(No. of Docs 0) | 0710102105342020/5  | INTERLOCUTORY APPLICATION (I.B.C)/103(ND)2021  | KASHI VISWANATHAN SIVARAMAN VSMEHTRA SALES & ORS.                 | Sec. 45 (1),Sec 66(1)                   | 18-07-2024 | 1.bookmarking mandatory with index   |                      |
| 645 | 8/7/2024  | 0710102009442021(No. of Docs 2) | 0710102009442021/7  | COMPANY PETITION (COMPANIES ACT)/46(ND)2021    | SHALINI KHURANA VS. RAJESH VOHRA                                  | Sec. 241(1),Sec. 242(4),Rule 11 of NCLT | 18-07-2024 | no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of pdf  | corporatejudis @NCLT |
| 646 | 8/7/2024  | 0710102009442021(No. of Docs 2) | 0710102009442021/7  | COMPANY PETITION (COMPANIES ACT)/46(ND)2021    | SHALINI KHURANA VS. RAJESH VOHRA                                  | Sec. 241(1),Sec. 242(4),Rule 11 of NCLT | 18-07-2024 | no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of pdf  | corporatejudis @NCLT |
| 647 | 8/7/2024  | 0710102009442021(No. of Docs 2) | 0710102009442021/7  | COMPANY PETITION (COMPANIES ACT)/46(ND)2021    | SHALINI KHURANA VS. RAJESH VOHRA                                  | Sec. 241(1),Sec. 242(4),Rule 11 of NCLT | 18-07-2024 | no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of pdf  | corporatejudis @NCLT |
| 648 | 8/7/2024  | 0710102009442021(No. of Docs 2) | 0710102009442021/7  | COMPANY PETITION (COMPANIES ACT)/46(ND)2021    | SHALINI KHURANA VS. RAJESH VOHRA                                  | Sec. 241(1),Sec. 242(4),Rule 11 of NCLT | 18-07-2024 | no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of pdf  | corporatejudis @NCLT |
| 649 | 8/7/2024  | 0710102042432022(No. of Docs 2) | 0710102042432022/6  | COMPANY PETITION IB (IBC)/588(ND)2022          | STATE BANK OF INDIA VS. ABHILAHSA AGGARWAL                        | Section 95(1)                           | 18-07-2024 | no of objection 1. need every pages sign of written submission 2.1 rs court fee missed on vakalatnama. 3.pagination missed in book marking as per index                          | V MATHUR10472 007    |

|     |            |                                 |                    |  |   |  |            |   |                |
|-----|------------|---------------------------------|--------------------|--|---|--|------------|---|----------------|
| 650 | 3/6/2022   | 0710102045572022(No. of Docs 0) | 0710102045572022/5 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022 | SAGACIOUS CAPITAL PVT LTD   | Sec. 230-232 - Second Motion               | 18-07-2024 | no of objection 1. book marking mandatory as per index with pagination 2.address missed in affidavit  |                |
| 651 | 12/7/2024  | 0710102027432023(No. of Docs 2) | 0710102027432023/6 | COMPANY PETITION IB (IBC)/310(ND)2023                    | SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED | IBC Under Sec 9                            | 18-07-2024 | no of objection 1. application need nclt last order 2. bookmarking mandatory. 3. need every pages sign and true copy in Annexure.   | Heament9911    |
| 652 | 11/7/2024  | 0710102038222023(No. of Docs 2) | 0710102038222023/1 | INTERLOCUTORY APPLICATION (I.B.C)/2804(ND)2023           | NAVEEN SARONWALA VS. SANJAY MEHRA RESOLUTION PROFESSIONAL                     | Sec 60(5)                                  | 18-07-2024 | no of objection 1.bookmarking mandatory 2.need every pages sign   | shankarimishra |
| 653 | 11/7/2024  | 0710102038232023(No. of Docs 2) | 0710102038232023/1 | INTERLOCUTORY APPLICATION (I.B.C)/2808(ND)2023           | K C SOFTWARE PVT. LTD VS. SANJAY MEHRA RESOLUTION PROFESSIONAL                | Sec 60(5)                                  | 18-07-2024 | no of objection 1.bookmarking mandatory 2.need every pages sign   | shankarimishra |
| 654 | 8/7/2024   | 0710102041522023(No. of Docs 2) | 0710102041522023/5 | INTERLOCUTORY APPLICATION (I.B.C)/2675(ND)2023           | AJAY GUPTA RESOLUTION PROFESSIONAL VS. SHETTY SAINATH & ORS.                  | Application under any other provisions-IBC | 18-07-2024 | no of objection 1. page 60 and 61 not readable 2. missed ocr to rejoinder and some annexures pages if you have any doubt regarding this objection plz contact to registry | negimilan04    |
| 655 | 27-05-2023 | 0710102048302023(No. of Docs 0) | 0710102048302023/5 | COMPANY PETITION IB (IBC)/464(ND)2023                    | DIVYA GUPTA VS. RBL BANK LIMITED  | Section 94(1)                              | 18-07-2024 | 1.document name wrong uploading   |                |
| 656 | 27-05-2023 | 0710102048302023(No. of Docs 0) | 0710102048302023/5 | COMPANY PETITION IB (IBC)/464(ND)2023                    | DIVYA GUPTA VS. RBL BANK LIMITED  | Section 94(1)                              | 18-07-2024 | 1.document name wrong uploading   |                |
| 657 | 27-05-2023 | 0710102048302023(No. of Docs 0) | 0710102048302023/5 | COMPANY PETITION IB (IBC)/464(ND)2023                    | DIVYA GUPTA VS. RBL BANK LIMITED  | Section 94(1)                              | 18-07-2024 | 1.document name wrong uploading   |                |
| 658 | 27-05-2023 | 0710102048302023(No. of Docs 0) | 0710102048302023/5 | COMPANY PETITION IB (IBC)/464(ND)2023                    | DIVYA GUPTA VS. RBL BANK LIMITED  | Section 94(1)                              | 18-07-2024 | 1.document name wrong uploading   |                |
| 659 | 27-05-2023 | 0710102048312023(No. of Docs 0) | 0710102048312023/5 | COMPANY PETITION IB (IBC)/467(ND)2023                    | RAHUL GUPTA VS. RBL BANK LIMITED  | Section 94(1)                              | 18-07-2024 | 1.document name wrong uploading   |                |
| 660 | 27-05-2023 | 0710102048312023(No. of Docs 0) | 0710102048312023/5 | COMPANY PETITION IB (IBC)/467(ND)2023                    | RAHUL GUPTA VS. RBL BANK LIMITED  | Section 94(1)                              | 18-07-2024 | 1.document name wrong uploading   |                |
| 661 | 27-05-2023 | 0710102048312023(No. of Docs 0) | 0710102048312023/5 | COMPANY PETITION IB (IBC)/467(ND)2023                    | RAHUL GUPTA VS. RBL BANK LIMITED  | Section 94(1)                              | 18-07-2024 | 1.document name wrong uploading   |                |
| 662 | 27-05-2023 | 0710102048312023(No. of Docs 0) | 0710102048312023/5 | COMPANY PETITION IB (IBC)/467(ND)2023                    | RAHUL GUPTA VS. RBL BANK LIMITED  | Section 94(1)                              | 18-07-2024 | 1.document name wrong uploading   |                |
| 663 | 8/7/2024   | 0710102052542023(No. of Docs 1) | 0710102052542023/1 | EXECUTION PETITION/1(ND)2023                             | SUMESH CHAWLA VS. MONA PORTFOLIO LTD  | Sec 424 (3)                                | 18-07-2024 | no of objection 1 bookmarking mandatory. 2 need every pages sign and true copy in Annexure.   | csarun5.k      |
| 664 | 6/7/2023   | 0710102057672023(No. of Docs 0) | 0710102057672023/2 | COMPANY PETITION (COMPANIES ACT)/139(ND)2023             | WAL-MART INDIA PRIVATE LIMITED  | Sub-Section (1) Of Section 66.             | 18-07-2024 | no of objection 1 bookmarking mandatory. 2 pagination missing in index. 3 need every pages sign and true copy in Annexure.  |                |



|     |            |                                 |                     |  |   |             |            |   |         |
|-----|------------|---------------------------------|---------------------|--|---|-------------|------------|---|---------|
| 665 | 26-08-2023 | 0710102074402023(No. of Docs 0) | 0710102074402023/2  | COMPANY PETITION (COMPANIES ACT)/216(ND)2023 | DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS  | Sec. 213    | 18-07-2024 | no of objection 1. bookmarking mandatory 2. counsel details missing index. 3. need every pages ocr. |         |
| 666 | 26-08-2023 | 0710102074402023(No. of Docs 0) | 0710102074402023/2  | COMPANY PETITION (COMPANIES ACT)/216(ND)2023 | DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS  | Sec. 213    | 18-07-2024 | no of objection 1. bookmarking mandatory 2. counsel details missing index. 3. need every pages ocr. |         |
| 667 | 26-08-2023 | 0710102074402023(No. of Docs 0) | 0710102074402023/2  | COMPANY PETITION (COMPANIES ACT)/216(ND)2023 | DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS  | Sec. 213    | 18-07-2024 | no of objection 1. bookmarking mandatory 2. counsel details missing index. 3. need every pages ocr. |         |
| 668 | 26-08-2023 | 0710102074402023(No. of Docs 0) | 0710102074402023/2  | COMPANY PETITION (COMPANIES ACT)/216(ND)2023 | DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS  | Sec. 213    | 18-07-2024 | no of objection 1. bookmarking mandatory 2. counsel details missing index. 3. need every pages ocr. |         |
| 669 | 10/7/2024  | 0710102087232020(No. of Docs 2) | 0710102087232020/49 | COMPANY PETITION (COMPANIES ACT)/122(ND)2020 | SMT. ASHA BALI VS. STATE BANK OF INDIA                                    | Sec. 241(1) | 18-07-2024 | 1. bookmarking mandatory with page numbering  | RKSinha |
| 670 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3  | COMPANY PETITION (COMPANIES ACT)/217(ND)2023 | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI | Sec. 131(1) | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index                  |         |
| 671 | 20-09-2023 | of Docs 0)                      | 0710102081772023/3  | PETITION                                     | INDIA PRIVATE LIMITED   | Sec. 131(1) | 18-07-2024 | bookmarking mandatory 2.  |         |
| 672 | 20-09-2023 | of Docs 0)                      | 0710102081772023/3  | PETITION                                     | INDIA PRIVATE LIMITED   | Sec. 131(1) | 18-07-2024 | bookmarking mandatory 2.  |         |
| 673 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3  | COMPANY PETITION (COMPANIES ACT)/217(ND)2023 | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI | Sec. 131(1) | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index                  |         |
| 674 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3  | COMPANY PETITION (COMPANIES ACT)/217(ND)2023 | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI | Sec. 131(1) | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index                  |         |
| 675 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3  | COMPANY PETITION (COMPANIES ACT)/217(ND)2023 | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI | Sec. 131(1) | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index                  |         |
| 676 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3  | COMPANY PETITION (COMPANIES ACT)/217(ND)2023 | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI | Sec. 131(1) | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index                  |         |
| 677 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3  | COMPANY PETITION (COMPANIES ACT)/217(ND)2023 | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI | Sec. 131(1) | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index                  |         |
| 678 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3  | COMPANY PETITION (COMPANIES ACT)/217(ND)2023 | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI | Sec. 131(1) | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index                  |         |

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|-----|------------|---------------------------------|---------------------|--|---|-----------------|------------|--|--|
| 679 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3  | COMPANY PETITION (COMPANIES ACT)/217(ND)2023 | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI | Sec. 131(1)     | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index |  |
| 680 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3  | COMPANY PETITION (COMPANIES ACT)/217(ND)2023 | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI | Sec. 131(1)     | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index |  |
| 681 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3  | COMPANY PETITION (COMPANIES ACT)/217(ND)2023 | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI | Sec. 131(1)     | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index |  |
| 682 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3  | COMPANY PETITION (COMPANIES ACT)/217(ND)2023 | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI | Sec. 131(1)     | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index |  |
| 683 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3  | COMPANY PETITION (COMPANIES ACT)/217(ND)2023 | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI | Sec. 131(1)     | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index |  |
| 684 | 6/9/2018   | 0710120010232018(No. of Docs 0) | 0710120010232018/16 | COMPANY PETITION IB (IBC)/1178(PB)2018       | RELIGARE FINVEST LIMITED VS. VITOBA REALTORS PVT LTD                      | IBC under Sec 7 | 18-07-2024 | 1.need every pages sign and true copy in Annexure.                                 |  |
| 685 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3  | COMPANY PETITION (COMPANIES ACT)/217(ND)2023 | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI | Sec. 131(1)     | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index |  |
| 686 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3  | COMPANY PETITION (COMPANIES ACT)/217(ND)2023 | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI | Sec. 131(1)     | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index |  |
| 687 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3  | COMPANY PETITION (COMPANIES ACT)/217(ND)2023 | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI | Sec. 131(1)     | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index |  |
| 688 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3  | COMPANY PETITION (COMPANIES ACT)/217(ND)2023 | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI | Sec. 131(1)     | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index |  |
| 689 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3  | COMPANY PETITION (COMPANIES ACT)/217(ND)2023 | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI | Sec. 131(1)     | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index |  |
| 690 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3  | COMPANY PETITION (COMPANIES ACT)/217(ND)2023 | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI | Sec. 131(1)     | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index |  |





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|-----|------------|---------------------------------|--------------------|--|--|-------------------------|------------|--|-----------------|
| 715 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3 | COMPANY PETITION (COMPANIES ACT)/217(ND)2023   | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI                                  | Sec. 131(1)             | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index |                 |
| 716 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3 | COMPANY PETITION (COMPANIES ACT)/217(ND)2023   | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI                                  | Sec. 131(1)             | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index |                 |
| 717 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3 | COMPANY PETITION (COMPANIES ACT)/217(ND)2023   | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI                                  | Sec. 131(1)             | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index |                 |
| 718 | 20-09-2023 | 0710102081772023(No. of Docs 0) | 0710102081772023/3 | COMPANY PETITION (COMPANIES ACT)/217(ND)2023   | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI                                  | Sec. 131(1)             | 18-07-2024 | no of no of objection 1. bookmarking mandatory 2. counsel details missing in index |                 |
| 719 | 10/7/2024  | 0710102081832023(No. of Docs 2) | 0710102081832023/4 | COMPANY APPEAL (IBC)/50(ND)2023                | BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 42                  | 18-07-2024 | 1.bookmarking mandatory.   | mvkinilawfirm   |
| 720 | 12/9/2023  | 0710102079072023(No. of Docs 0) | 0710102079072023/5 | INTERLOCUTORY APPLICATION (I.B.C)/5187(ND)2023 | UTTAR PRADESH HOUSING AND DEVELOPMENT BOARD VS. MOHIT GOYAL  | Sec 60(5)               | 18-07-2024 | 1. address missing in affidavit.   |                 |
| 721 | 10/7/2024  | 0710102096532023(No. of Docs 2) | 0710102096532023/2 | COMPANY PETITION IB (IBC)/750(ND)2023          | UTSAV SECURITIES PRIVATE LIMITED VS. SRI ENDRASH INVESTMENT AND FINANCEPRIVATE LIMITED                     | IBC under Sec 7         | 18-07-2024 | 1. bookmarking mandatory with index.   | prakhyaatsharma |
| 722 | 11/7/2024  | 0710102109522023(No. of Docs 1) | 0710102109522023/2 | COMPANY PETITION (COMPANIES ACT)/2(ND)2024     | SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED  | Sec. 241(1),Sec. 242(4) | 18-07-2024 | 1. Case type wrong uploading timing  | CYIPK2537A      |
| 723 | 11/7/2024  | 0710102109522023(No. of Docs 1) | 0710102109522023/2 | COMPANY PETITION (COMPANIES ACT)/2(ND)2024     | SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED  | Sec. 241(1),Sec. 242(4) | 18-07-2024 | 1. Case type wrong uploading timing  | CYIPK2537A      |
| 724 | 11/7/2024  | 0710102109522023(No. of Docs 1) | 0710102109522023/2 | COMPANY PETITION (COMPANIES ACT)/2(ND)2024     | SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED  | Sec. 241(1),Sec. 242(4) | 18-07-2024 | 1. Case type wrong uploading timing  | CYIPK2537A      |
| 725 | 11/7/2024  | 0710102109522023(No. of Docs 1) | 0710102109522023/2 | COMPANY PETITION (COMPANIES ACT)/2(ND)2024     | SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED  | Sec. 241(1),Sec. 242(4) | 18-07-2024 | 1. Case type wrong uploading timing  | CYIPK2537A      |
| 726 | 4/7/2024   | 0710102016182024(No. of Docs 2) | 0710102016182024/5 | INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024 | KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY                              | Sec 60(5)               | 18-07-2024 | no of objection 1.bookmarking mandatory 2.notary mismatch with notary.             | lexacorplegal   |

|     |            |                                 |                    |  |   |  |            |  |                |
|-----|------------|---------------------------------|--------------------|--|---|--|------------|--|----------------|
| 727 | 4/7/2024   | 0710102016182024(No. of Docs 2) | 0710102016182024/5 | INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024 | KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY | Sec 60(5)                                    | 18-07-2024 | no of objection 1.bookmarking mandatory 2.notary mismatch with notary.   | lexacorplegal  |
| 728 | 4/7/2024   | 0710102016182024(No. of Docs 2) | 0710102016182024/5 | INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024 | KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY | Sec 60(5)                                    | 18-07-2024 | no of objection 1.bookmarking mandatory 2.notary mismatch with notary.   | lexacorplegal  |
| 729 | 4/7/2024   | 0710102016182024(No. of Docs 2) | 0710102016182024/5 | INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024 | KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY | Sec 60(5)                                    | 18-07-2024 | no of objection 1.bookmarking mandatory 2.notary mismatch with notary.   | lexacorplegal  |
| 730 | 13-07-2024 | 0710102021872024(No. of Docs 3) | 0710102021872024/2 | INTERLOCUTORY APPLICATION (I.B.C)/1509(PB)2024 | ARJUN SINGH VS. RABINDRA KUMAR MINTRI   | Sec 60(5)                                    | 18-07-2024 | no of objection 1. separate file both document in different slash number any other document and rejoinder. 2.any other document missed ocr and sign 3.case type wrong in dms dashboard | advsj          |
| 731 | 19-03-2024 | 0710102024042024(No. of Docs 0) | 0710102024042024/3 | COMPANY PETITION (COMPANIES ACT)/94(ND)2024    | POOJA SADANA VS. YSP HOTELS & RESORTS PRIVATE LIMITED                         | Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1) | 18-07-2024 | 1. document name wrong uploading.  |                |
| 732 | 13-07-2024 | 0710102025822024(No. of Docs 2) | 0710102025822024/3 | COMPANY PETITION (COMPANIES ACT)/78(ND)2024    | OM PRAKASH KATHURIA VS. A K FURNITURES PRIVATE LIMITED                        | Sec. 59,Sec. 241(1),Sec. 242(4)              | 18-07-2024 | NO OF OBJECTION 1. NEED TRANSLATE COPY OF HINDI PAGES IN ENGLISH 2. MISSED PROOF OF SERVICE  | shankarimishra |
| 733 | 3/4/2024   | 0710102027932024(No. of Docs 0) | 0710102027932024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024 | ANURAG NIRBHAYA   | Application under any other provisions-IBC   | 18-07-2024 | no of objection 1. index page missed in book marking note the document are filed without removing the defect   |                |
| 734 | 3/4/2024   | 0710102027932024(No. of Docs 0) | 0710102027932024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024 | ANURAG NIRBHAYA   | Application under any other provisions-IBC   | 18-07-2024 | no of objection 1. index page missed in book marking note the document are filed without removing the defect   |                |
| 735 | 3/4/2024   | 0710102027932024(No. of Docs 0) | 0710102027932024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024 | ANURAG NIRBHAYA   | Application under any other provisions-IBC   | 18-07-2024 | no of objection 1. index page missed in book marking note the document are filed without removing the defect   |                |
| 736 | 3/4/2024   | 0710102027932024(No. of Docs 0) | 0710102027932024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024 | ANURAG NIRBHAYA   | Application under any other provisions-IBC   | 18-07-2024 | no of objection 1. index page missed in book marking note the document are filed without removing the defect   |                |
| 737 | 3/4/2024   | 0710102027932024(No. of Docs 0) | 0710102027932024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024 | ANURAG NIRBHAYA   | Application under any other provisions-IBC   | 18-07-2024 | no of objection 1. index page missed in book marking note the document are filed without removing the defect   |                |
| 738 | 3/4/2024   | 0710102027932024(No. of Docs 0) | 0710102027932024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024 | ANURAG NIRBHAYA   | Application under any other provisions-IBC   | 18-07-2024 | no of objection 1. index page missed in book marking note the document are filed without removing the defect   |                |

|     |          |                                 |                    |  |                                 |  |            |  |                 |
|-----|----------|---------------------------------|--------------------|--|---------------------------------|--|------------|--|-----------------|
| 739 | 3/4/2024 | 0710102027932024(No. of Docs 0) | 0710102027932024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024 | ANURAG NIRBHAYA                 | Application under any other provisions-IBC | 18-07-2024 | no of objection 1. index page missed in book marking note the document are filed without removing the defect |                 |
| 740 | 3/4/2024 | 0710102027932024(No. of Docs 0) | 0710102027932024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024 | ANURAG NIRBHAYA                 | Application under any other provisions-IBC | 18-07-2024 | no of objection 1. index page missed in book marking note the document are filed without removing the defect |                 |
| 741 | 3/4/2024 | 0710102027932024(No. of Docs 0) | 0710102027932024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024 | ANURAG NIRBHAYA                 | Application under any other provisions-IBC | 18-07-2024 | no of objection 1. index page missed in book marking note the document are filed without removing the defect |                 |
| 742 | 3/4/2024 | 0710102027932024(No. of Docs 0) | 0710102027932024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024 | ANURAG NIRBHAYA                 | Application under any other provisions-IBC | 18-07-2024 | no of objection 1. index page missed in book marking note the document are filed without removing the defect |                 |
| 743 | 3/4/2024 | 0710102027932024(No. of Docs 0) | 0710102027932024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024 | ANURAG NIRBHAYA                 | Application under any other provisions-IBC | 18-07-2024 | no of objection 1. index page missed in book marking note the document are filed without removing the defect |                 |
| 744 | 3/4/2024 | 0710102027932024(No. of Docs 0) | 0710102027932024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024 | ANURAG NIRBHAYA                 | Application under any other provisions-IBC | 18-07-2024 | no of objection 1. index page missed in book marking note the document are filed without removing the defect |                 |
| 745 | 3/4/2024 | 0710102027932024(No. of Docs 0) | 0710102027932024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024 | ANURAG NIRBHAYA                 | Application under any other provisions-IBC | 18-07-2024 | no of objection 1. index page missed in book marking note the document are filed without removing the defect |                 |
| 746 | 3/4/2024 | 0710102027932024(No. of Docs 0) | 0710102027932024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024 | ANURAG NIRBHAYA                 | Application under any other provisions-IBC | 18-07-2024 | no of objection 1. index page missed in book marking note the document are filed without removing the defect |                 |
| 747 | 3/4/2024 | 0710102027932024(No. of Docs 0) | 0710102027932024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024 | ANURAG NIRBHAYA                 | Application under any other provisions-IBC | 18-07-2024 | no of objection 1. index page missed in book marking note the document are filed without removing the defect |                 |
| 748 | 3/4/2024 | 0710102027932024(No. of Docs 0) | 0710102027932024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1757(ND)2024 | ANURAG NIRBHAYA                 | Application under any other provisions-IBC | 18-07-2024 | no of objection 1. index page missed in book marking note the document are filed without removing the defect |                 |
| 749 | 8/7/2024 | 0710102029302024(No. of Docs 3) | 0710102029302024/2 | INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024 | RANJEET SINGH VS. SATIRAM YADAV | Sec 60(5)                                  | 18-07-2024 | no of objection 1.annexures evey pages need sign with true copy in both volume                               | kunal.godhwan i |
| 750 | 8/7/2024 | 0710102029302024(No. of Docs 3) | 0710102029302024/2 | INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024 | RANJEET SINGH VS. SATIRAM YADAV | Sec 60(5)                                  | 18-07-2024 | no of objection 1.annexures evey pages need sign with true copy in both volume                               | kunal.godhwan i |
| 751 | 8/7/2024 | 0710102029302024(No. of Docs 3) | 0710102029302024/2 | INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024 | RANJEET SINGH VS. SATIRAM YADAV | Sec 60(5)                                  | 18-07-2024 | no of objection 1.annexures evey pages need sign with true copy in both volume                               | kunal.godhwan i |

|     |            |                                 |                     |  |   |  |            |  |                      |
|-----|------------|---------------------------------|---------------------|--|---|--|------------|--|----------------------|
| 752 | 8/7/2024   | 0710102029302024(No. of Docs 3) | 0710102029302024/2  | INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024     | RANJEET SINGH VS. SATIRAM YADAV                                 | Sec 60(5)                              | 18-07-2024 | no of objection 1.annexures every pages need sign with true copy in both volume  | kunal.godhwan i      |
| 753 | 11/7/2024  | 0710102030692024(No. of Docs 2) | 0710102030692024/1  | INTERLOCUTORY APPLICATION (I.B.C)/1817(ND)2024     | KOTAK MAHINDRA BANK LIMITED VS. PUSHPA BUILDERS LIMITED         | Sec 60(5)                              | 18-07-2024 | no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of reply pages reminder 1 this document refilled again without removing the defects  | taniashar            |
| 754 | 19-04-2024 | 0710102034162024(No. of Docs 0) | 0710102034162024/2  | COMPANY PETITION IB (IBC)/246(ND)2024              | MICRO CAPITALS PRIVATE LIMITED VS. ALCOBEX METALS LIMITED       | IBC under Sec 7                        | 18-07-2024 | no of objection 1.book marking mandatory as per index with pagination 2.index page missed in pdf   |                      |
| 755 | 8/7/2024   | 0710102034162024(No. of Docs 1) | 0710102034162024/1  | COMPANY PETITION IB (IBC)/246(ND)2024              | MICRO CAPITALS PRIVATE LIMITED VS. ALCOBEX METALS LIMITED       | IBC under Sec 7                        | 18-07-2024 | no of objection 1. index page missed in pdf with sign 2. index page missed in book marking 3. pagination missed in book marking as per index 4 missed notary and verification of affidavit 5. need every pages sign if you have any doubt regarding this objection plz contact to registry | aditya.dausaw ala    |
| 756 | 2/5/2024   | 0710102038092024(No. of Docs 0) | 0710102038092024/1  | TRANSFER APPLICATION (IBC)/31(PB)2024              | MEHULBHAI ARVINDBHAI PATEL VS. JIGAR TARUNKUMAR BHATT           | Rule16(d),NCL T Rules,2016 IBC         | 18-07-2024 | 1.need every pages sign and true copy in Annexure.   |                      |
| 757 | 30-04-2024 | 0710102037292024(No. of Docs 0) | 0710102037292024/3  | RESTORATION APPLICATION (COMPANIES ACT)/18(ND)2024 | MENIKA KUMARI VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Sec 48(2)                              | 18-07-2024 | 1.need every pages true copy in Annexure   |                      |
| 758 | 18-05-2024 | 0710102043832024(No. of Docs 0) | 0710102043832024/1  | INTERLOCUTORY APPLICATION (I.B.C)/2863(ND)2024     | SUMIT KHANEJA   | Rule 11 of NCLT, 2016                  | 18-07-2024 | no of objection 1 double pagination in pdf 2.missed master index in book marking 3. missed to write pagination in book marking as index as like 3 to 158 4.some pages have not ocr in pdf if you have doubt regarding this objection humbly request plz. contact to registry .             |                      |
| 759 | 8/7/2024   | 0710102045512024(No. of Docs 2) | 0710102045512024/3  | INTERLOCUTORY APPLICATION (I.B.C)/2874(PB)2024     | PUSHPINDER KUMAR VS. ANIL MADAN                                 | Sec 60(5)                              | 18-07-2024 | no of objection 1. book marking mandatory as per index with pagination   | advocatesumit batra  |
| 760 | 16-07-2024 | 0710200401362016(No. of Docs 2) | 0710200401362016/18 | COMPANY PETITION (COMPANIES ACT)/13(ND)2016        | RAJEEV BEHL VS S.S CON-BUILD PVT LTD & ORS                      | Application under any other provisions | 18-07-2024 | 1.need every pages sign.   | saurabhdevkar an2811 |
| 761 | 4/6/2018   | 0710102409132018(No. of Docs 0) | 0710102409132018/10 | COMPANY PETITION IB (IBC)/678(PB)2018              | RELIGARE FINVEST LIMITED VS ROSESTAR MARKETING PRIVATE LIMITED  | IBC under Sec 7                        | 18-07-2024 | 1.need every pages sign and true copy in Annexure.   |                      |
| 762 | 4/6/2018   | 0710102409082018(No. of Docs 0) | 0710102409082018/16 | COMPANY PETITION IB (IBC)/673(PB)2018              | RELIGARE FINVEST LIMITED VS MODLAND WEARS PRIVATE LIMITED       | IBC under Sec 7                        | 18-07-2024 | 1.need every pages sign and true copy in Annexure.   |                      |



|     |            |                                 |                     |  |   |  |            |  |           |
|-----|------------|---------------------------------|---------------------|--|---|--|------------|--|-----------|
| 763 | 4/6/2018   | 0710102409222018(No. of Docs 0) | 0710102409222018/13 | COMPANY PETITION IB (IBC)/670(PB)2018          | RELIGAR FINVEST LIMITED VS TRIPOLI INVESTMENT & TRADING COMPANY | IBC under Sec 7                            | 18-07-2024 | 1.need every pages sign and true copy in Annexure.   |           |
| 764 | 6/7/2024   | 0710102075322022(No. of Docs 1) | 0710102075322022/2  | INTERLOCUTORY APPLICATION (I.B.C)/4510(ND)2022 | MITHUN KHATRY VS. ANJU KHURANA                                  | Application under any other provisions-IBC | 16-07-2024 | no of objection 1.. book marking mandatory as per index with pagination  | IP.MITHUN |
| 765 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1  | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN          | 19(2)                                      | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |           |
| 766 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1  | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN          | 19(2)                                      | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |           |
| 767 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1  | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN          | 19(2)                                      | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |           |

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|-----|------------|---------------------------------|--------------------|--|---|------------------------------|------------|--|-----------|
| 768 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024           | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN  | 19(2)                        | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |           |
| 769 | 15-01-2024 | 0710102005392024(No. of Docs 0) | 0710102005392024/3 | TRANSFER APPLICATION/11(PB)2024                          | BEING SURE LIFE SCIENCES PRIVATE LIMITED VS. SHREEJI PHARMADEAL PRIVATE LIMITED   | Rule16(d),NCLT Rules,2016    | 16-07-2024 | no of objection 1 bookmarking mandatory with index. 2 address mismatch with notary. 3 need every pages sign.   |           |
| 770 | 20-01-2024 | 0710102007952024(No. of Docs 0) | 0710102007952024/4 | COMPANY PETITION IB (IBC)/80(ND)2024                     | M/S ANURAG ENTERPRISES VS. NBCC (INDIA) LIMITED   | IBC Under Sec 9              | 16-07-2024 | 1. pagination missing in bookmarking.  |           |
| 771 | 25-01-2024 | 0710102009382024(No. of Docs 0) | 0710102009382024/1 | INTERLOCUTORY APPLICATION (I.B.C)/464(PB)2024            | IIFL HOME FINANCE LIMITED VS. CONSORTIUM OF KGK REALTY (INDIA) PVT LTD & DHOOT INFRASTRUCTURE PROJECTS LTD SUCCESSFUL RESOLUTION APPLICANTS SARE GURUGRAM PRIVATE LIMITED | Sec 60(5)                    | 16-07-2024 | no of objection 1. book marking mandatory as per index with pagination in both volume as per index 2.annexures every pages need sign with true copy 3.volume 2 need index page sign 4. ocr missed in file iif you have doubt regarding this objection humbly request to plz. contact to registry   |           |
| 772 | 18-05-2024 | 0710102043822024(No. of Docs 0) | 0710102043822024/1 | INTERLOCUTORY APPLICATION (I.B.C)/2867(ND)2024           | AMIT KHANEJA  | Rule 11 of NCLT, 2016        | 16-07-2024 | 1. bookmarking mandatory   |           |
| 773 | 6/7/2024   | 0710102067492020(No. of Docs 2) | 0710102067492020/7 | INTERLOCUTORY APPLICATION (I.B.C)/2528(PB)2020           | MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) VS. FINSERVE SHARED SERVICES LIMITED  | Sec 66(1)                    | 16-07-2024 | no of objection 1.pagination missed in book marking as per index   | Devarajan |
| 774 | 18-04-2024 | 0710102034092024(No. of Docs 0) | 0710102034092024/3 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/46(ND)2024 | BIRD CONSULTANCY SERVICES PRIVATE LIMITED   | Sec. 230-232 - Second Motion | 16-07-2024 | 1. need every pages sign and true copy in Annexure.  |           |
| 775 | 4/10/2023  | 0710102085292023(No. of Docs 0) | 0710102085292023/6 | COMPANY PETITION IB (IBC)/2(ND)2024                      | CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED  | IBC Under Sec 9              | 16-07-2024 | 1 council details missing in index.  |           |
| 776 | 4/10/2023  | 0710102085292023(No. of Docs 0) | 0710102085292023/6 | COMPANY PETITION IB (IBC)/2(ND)2024                      | CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED  | IBC Under Sec 9              | 16-07-2024 | 1 council details missing in index.  |           |

|     |            |                                 |                    |  |  |                 |            |  |
|-----|------------|---------------------------------|--------------------|--|--|-----------------|------------|--|
| 777 | 4/10/2023  | 0710102085292023(No. of Docs 0) | 0710102085292023/6 | COMPANY PETITION IB (IBC)/2(ND)2024            | CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED | IBC Under Sec 9 | 16-07-2024 | 1 council details missing in index.  |
| 778 | 4/10/2023  | 0710102085292023(No. of Docs 0) | 0710102085292023/6 | COMPANY PETITION IB (IBC)/2(ND)2024            | CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED | IBC Under Sec 9 | 16-07-2024 | 1 council details missing in index.  |
| 779 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN                     | 19(2)           | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &quot;presently at delhi &quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |
| 780 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN                     | 19(2)           | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &quot;presently at delhi &quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |
| 781 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN                     | 19(2)           | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &quot;presently at delhi &quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |

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| 782 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2) | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |
| 783 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2) | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |
| 784 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2) | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |

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| 785 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2) | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |
| 786 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2) | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |
| 787 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2) | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |

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| 788 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1  | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2)  | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |                 |
| 789 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1  | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2)  | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |                 |
| 790 | 15-07-2024 | 0710102021202024(No. of Docs 1) | 0710102021202024/10 | COMPANY PETITION (COMPANIES ACT)/82(ND)2024    | MAMTA TOMAR VS. JM INFRA & ENVIRO TECHNOLOGIES PVT LTD | Sec. 241(1),Sec. 242(4)                                  | 16-07-2024 | no of objection 1. book marking mandatory as per index with pagination   | Ankitsharmaad v |
| 791 | 20-03-2024 | 0710102021962024(No. of Docs 0) | 0710102021962024/4  | INTERLOCUTORY APPLICATION (I.B.C)/1535(PB)2024 | SUKAM POWER SYSTEMS LIMITED VSM/S SURAJ UDYOG & ORS    | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1),Sec 49(2) | 16-07-2024 | 15.16. pages not clear   |                 |
| 792 | 20-03-2024 | 0710102021962024(No. of Docs 0) | 0710102021962024/4  | INTERLOCUTORY APPLICATION (I.B.C)/1535(PB)2024 | SUKAM POWER SYSTEMS LIMITED VSM/S SURAJ UDYOG & ORS    | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1),Sec 49(2) | 16-07-2024 | 15.16. pages not clear   |                 |
| 793 | 20-03-2024 | 0710102021962024(No. of Docs 0) | 0710102021962024/4  | INTERLOCUTORY APPLICATION (I.B.C)/1535(PB)2024 | SUKAM POWER SYSTEMS LIMITED VSM/S SURAJ UDYOG & ORS    | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1),Sec 49(2) | 16-07-2024 | 15.16. pages not clear   |                 |

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| 794 | 20-03-2024 | 0710102021962024(No. of Docs 0) | 0710102021962024/4 | INTERLOCUTORY APPLICATION (I.B.C)/1535(PB)2024 | SUKAM POWER SYSTEMS LIMITED VSM/S SURAJ UDYOG & ORS    | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1),Sec 49(2) | 16-07-2024 | 15.16. pages not clear   |  |
| 795 | 20-03-2024 | 0710102021962024(No. of Docs 0) | 0710102021962024/4 | INTERLOCUTORY APPLICATION (I.B.C)/1535(PB)2024 | SUKAM POWER SYSTEMS LIMITED VSM/S SURAJ UDYOG & ORS    | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1),Sec 49(2) | 16-07-2024 | 15.16. pages not clear   |  |
| 796 | 20-03-2024 | 0710102021962024(No. of Docs 0) | 0710102021962024/4 | INTERLOCUTORY APPLICATION (I.B.C)/1535(PB)2024 | SUKAM POWER SYSTEMS LIMITED VSM/S SURAJ UDYOG & ORS    | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1),Sec 49(2) | 16-07-2024 | 15.16. pages not clear   |  |
| 797 | 20-03-2024 | 0710102021962024(No. of Docs 0) | 0710102021962024/4 | INTERLOCUTORY APPLICATION (I.B.C)/1535(PB)2024 | SUKAM POWER SYSTEMS LIMITED VSM/S SURAJ UDYOG & ORS    | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1),Sec 49(2) | 16-07-2024 | 15.16. pages not clear   |  |
| 798 | 20-03-2024 | 0710102021962024(No. of Docs 0) | 0710102021962024/4 | INTERLOCUTORY APPLICATION (I.B.C)/1535(PB)2024 | SUKAM POWER SYSTEMS LIMITED VSM/S SURAJ UDYOG & ORS    | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1),Sec 49(2) | 16-07-2024 | 15.16. pages not clear   |  |
| 799 | 20-03-2024 | 0710102021962024(No. of Docs 0) | 0710102021962024/4 | INTERLOCUTORY APPLICATION (I.B.C)/1535(PB)2024 | SUKAM POWER SYSTEMS LIMITED VSM/S SURAJ UDYOG & ORS    | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1),Sec 49(2) | 16-07-2024 | 15.16. pages not clear   |  |
| 800 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2)  | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |  |

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| 801 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN                         | 19(2)                                      | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |                      |
| 802 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN                         | 19(2)                                      | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |                      |
| 803 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN                         | 19(2)                                      | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |                      |
| 804 | 10/7/2024  | 0710102026582024(No. of Docs 1) | 0710102026582024/1 | COMPANY PETITION IB (IBC)/303(PB)2024          | GAURAV KANSAL VS. SUPER CITY DEVELOPERS PRIVATE LIMITED                        | IBC under Sec 7                            | 16-07-2024 | 1. incomplete file   | advocateprana vgupta |
| 805 | 6/7/2024   | 0710102067342023(No. of Docs 2) | 0710102067342023/6 | INTERLOCUTORY APPLICATION (I.B.C)/4361(ND)2023 | DAE (SY22) IRELAND DESIGNATED ACTIVITY COMPANY VS. GO AIRLINES (INDIA) LIMITED | Application under any other provisions-IBC | 16-07-2024 | no of objection 1. application need nclt last compliance order .   | antony               |



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| 806 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2) | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |
| 807 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2) | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |
| 808 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2) | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |

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| 809 | 25-07-2023 | 0710102065332023(No. of Docs 0) | 0710102065332023/3 | INTERLOCATORY APPLICATION(COM PANIES ACT)/252(PB)2023 | NATMA SECURITIES PRIVATE LIMITED VS. SWEDISH PORTFOLIO PRIVATE LIMITED | Rule 11 of NCLT         | 16-07-2024 | no of objection 1. ocr missed in volume 1 , 2 ,3 ,4,5,6,7,8, 9 10 11 12 13 14 (all volume ) 0 charge sheet 2. missed true copy in every pages of volume 1 3. missed true copy and sign in volume 2 and 3 ,6,7,8,9 10 11 12 13 (all volume) 4.double pagination in volume 2 and 3 ,5,6,7 ,8,9 14 (all volume) 5.index page missed in book marking in volume 2 and 3 ,5 ,6 , 7 ,8,9 10 11 12 13 14 (all volume) 6.missed pagination in pdf index in volume 5 7.604 607 609 613 615 617 619 621 625 627 666 758 923 924 947 948 1819 1820 not readable in volume 5 8 in 604 page hindi portion need english translate in volume 5 9 pagination missed in |
| 810 | 20-07-2023 | 0710102056982023(No. of Docs 0) | 0710102056982023/6 | COMPANY PETITION (COMPANIES ACT)/134(PB)2023          | SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.            | Sec. 241(1),Sec. 242(4) | 16-07-2024 | no of objection 1.amended memo parties need nclt last compliance order with sign and true copy 2 pagination missed in book marking 3 need file to ocr if you have any doubt regarding this objections humbly request to plz contact to registry   |
| 811 | 20-07-2023 | 0710102056982023(No. of Docs 0) | 0710102056982023/6 | COMPANY PETITION (COMPANIES ACT)/134(PB)2023          | SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.            | Sec. 241(1),Sec. 242(4) | 16-07-2024 | no of objection 1.amended memo parties need nclt last compliance order with sign and true copy 2 pagination missed in book marking 3 need file to ocr if you have any doubt regarding this objections humbly request to plz contact to registry   |
| 812 | 20-07-2023 | 0710102056982023(No. of Docs 0) | 0710102056982023/6 | COMPANY PETITION (COMPANIES ACT)/134(PB)2023          | SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.            | Sec. 241(1),Sec. 242(4) | 16-07-2024 | no of objection 1.amended memo parties need nclt last compliance order with sign and true copy 2 pagination missed in book marking 3 need file to ocr if you have any doubt regarding this objections humbly request to plz contact to registry   |
| 813 | 20-07-2023 | 0710102056982023(No. of Docs 0) | 0710102056982023/6 | COMPANY PETITION (COMPANIES ACT)/134(PB)2023          | SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.            | Sec. 241(1),Sec. 242(4) | 16-07-2024 | no of objection 1.amended memo parties need nclt last compliance order with sign and true copy 2 pagination missed in book marking 3 need file to ocr if you have any doubt regarding this objections humbly request to plz contact to registry   |

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| 814 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2)                                      | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |
| 815 | 16-04-2024 | 0710102033122024(No. of Docs 0) | 0710102033122024/1 | INTERLOCUTORY APPLICATION (I.B.C)/2074(ND)2024 | ANURAG NIRBHAYA  | Application under any other provisions-IBC | 16-07-2024 | 1. index missing in bookmarking.   |
| 816 | 16-04-2024 | 0710102033122024(No. of Docs 0) | 0710102033122024/1 | INTERLOCUTORY APPLICATION (I.B.C)/2074(ND)2024 | ANURAG NIRBHAYA  | Application under any other provisions-IBC | 16-07-2024 | 1. index missing in bookmarking.   |
| 817 | 16-04-2024 | 0710102033122024(No. of Docs 0) | 0710102033122024/1 | INTERLOCUTORY APPLICATION (I.B.C)/2074(ND)2024 | ANURAG NIRBHAYA  | Application under any other provisions-IBC | 16-07-2024 | 1. index missing in bookmarking.   |
| 818 | 16-04-2024 | 0710102033122024(No. of Docs 0) | 0710102033122024/1 | INTERLOCUTORY APPLICATION (I.B.C)/2074(ND)2024 | ANURAG NIRBHAYA  | Application under any other provisions-IBC | 16-07-2024 | 1. index missing in bookmarking.   |
| 819 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2)                                      | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |

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| 820 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2) | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |
| 821 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2) | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |
| 822 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2) | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |

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| 823 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2) | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |
| 824 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2) | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |
| 825 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2) | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |

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| 826 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2) | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |
| 827 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2) | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |
| 828 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN | 19(2) | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |

|     |            |                                 |                    |  |  |                 |            |  |
|-----|------------|---------------------------------|--------------------|--|--|-----------------|------------|--|
| 829 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN                     | 19(2)           | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |
| 830 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN                     | 19(2)           | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |
| 831 | 17-04-2024 | 0710102033592024(No. of Docs 0) | 0710102033592024/1 | INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024 | RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN                     | 19(2)           | 16-07-2024 | NO of objection 1. book marking mandatory as per index with pagination 2.mismatched affidavit address with notary 3. need to write &&quot;presently at delhi &&quot; in affidavit at the place of address. reminder 1 you have not clear previous objection yet . reminder 2 if you have doubt regarding this objection humbly request to plz. contact to registry |
| 832 | 4/10/2023  | 0710102085292023(No. of Docs 0) | 0710102085292023/7 | COMPANY PETITION IB (IBC)/2(ND)2024            | CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED | IBC Under Sec 9 | 15-07-2024 | 1 pagination missing in bookmarking.   |

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| 833 | 17-04-2024 | 0710102033712024(No. of Docs 0) | 0710102033712024/3  | INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)2024 | VIMAL KUMAR   | Application under any other provisions-IBC | 15-07-2024 | no of objection 1. index page missed in book marking 2. need every pages sign of reply 3. pagination missed in book marking 4. court fee and welfare fee missed on vakalatnama 5.affidavit missed in reply 6. annexures pages need sign with true copy if you have any doubt regarding this objection humbly request plz contact to registry  |                 |
| 834 | 14-06-2024 | 0710102051882024(No. of Docs 0) | 0710102051882024/1  | INTERLOCUTORY APPLICATION (I.B.C)/3240(ND)2024 | NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. ATUL MITTAL  | Sec 60(5)                                  | 15-07-2024 | 1 hindi pages 24,to 32, 43,48,49,   |                 |
| 835 | 5/7/2024   | 0710102028172024(No. of Docs 2) | 0710102028172024/2  | COMPANY PETITION IB (IBC)/213(PB)2024          | VISTRA ITCL (INDIA) LIMITED VS. MR. AYUSH GOEL              | Section 95(1)                              | 15-07-2024 | 1 notary mismatch with affidavit.   | Raghav          |
| 836 | 29-11-2022 | 0710102098642022(No. of Docs 0) | 0710102098642022/19 | TRANSFER PETITION(COMPANIES ACT)/57(PB)2022    | ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD. | Sec 433(e)/433(f) of CA 1956               | 15-07-2024 | no of objection 1.pagination not done in proper alignment in pdf 2. missed page no 17 in pdf 3. cutting the page no in pdf . if you have any doubt regarding this objection plz contact to registry   |                 |
| 837 | 8/7/2024   | 0710102035852021(No. of Docs 5) | 0710102035852021/14 | COMPANY PETITION IB (IBC)/284(PB)2021          | VIVEK KHANNA & ORS. VS. SPAZE TOWERS PRIVATE LIMITED        | IBC under Sec 7                            | 15-07-2024 | no of objection .1.volume 1 missed pdf uploaded page 1 to 193 2. volume 1 missed sign of index at the place of counsel 3. missed book marking in volume 1 as per index 4.missed ocr in volume 2 and 3 5 missed pagination in book marking of volume 2 and 3 4 as per index . 6 missed sign of every pages in volume .2 and 3 if you have any doubt regarding this objection plz contact to registry | Apoorva_thakral |
| 838 | 5/7/2024   | 0710102101862023(No. of Docs 3) | 0710102101862023/4  | COMPANY PETITION (COMPANIES ACT)/225(ND)2023   | RAJ CHAUDHARY VS. TARU PROJECTS PRIVATE LIMITED             | Sec. 241(1),Sec. 242(4)                    | 15-07-2024 | 1 this pages hindi 73,to,75   | D14182016       |
| 839 | 5/7/2024   | 0710102023212024(No. of Docs 2) | 0710102023212024/8  | TRANSFER APPLICATION/9(PB) 2024                | K R SENGOTTUVELU VS. K.S NITHIN                             | Rule16(d),NCL T Rules,2016                 | 15-07-2024 | 1 bookmarking mandatory.  | samy2000        |
| 840 | 5/7/2024   | 0710102045612024(No. of Docs 1) | 0710102045612024/2  | COMPANY PETITION IB (IBC)/302(ND)2024          | VIPIN PURI  | Section 94(1)                              | 15-07-2024 | 1 incomplete file.  | Mohituppal      |
| 841 | 5/7/2024   | 0710102023212024(No. of Docs 1) | 0710102023212024/9  | TRANSFER APPLICATION/9(PB) 2024                | K R SENGOTTUVELU VS. K.S NITHIN                             | Rule16(d),NCL T Rules,2016                 | 15-07-2024 | 1 bookmarking mandatory. with page numbering  | anilkumarv      |



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|-----|------------|---------------------------------|---------------------|--|--|--------------------------------|------------|--|--------------------|
| 842 | 5/7/2024   | 0710102000922023(No. of Docs 1) | 0710102000922023/6  | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2023  | AKG EXTRUSIONS PRIVATE LIMITED   | Sub-section (I) of section 230 | 15-07-2024 | 1 court fees 3rs missing in vakalatnama.   | RASTOGIFCS5        |
| 843 | 5/7/2024   | 0710102029322022(No. of Docs 1) | 0710102029322022/9  | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2022 | XENA FLUID SYSTEMS PRIVATE LIMITED   | Sec. 230-232 - Second Motion   | 15-07-2024 | 1 court fees 3rs missing in vakalatnama.   | RASTOGIFCS5        |
| 844 | 24-03-2023 | 0710102027812023(No. of Docs 0) | 0710102027812023/5  | COMPANY PETITION IB (IBC)/236(ND)2023                    | TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED                                  | IBC Under Sec 9                | 15-07-2024 | NO of objection 1. petition need nclt last compliance order .                                      |                    |
| 845 | 14-01-2024 | 0710102005032024(No. of Docs 0) | 0710102005032024/3  | INTERLOCUTORY APPLICATION (I.B.C)/261(ND)2024            | UMESH GUPTA LIQUIDATOR OF M/S HEMA AUTOMOTIVE PRIVATE LIMITED VS. STARLINK CALL CONCEPTS PRIVATE LIMITED | Sec 60(5)                      | 12/7/2024  | 1 incomplete file.   |                    |
| 846 | 14-01-2024 | 0710102005032024(No. of Docs 0) | 0710102005032024/3  | INTERLOCUTORY APPLICATION (I.B.C)/261(ND)2024            | UMESH GUPTA LIQUIDATOR OF M/S HEMA AUTOMOTIVE PRIVATE LIMITED VS. STARLINK CALL CONCEPTS PRIVATE LIMITED | Sec 60(5)                      | 12/7/2024  | 1 incomplete file.   |                    |
| 847 | 9/7/2024   | 0710102022142023(No. of Docs 2) | 0710102022142023/3  | INTERLOCUTORY APPLICATION (I.B.C)/1745(ND)2023           | HEMANT SETHI RESOLUTION PROFESSIONAL EMKAY AUTOMOBILE INDUSTRIES LIMITED                                 | Sec 30                         | 12/7/2024  | no of objection 1. book marking mandatory as per index with pagination 2.index page missed in pdf  | ADITYAGAURI        |
| 848 | 4/7/2024   | 0710102095602021(No. of Docs 2) | 0710102095602021/8  | COMPANY PETITION IB (IBC)/188(ND)2022                    | THE BANK OF BARODA LIMITED VS. NANDANI SINGH   | Section 95(1)                  | 12/7/2024  | 1 need every pages sign.   | laxmanverma        |
| 849 | 10/7/2024  | 0710102008612022(No. of Docs 2) | 0710102008612022/16 | COMPANY PETITION IB (IBC)/145(PB)2022                    | BANK OF BARODA VS. AJAY BHADURIA   | Section 95(1)                  | 12/7/2024  | 1. bookmarking mandatory with page no.   | singhbhupendra1896 |
| 850 | 4/7/2024   | 0710102049222024(No. of Docs 1) | 0710102049222024/2  | INTERLOCUTORY APPLICATION (I.B.C)/3038(ND)2024           | DEEPAK MAINI VS. CENTRAL DEPOSITORY SERVICES (INDIA) LIMITED   | 19(2)                          | 12/7/2024  | no of objection 1.pagination missed in book marking as per index                                   | Abhivardhan26      |
| 851 | 14-01-2024 | 0710102005032024(No. of Docs 0) | 0710102005032024/3  | INTERLOCUTORY APPLICATION (I.B.C)/261(ND)2024            | UMESH GUPTA LIQUIDATOR OF M/S HEMA AUTOMOTIVE PRIVATE LIMITED VS. STARLINK CALL CONCEPTS PRIVATE LIMITED | Sec 60(5)                      | 12/7/2024  | 1 incomplete file.   |                    |
| 852 | 14-01-2024 | 0710102005032024(No. of Docs 0) | 0710102005032024/3  | INTERLOCUTORY APPLICATION (I.B.C)/261(ND)2024            | UMESH GUPTA LIQUIDATOR OF M/S HEMA AUTOMOTIVE PRIVATE LIMITED VS. STARLINK CALL CONCEPTS PRIVATE LIMITED | Sec 60(5)                      | 12/7/2024  | 1 incomplete file.   |                    |
| 853 | 9/7/2024   | 0710102070642021(No. of Docs 1) | 0710102070642021/7  | COMPANY PETITION IB (IBC)/614(ND)2021                    | RAM RATAN JAGATI VS. MANGLAM APARTMENTS LIMITED  | IBC Under Sec 9                | 11/7/2024  | no of objection 1 need every pages sign and true copy in Annexure. 2 index missing in bookmarking. | devvartrana        |

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|-----|------------|---------------------------------|---------------------|---|--|--|-----------|---|---------------------|
| 854 | 14-12-2022 | 0710102103022022(No. of Docs 0) | 0710102103022022/5  | INTERLOCUTORY APPLICATION (I.B.C)/6300(ND)2022  | DEEPAK KUMAR GARG VS   | Application under any other provisions-IBC | 11/7/2024 | no of objection 1 pagination missing in bookmarking. 2 verified details missing in affidavit.   |                     |
| 855 | 4/7/2024   | 0710102009712024(No. of Docs 1) | 0710102009712024/3  | COMPANY PETITION (COMPANIES ACT)/30(ND)2024     | MR. LAKSHMAN RAWAT & ORS VS. M/S HIMSHRI INFRA BUILDTECH PVT LTD                       | Sec. 59                                    | 11/7/2024 | no of objection 1. book marking mandatory as per index with pagination  | Adv. Gargi Sharma   |
| 856 | 4/7/2024   | 0710102044692024(No. of Docs 1) | 0710102044692024/2  | COMPANY APPLICATION(COM PANIES ACT)/127(ND)2024 | SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED | Rule 32                                    | 11/7/2024 | no of objection 1.book marking mandatory as per index with pagination 2.ocr missed in pdf.  | aaryan@sasttralegal |
| 857 | 4/7/2024   | 0710102047282024(No. of Docs 2) | 0710102047282024/2  | INTERLOCUTORY APPLICATION (I.B.C)/3018(ND)2024  | ASHMEET SINGH BHATIA VS. MS GRANITE GATE PROPERTIES PVT LTD                            | Rule 11 of NCLT, 2016                      | 11/7/2024 | no of objection 1. amended memo parties need nclt last order 2. proof of service is blank page.   | SHASHWAT9704        |
| 858 | 4/7/2024   | 0710102023762020(No. of Docs 2) | 0710102023762020/27 | COMPANY PETITION (COMPANIES ACT)/52(PB)2020     | P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED                     | Sec. 241(1),Sec. 242(4)                    | 11/7/2024 | no of objection 1. index page missed in book marking 2. missed court fee 3 rs missed on vakalatnama 3. page no 16 hide the document reminder 1 remaining previous objection did not clear yet. reminder 2 if you have any doubt regarding this objection humbly request to plz. contact to registry . note court fee tickets paste in vakalatnama not paste other pages | advmuskanpur i      |
| 859 | 3/7/2024   | 0710102107162023(No. of Docs 2) | 0710102107162023/4  | COMPANY PETITION IB (IBC)/39(ND)2024            | PNB HOUSING FINANCE LIMITED VS. DEEPSONS (INDIA) PVT. LTD.                             | IBC under Sec 7                            | 11/7/2024 | no of objection 1 bookmarking mandatory. 2 date missing in vakalatnama. 3 25rs welfare ticket missing in vkalatnama. 4 40,41 not clear pages  | D5122011            |
| 860 | 4/7/2024   | 0710102023762020(No. of Docs 2) | 0710102023762020/28 | COMPANY PETITION (COMPANIES ACT)/52(PB)2020     | P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED                     | Sec. 241(1),Sec. 242(4)                    | 11/7/2024 | no of objection 1. index page missed in book marking 2.page 16 hide the document need type copy of this page reminder 1 remaining previous objection did not clear yet. reminder 2 if you have any doubt regarding this objection humbly request to plz. contact to registry .  | advmuskanpur i      |
| 861 | 9/7/2024   | 0710102105272023(No. of Docs 1) | 0710102105272023/2  | COMPANY APPEAL(COMPANIES ACT)/51(ND)2024        | HUNK TEAMNESS SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI AND HARYANA    | Sec 252 (3)                                | 11/7/2024 | 1 notary mismatch with affidavit.   | Adveenumarwaha      |
| 862 | 8/7/2024   | 0710200417362018(No. of Docs 2) | 0710200417362018/52 | COMPANY PETITION IB (IBC)/29(ND)2018            | STANDARD CHARTERED BANK VS WOOLWAYS INDIA LIMITED                                      | IBC under Sec 7                            | 11/7/2024 | 1 bookmarking mandatory.  | nmadvocate          |

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| 863 | 8/7/2024   | 0710102101822023(No. of Docs 2) | 0710102101822023/3 | INTERLOCUTORY APPLICATION (I.B.C)/591(ND)2024 | SANJAY MEHRA VS. NEELAM RANA TEWARI  | Sec 43(1) r/w Sec 44 (1) | 11/7/2024 | no of objection 1 need every pages sign and true copy in Annexure. 2 bookmarking mandatory. | shankarimishra |
| 864 | 8/7/2024   | 0710102101062023(No. of Docs 2) | 0710102101062023/5 | COMPANY PETITION (COMPANIES ACT)/213(ND)2023  | GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED  | Sec. 241(1),Sec. 242(4)  | 11/7/2024 | no of objection 1 bookmarking mandatory. 2 need every pages sign.                           | karanluthra    |
| 865 | 28-11-2023 | 0710102101862023(No. of Docs 0) | 0710102101862023/5 | COMPANY PETITION (COMPANIES ACT)/225(ND)2023  | RAJ CHAUDHARY VS. TARU PROJECTS PRIVATE LIMITED  | Sec. 241(1),Sec. 242(4)  | 11/7/2024 | 1 this pages hindi 73,74,75.  |                |
| 866 | 25-06-2024 | 0710102081832023(No. of Docs 2) | 0710102081832023/2 | COMPANY APPEAL (IBC)/50(ND)2023               | BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 42                   | 10/7/2024 | 1 pagination missing in bookmarking.  | mvkinilawfirm  |
| 867 | 25-06-2024 | 0710102081832023(No. of Docs 2) | 0710102081832023/2 | COMPANY APPEAL (IBC)/50(ND)2023               | BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 42                   | 10/7/2024 | 1 pagination missing in bookmarking.  | mvkinilawfirm  |
| 868 | 25-06-2024 | 0710102081832023(No. of Docs 2) | 0710102081832023/2 | COMPANY APPEAL (IBC)/50(ND)2023               | BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 42                   | 10/7/2024 | 1 pagination missing in bookmarking.  | mvkinilawfirm  |
| 869 | 25-06-2024 | 0710102081832023(No. of Docs 2) | 0710102081832023/2 | COMPANY APPEAL (IBC)/50(ND)2023               | BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 42                   | 10/7/2024 | 1 pagination missing in bookmarking.  | mvkinilawfirm  |
| 870 | 25-06-2024 | 0710102081832023(No. of Docs 2) | 0710102081832023/2 | COMPANY APPEAL (IBC)/50(ND)2023               | BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 42                   | 10/7/2024 | 1 pagination missing in bookmarking.  | mvkinilawfirm  |
| 871 | 25-06-2024 | 0710102081832023(No. of Docs 2) | 0710102081832023/2 | COMPANY APPEAL (IBC)/50(ND)2023               | BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 42                   | 10/7/2024 | 1 pagination missing in bookmarking.  | mvkinilawfirm  |
| 872 | 25-06-2024 | 0710102081832023(No. of Docs 2) | 0710102081832023/2 | COMPANY APPEAL (IBC)/50(ND)2023               | BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 42                   | 10/7/2024 | 1 pagination missing in bookmarking.  | mvkinilawfirm  |

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| 873 | 25-06-2024 | 0710102081832023(No. of Docs 2) | 0710102081832023/2 | COMPANY APPEAL (IBC)/50(ND)2023                | BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 42                                     | 10/7/2024 | 1 pagination missing in bookmarking.  | mvkinilawfirm |
| 874 | 25-06-2024 | 0710102081832023(No. of Docs 2) | 0710102081832023/2 | COMPANY APPEAL (IBC)/50(ND)2023                | BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 42                                     | 10/7/2024 | 1 pagination missing in bookmarking.  | mvkinilawfirm |
| 875 | 25-06-2024 | 0710102081832023(No. of Docs 2) | 0710102081832023/2 | COMPANY APPEAL (IBC)/50(ND)2023                | BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 42                                     | 10/7/2024 | 1 pagination missing in bookmarking.  | mvkinilawfirm |
| 876 | 3/7/2024   | 0710102072182022(No. of Docs 2) | 0710102072182022/3 | INTERLOCUTORY APPLICATION (I.B.C)/4487(ND)2022 | MADAN MOHAN DHUPAR VS. AKASH GOYAL   | Application under any other provisions-IBC | 10/7/2024 | no of objection 1. book marking mandatory as per index with pagination 2. page no 41 is paper cutting 3. page no 43 hindi page need english translate copy 4.ocr missed in file if you have any doubt regarding this objection humbly request to plz contact to registry .                              | negimilan04   |
| 877 | 3/7/2024   | 0710102072192022(No. of Docs 2) | 0710102072192022/2 | INTERLOCUTORY APPLICATION (I.B.C)/4274(ND)2022 | MADAN MOHAN DHUPAR VS. PRASHANT GOYAL  | Application under any other provisions-IBC | 10/7/2024 | no of objection 1. book marking mandatory as per index with pagination 2. page no 41 is paper cutting 3. page no 43 hindi page need english translate copy 4.ocr missed in file 5 page 68 and 70 blurr in file if you have any doubt regarding this objection humbly request to plz contact to registry | negimilan04   |
| 878 | 25-06-2024 | 0710102081832023(No. of Docs 2) | 0710102081832023/2 | COMPANY APPEAL (IBC)/50(ND)2023                | BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 42                                     | 10/7/2024 | 1 pagination missing in bookmarking.  | mvkinilawfirm |
| 879 | 25-06-2024 | 0710102081832023(No. of Docs 2) | 0710102081832023/2 | COMPANY APPEAL (IBC)/50(ND)2023                | BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 42                                     | 10/7/2024 | 1 pagination missing in bookmarking.  | mvkinilawfirm |

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| 880 | 25-06-2024 | 0710102081832023(No. of Docs 2) | 0710102081832023/2 | COMPANY APPEAL (IBC)/50(ND)2023                   | BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 42    | 10/7/2024 | 1 pagination missing in bookmarking.  | mvkinilawfirm |
| 881 | 25-06-2024 | 0710102081832023(No. of Docs 2) | 0710102081832023/2 | COMPANY APPEAL (IBC)/50(ND)2023                   | BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 42    | 10/7/2024 | 1 pagination missing in bookmarking.  | mvkinilawfirm |
| 882 | 25-06-2024 | 0710102081832023(No. of Docs 2) | 0710102081832023/2 | COMPANY APPEAL (IBC)/50(ND)2023                   | BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 42    | 10/7/2024 | 1 pagination missing in bookmarking.  | mvkinilawfirm |
| 883 | 18-01-2024 | 0710102007262024(No. of Docs 0) | 0710102007262024/2 | RESTORATION APPLICATION (COMPANIES ACT)/3(ND)2024 | P E MANNING (CONSULTANTS) PRIVATE LIMITED VS. CHINAR INDUSTRIAL INVESTMENT AND FINANCE LIMITED             | Sec 48(2) | 10/7/2024 | no of objection 1. need every pages sign of reply 2.1 rs court fee missed on both vakalatnama if you have any doubt regarding this objection humbly request plz contact to registry | mvkinilawfirm |
| 884 | 25-06-2024 | 0710102081832023(No. of Docs 2) | 0710102081832023/2 | COMPANY APPEAL (IBC)/50(ND)2023                   | BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 42    | 10/7/2024 | 1 pagination missing in bookmarking.  | mvkinilawfirm |
| 885 | 3/7/2024   | 0710102081832023(No. of Docs 2) | 0710102081832023/3 | COMPANY APPEAL (IBC)/50(ND)2023                   | BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 42    | 10/7/2024 | 1 bookmarking mandatory.  | mvkinilawfirm |
| 886 | 3/7/2024   | 0710102081832023(No. of Docs 2) | 0710102081832023/3 | COMPANY APPEAL (IBC)/50(ND)2023                   | BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 42    | 10/7/2024 | 1 bookmarking mandatory.  | mvkinilawfirm |
| 887 | 3/7/2024   | 0710102081832023(No. of Docs 2) | 0710102081832023/3 | COMPANY APPEAL (IBC)/50(ND)2023                   | BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 42    | 10/7/2024 | 1 bookmarking mandatory.  | mvkinilawfirm |

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| 888 | 3/7/2024   | 0710102081832023(No. of Docs 2) | 0710102081832023/3  | COMPANY APPEAL (IBC)/50(ND)2023                | BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 42                                     | 10/7/2024 | 1 bookmarking mandatory.   | mvkinilawfirm      |
| 889 | 3/7/2024   | 0710102071172023(No. of Docs 3) | 0710102071172023/10 | COMPANY APPEAL(COMPANIE S ACT)/279(ND)2023     | SANTOSH AGGARWAL VS. REGISTRAR OF COMPANIES (VIVID CHEM PRIVATE LIMITED)                                   | Sec 252 (3)                                | 10/7/2024 | no of objection 1. book marking mandatory as per index with pagination 2.index page missed in book marking   | CSPRASAHOO         |
| 890 | 3/7/2024   | 0710102071172023(No. of Docs 3) | 0710102071172023/11 | COMPANY APPEAL(COMPANIE S ACT)/279(ND)2023     | SANTOSH AGGARWAL VS. REGISTRAR OF COMPANIES (VIVID CHEM PRIVATE LIMITED)                                   | Sec 252 (3)                                | 10/7/2024 | no of objection 1. book marking mandatory as per index with pagination 2.index page missed in book marking   | carajivkumar@gmail |
| 891 | 3/7/2024   | 0710102071172023(No. of Docs 3) | 0710102071172023/12 | COMPANY APPEAL(COMPANIE S ACT)/279(ND)2023     | SANTOSH AGGARWAL VS. REGISTRAR OF COMPANIES (VIVID CHEM PRIVATE LIMITED)                                   | Sec 252 (3)                                | 10/7/2024 | no of objection 1. book marking mandatory as per index with pagination 2.index page missed in book marking   | carajivkumar@gmail |
| 892 | 14-12-2022 | 0710102103022022(No. of Docs 0) | 0710102103022022/6  | INTERLOCUTORY APPLICATION (I.B.C)/6300(ND)2022 | DEEPAK KUMAR GARG VS   | Application under any other provisions-IBC | 10/7/2024 | no of objection 1 pagination missing in bookmarking. 2 verified details Wrong in affidavit.  |                    |
| 893 | 8/6/2022   | 0710102047212022(No. of Docs 0) | 0710102047212022/4  | COMPANY PETITION IB (IBC)/560(ND)2022          | STATE BANK OF INDIA VS. RAJIV JAIN   | Section 95(1)                              | 9/7/2024  | no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf with sign   |                    |
| 894 | 30-05-2024 | 0710102047282024(No. of Docs 0) | 0710102047282024/1  | INTERLOCUTORY APPLICATION (I.B.C)/3018(ND)2024 | ASHMEET SINGH BHATIA VS. MS GRANITE GATE PROPERTIES PVT LTD  | Rule 11 of NCLT, 2016                      | 9/7/2024  | no of objection 1. book marking mandatory as per index with pagination in all volumes 2. need every pages sign in all volumes 3. blank page show of proof of service |                    |
| 895 | 5/7/2024   | 0710102023212024(No. of Docs 1) | 0710102023212024/10 | TRANSFER APPLICATION/9(PB) 2024                | K R SENGOTTUVELU VS. K.S NITHIN  | Rule16(d),NCLT Rules,2016                  | 9/7/2024  | 1 bookmarking mandatory.   | anilkumarv         |
| 896 | 3/7/2024   | 0710102050332024(No. of Docs 1) | 0710102050332024/1  | COMPANY PETITION IB (IBC)/319(ND)2024          | BANK OF INDIA LIMITED VS. PASHUPATI DAIRIES PRIVATE LIMITED  | IBC under Sec 7                            | 9/7/2024  | no of objection 1. pagination missed in book marking as per index 2. missed index page in book marking   | karangandhii       |
| 897 | 3/7/2024   | 0710102022852024(No. of Docs 2) | 0710102022852024/5  | COMPANY PETITION IB (IBC)/191(ND)2024          | INDIAN OVERSEAS BANK VS. VARAHI DIAMONDS AND FINANCE LIMITED   | IBC under Sec 7                            | 9/7/2024  | no of objection 1. file not uploaded only blank pages show in pdf  | apoorv@cjalaw.in   |

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| 898 | 4/7/2024 | 0710102022602024(No. of Docs 2) | 0710102022602024/1  | COMPANY PETITION (COMPANIES ACT)/89(ND)2024    | ROHIT MADHUR (SHAREHOLDER) VS. CUTTING EDGE DIGITAL PRIVATE LIMITED                         | Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 447 | 9/7/2024 | no of objection 1.book marking mandatory as per index with pagination 2.missed pagination in pdf index 3.missed verification and notary of affidavit 4. missed CP(IB) NO in file 5. missed postal receipt along with tracking report 6. need sign with true copy fo annexures every pages if you have any doubt regarding this objection humbly request plz. contact to registry  | sameer.srivastava661 |
| 899 | 3/7/2024 | 0710102023762020(No. of Docs 2) | 0710102023762020/26 | COMPANY PETITION (COMPANIES ACT)/52(PB)2020    | P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED                          | Sec. 241(1),Sec. 242(4)                                  | 9/7/2024 | no of objection 1. index page missed in book marking . 2. page 16 hide the letter 3. 3 rs court fee missed on vakalatnama. if you have any doubt regarding this objection plz contact to registry   | advmuskanpur i       |
| 900 | 3/7/2024 | 0710102034782022(No. of Docs 2) | 0710102034782022/47 | COMPANY PETITION IB (IBC)/612(ND)2022          | ** WILL BE AUTO FILLED LATER  | IBC under Sec 7  | 9/7/2024 | no of objection 1. index page missed in book marking . 2. page 16 hide the letter 3. 3 rs court fee missed on vakalatnama. if you have any doubt regarding this objection plz contact to registry   | advmuskanpur i       |
| 901 | 1/7/2024 | 0710102022762023(No. of Docs 9) | 0710102022762023/3  | INTERLOCUTORY APPLICATION (I.B.C)/1718(PB)2023 | MR. RAM RATAN KANOONGO VS. MR. SIDDHARTH KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR) | Sec 49(2)  | 6/7/2024 | no of objection 1. master index page missed in book marking 2. index page missed in book marking 3. pagination missed in book marking as per index. 4. book marking require as like index 5.exhibit and list of date and events every page need sign with true copy in all volume with pagination 6 ocr missed in some pages in volume 1 7 arrange the pages of one alignment in all volume 8. need volume wise book marking as per index with pagination 9 index page missed book marking in all volume 10 some page unreadable in volume 1 note if you have any doubt regarding this objection humbly request to you plz contact to | AKR ADVISORS LLP     |
| 902 | 1/7/2024 | 0710102093482022(No. of Docs 1) | 0710102093482022/7  | INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022 | EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL                                      | Sec 60(5)  | 5/7/2024 | 1 bookmarking mandatory.  | kushalbansal         |
| 903 | 1/7/2024 | 0710102046532024(No. of Docs 1) | 0710102046532024/1  | INTERLOCUTORY APPLICATION (I.B.C)/2933(ND)2024 | RAHUL JINDAL  | Application under any other provisions-IBC               | 5/7/2024 | no of objection 1. index page missed in book marking 2. pagination missed in book marking as per index .  | karangandhii         |

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|-----|-----------|---------------------------------|--------------------|--|--|--|----------|--|----------------------|
| 904 | 1/7/2024  | 0710102107972023(No. of Docs 1) | 0710102107972023/1 | COMPANY PETITION IB (IBC)/216(ND)2024          | STANDARD CHARTERED BANK VS. SCK INFRATECH PRIVATE LIMITED  | IBC under Sec 7                              | 5/7/2024 | 1 need every pages sign.   | sagar&sagar          |
| 905 | 1/7/2024  | 0710102092422022(No. of Docs 1) | 0710102092422022/3 | INTERLOCUTORY APPLICATION (I.B.C)/5678(ND)2022 | VIJAY KUMAR SHARMA VSINGRAM MICRO INDIA PRIVATE LIMITED  | Sec 60(5)                                    | 5/7/2024 | 1 incomplete file.   | IP-13960             |
| 906 | 2/7/2024  | 0710102015592024(No. of Docs 1) | 0710102015592024/1 | COMPANY APPEAL(COMPANIES ACT)/58(ND)2024       | OIS TRANSPORT TECHNOLOGIES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI                 | Sec 252 (1)                                  | 5/7/2024 | 1.no incomplete file   | avneeshlaw           |
| 907 | 2/7/2024  | 0710102015422024(No. of Docs 1) | 0710102015422024/1 | COMPANY APPEAL(COMPANIES ACT)/55(ND)2024       | OFFSET INDIA SOLUTIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI                     | Sec 252 (1)                                  | 5/7/2024 | 1.s.no incomplete file   | avneeshlaw           |
| 908 | 1/7/2024  | 0710102103232023(No. of Docs 3) | 0710102103232023/7 | INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023 | MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD. | Application under any other provisions-IBC   | 5/7/2024 | 1 all document file separately.  | MANOJDUBEY           |
| 909 | 2/7/2024  | 0710102090512021(No. of Docs 2) | 0710102090512021/4 | INTERLOCUTORY APPLICATION (I.B.C)/5765(PB)2021 | SAACHI DEVELOPERS VS. ONE CITY INFRASTRUCTURE PVT LTD  | Sec 60(5)                                    | 5/7/2024 | 1 bookmarking mandatory.   | akshay0124@gmail.com |
| 910 | 2/7/2024  | 0710102024042024(No. of Docs 1) | 0710102024042024/2 | COMPANY PETITION (COMPANIES ACT)/94(ND)2024    | POOJA SADANA VS. YSP HOTELS & RESORTS PRIVATE LIMITED  | Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1) | 5/7/2024 | 1.no need every pages sign.  | universalllegal      |
| 911 | 10/6/2024 | 0710102039892023(No. of Docs 2) | 0710102039892023/2 | COMPANY PETITION IB (IBC)/436(ND)2023          | ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA   | Section 95(1)                                | 5/7/2024 | no of objections 1. wrong file   | sandhya@123          |
| 912 | 1/7/2024  | 0710102046582024(No. of Docs 1) | 0710102046582024/1 | INTERLOCUTORY APPLICATION (I.B.C)/2931(ND)2024 | RAHUL JINDAL   | Application under any other provisions-IBC   | 5/7/2024 | no of objection 1. index page missed in book marking 2. pagination missed in book marking as per index | karangandhii         |
| 913 | 10/6/2024 | 0710102039892023(No. of Docs 2) | 0710102039892023/2 | COMPANY PETITION IB (IBC)/436(ND)2023          | ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA   | Section 95(1)                                | 5/7/2024 | no of objections 1. wrong file   | sandhya@123          |
| 914 | 10/6/2024 | 0710102039892023(No. of Docs 2) | 0710102039892023/2 | COMPANY PETITION IB (IBC)/436(ND)2023          | ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA   | Section 95(1)                                | 5/7/2024 | no of objections 1. wrong file   | sandhya@123          |
| 915 | 10/6/2024 | 0710102039892023(No. of Docs 2) | 0710102039892023/2 | COMPANY PETITION IB (IBC)/436(ND)2023          | ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA   | Section 95(1)                                | 5/7/2024 | no of objections 1. wrong file   | sandhya@123          |
| 916 | 10/6/2024 | 0710102039892023(No. of Docs 2) | 0710102039892023/2 | COMPANY PETITION IB (IBC)/436(ND)2023          | ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA   | Section 95(1)                                | 5/7/2024 | no of objections 1. wrong file   | sandhya@123          |
| 917 | 10/6/2024 | 0710102039892023(No. of Docs 2) | 0710102039892023/2 | COMPANY PETITION IB (IBC)/436(ND)2023          | ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA   | Section 95(1)                                | 5/7/2024 | no of objections 1. wrong file   | sandhya@123          |
| 918 | 10/6/2024 | 0710102039892023(No. of Docs 2) | 0710102039892023/2 | COMPANY PETITION IB (IBC)/436(ND)2023          | ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA   | Section 95(1)                                | 5/7/2024 | no of objections 1. wrong file   | sandhya@123          |



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| 919 | 1/7/2024  | 0710102041802024(No. of Docs 2) | 0710102041802024/1 | INTERLOCATORY APPLICATION(COM PANIES ACT)/187(ND)2024 | ICICI SECURITIES LIMITED VS. MANU RISHI GUPTHA & ORS.                                     | Rule 11 of NCLT       | 5/7/2024 | no of objection 1.need ocr to reply 2. page no 23 to 26 need ocr   | ckausik     |
| 920 | 10/6/2024 | 0710102039892023(No. of Docs 2) | 0710102039892023/2 | COMPANY PETITION IB (IBC)/436(ND)2023                 | ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA  | Section 95(1)         | 5/7/2024 | no of objections 1. wrong file   | sandhya@123 |
| 921 | 10/6/2024 | 0710102039892023(No. of Docs 2) | 0710102039892023/2 | COMPANY PETITION IB (IBC)/436(ND)2023                 | ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA  | Section 95(1)         | 5/7/2024 | no of objections 1. wrong file   | sandhya@123 |
| 922 | 10/6/2024 | 0710102039892023(No. of Docs 2) | 0710102039892023/2 | COMPANY PETITION IB (IBC)/436(ND)2023                 | ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA  | Section 95(1)         | 5/7/2024 | no of objections 1. wrong file   | sandhya@123 |
| 923 | 10/6/2024 | 0710102039892023(No. of Docs 2) | 0710102039892023/2 | COMPANY PETITION IB (IBC)/436(ND)2023                 | ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA  | Section 95(1)         | 5/7/2024 | no of objections 1. wrong file   | sandhya@123 |
| 924 | 10/6/2024 | 0710102039892023(No. of Docs 2) | 0710102039892023/2 | COMPANY PETITION IB (IBC)/436(ND)2023                 | ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA  | Section 95(1)         | 5/7/2024 | no of objections 1. wrong file   | sandhya@123 |
| 925 | 10/6/2024 | 0710102039892023(No. of Docs 2) | 0710102039892023/2 | COMPANY PETITION IB (IBC)/436(ND)2023                 | ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA  | Section 95(1)         | 5/7/2024 | no of objections 1. wrong file   | sandhya@123 |
| 926 | 10/6/2024 | 0710102039892023(No. of Docs 2) | 0710102039892023/2 | COMPANY PETITION IB (IBC)/436(ND)2023                 | ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA  | Section 95(1)         | 5/7/2024 | no of objections 1. wrong file   | sandhya@123 |
| 927 | 2/7/2024  | 0710102016842023(No. of Docs 2) | 0710102016842023/8 | COMPANY PETITION IB (IBC)/239(PB)2023                 | VIPUL JAIN AND RACHNA JAIN VS. RAHEJA DEVELOPERS LIMITED                                  | IBC under Sec 7       | 5/7/2024 | 1.no bookmarking mandatory. 2.no need every pages sign and true copy in Annexure. 3.no affidavit missing. 4.no need every pages ocr. | srcolegal   |
| 928 | 10/6/2024 | 0710102039892023(No. of Docs 2) | 0710102039892023/2 | COMPANY PETITION IB (IBC)/436(ND)2023                 | ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA  | Section 95(1)         | 5/7/2024 | no of objections 1. wrong file   | sandhya@123 |
| 929 | 10/6/2024 | 0710102039892023(No. of Docs 2) | 0710102039892023/2 | COMPANY PETITION IB (IBC)/436(ND)2023                 | ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA  | Section 95(1)         | 5/7/2024 | no of objections 1. wrong file   | sandhya@123 |
| 930 | 2/7/2024  | 0710102015582024(No. of Docs 1) | 0710102015582024/1 | COMPANY APPEAL(COMPANIE S ACT)/57(ND)2024             | OIS AEROSPACE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI                     | Sec 252 (1)           | 4/7/2024 | 1.no incomplete file   | avneeshlaw  |
| 931 | 2/7/2024  | 0710102016122024(No. of Docs 1) | 0710102016122024/1 | COMPANY APPEAL(COMPANIE S ACT)/64(ND)2024             | AVAANA SOFTWARE AND SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES                   | Sec 252 (1)           | 4/7/2024 | 1.no incomplete file   | avneeshlaw  |
| 932 | 2/7/2024  | 0710102001222023(No. of Docs 1) | 0710102001222023/2 | INTERLOCUTORY APPLICATION (I.B.C)/722(PB)2023         | DAIICHI SANKYO COMPANY LIMITED DEV BHOOMI AGRO PRIVATE LIMITED VS. REGISTRAR OF COMPANIES | Rule 11 of NCLT, 2016 | 4/7/2024 | incomplete file  | kunal2087   |
| 933 | 3/7/2024  | 0710102097212023(No. of Docs 1) | 0710102097212023/2 | COMPANY APPEAL(COMPANIE S ACT)/43(ND)2024             | REGISTRAR OF COMPANIES  | Sec 252 (3)           | 4/7/2024 | 1s.no index missing in bookmarking. 2s.no pagination missing in bookmarking.   | chander01   |

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| 934 | 1/7/2024 | 0710102021352024(No. of Docs 2) | 0710102021352024/2 | INTERLOCUTORY APPLICATION (I.B.C)/1493(ND)2024 | PRIYANKA YADAV AND ANR VS. MR. ANURAG NIRBHAYA RESOLUTION PROFESSIONAL M/S AGILE INTERNATIONAL LOGISTICS AND SUPPLY CHAIN PVT. LTD. | Sec 60(5)             | 4/7/2024 | no of objection 1 book marking missed as per index with pagination 2 ocr missed in pdf | Shivanijaiswal |
| 935 | 2/7/2024 | 0710102001282023(No. of Docs 1) | 0710102001282023/2 | INTERLOCUTORY APPLICATION (I.B.C)/534(PB)2023  | DAIICHI SANKYO COMPANY LIMITED  | Rule 11 of NCLT, 2016 | 4/7/2024 | incomplete file  | kunal2087      |
| 936 | 2/7/2024 | 0710102001252023(No. of Docs 1) | 0710102001252023/2 | INTERLOCUTORY APPLICATION (I.B.C)/530(PB)2023  | DAIICHI SANKYO COMPANY LIMITED  | Rule 11 of NCLT, 2016 | 4/7/2024 | incomplete file  | kunal2087      |
| 937 | 2/7/2024 | 0710102001202023(No. of Docs 1) | 0710102001202023/2 | INTERLOCUTORY APPLICATION (I.B.C)/524(PB)2023  | DAIICHI SANKYO COMPANY LIMITED  | Rule 11 of NCLT, 2016 | 4/7/2024 | incomplete file  | kunal2087      |
| 938 | 2/7/2024 | 0710102001202023(No. of Docs 1) | 0710102001202023/3 | INTERLOCUTORY APPLICATION (I.B.C)/524(PB)2023  | DAIICHI SANKYO COMPANY LIMITED  | Rule 11 of NCLT, 2016 | 4/7/2024 | incomplete file  | kunal2087      |
| 939 | 2/7/2024 | 0710102001172023(No. of Docs 1) | 0710102001172023/2 | INTERLOCUTORY APPLICATION (I.B.C)/518(PB)2023  | DAIICHI SANKYO COMPANY LIMITED  | Rule 11 of NCLT, 2016 | 4/7/2024 | incomplete file  | kunal2087      |
| 940 | 2/7/2024 | 0710102001142023(No. of Docs 1) | 0710102001142023/2 | INTERLOCUTORY APPLICATION (I.B.C)/512(PB)2023  | DAIICHI SANKYO COMPANY LIMITED  | Rule 11 of NCLT, 2016 | 4/7/2024 | incomplete file  | kunal2087      |
| 941 | 2/7/2024 | 0710102001102023(No. of Docs 1) | 0710102001102023/2 | INTERLOCUTORY APPLICATION (I.B.C)/505(PB)2023  | DAIICHI SANKYO COMPANY LIMITED  | Rule 11 of NCLT, 2016 | 4/7/2024 | incomplete file  | kunal2087      |
| 942 | 2/7/2024 | 0710102015552024(No. of Docs 1) | 0710102015552024/1 | COMPANY APPEAL(COMPANIE S ACT)/56(ND)2024      | OIS ADVANCED TECHNOLOGY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI   | Sec 252 (1)           | 4/7/2024 | 1.no incomplete file   | avneeshlaw     |
| 943 | 2/7/2024 | 0710102015622024(No. of Docs 1) | 0710102015622024/1 | COMPANY APPEAL(COMPANIE S ACT)/63(ND)2024      | SANTECH ENERGY SYSTEM & SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI  | Sec 252 (1)           | 4/7/2024 | 1.no incomplete file   | avneeshlaw     |
| 944 | 2/7/2024 | 0710102015642024(No. of Docs 1) | 0710102015642024/1 | COMPANY APPEAL(COMPANIE S ACT)/61(ND)2024      | S B HOSPITALITY & SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI  | Sec 252 (1)           | 4/7/2024 | 1.no incomplete file   | avneeshlaw     |
| 945 | 2/7/2024 | 0710102015612024(No. of Docs 1) | 0710102015612024/1 | COMPANY APPEAL(COMPANIE S ACT)/60(ND)2024      | SANTECH PETRO GLOBAL PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI  | Sec 252 (1)           | 4/7/2024 | 1.no incomplete file   | avneeshlaw     |

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| 946 | 2/7/2024  | 0710102015602024(No. of Docs 1) | 0710102015602024/1  | COMPANY APPEAL(COMPANIES ACT)/59(ND)2024   | SANTECH INVESTMENTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI    | Sec 252 (1)                  | 4/7/2024 | 1.no incomplete file           | avneeshlaw |
| 947 | 2/7/2024  | 0710102015722024(No. of Docs 1) | 0710102015722024/1  | COMPANY APPEAL(COMPANIES ACT)/62(ND)2024   | MICROMET ATI INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI     | Sec 252 (1)                  | 4/7/2024 | 1.no incomplete file           | avneeshlaw |
| 948 | 2/7/2024  | 0710102015422024(No. of Docs 1) | 0710102015422024/2  | COMPANY APPEAL(COMPANIES ACT)/55(ND)2024   | OFFSET INDIA SOLUTIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI | Sec 252 (1)                  | 4/7/2024 | 1.s.no incomplete file         | avneeshlaw |
| 949 | 10/6/2024 | 0710102014032024(No. of Docs 2) | 0710102014032024/21 | TRANSFER PETITION(COMPANIES ACT)/9(PB)2024 | TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD                            | Sec 433(e)/433(f) of CA 1956 | 4/7/2024 | no of objections 1. wrong file | advatul    |
| 950 | 10/6/2024 | 0710102014032024(No. of Docs 2) | 0710102014032024/21 | TRANSFER PETITION(COMPANIES ACT)/9(PB)2024 | TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD                            | Sec 433(e)/433(f) of CA 1956 | 4/7/2024 | no of objections 1. wrong file | advatul    |
| 951 | 10/6/2024 | 0710102014032024(No. of Docs 2) | 0710102014032024/21 | TRANSFER PETITION(COMPANIES ACT)/9(PB)2024 | TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD                            | Sec 433(e)/433(f) of CA 1956 | 4/7/2024 | no of objections 1. wrong file | advatul    |
| 952 | 10/6/2024 | 0710102014032024(No. of Docs 2) | 0710102014032024/21 | TRANSFER PETITION(COMPANIES ACT)/9(PB)2024 | TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD                            | Sec 433(e)/433(f) of CA 1956 | 4/7/2024 | no of objections 1. wrong file | advatul    |
| 953 | 10/6/2024 | 0710102014032024(No. of Docs 2) | 0710102014032024/21 | TRANSFER PETITION(COMPANIES ACT)/9(PB)2024 | TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD                            | Sec 433(e)/433(f) of CA 1956 | 4/7/2024 | no of objections 1. wrong file | advatul    |
| 954 | 10/6/2024 | 0710102014032024(No. of Docs 2) | 0710102014032024/21 | TRANSFER PETITION(COMPANIES ACT)/9(PB)2024 | TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD                            | Sec 433(e)/433(f) of CA 1956 | 4/7/2024 | no of objections 1. wrong file | advatul    |
| 955 | 10/6/2024 | 0710102014032024(No. of Docs 2) | 0710102014032024/21 | TRANSFER PETITION(COMPANIES ACT)/9(PB)2024 | TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD                            | Sec 433(e)/433(f) of CA 1956 | 4/7/2024 | no of objections 1. wrong file | advatul    |
| 956 | 10/6/2024 | 0710102014032024(No. of Docs 2) | 0710102014032024/21 | TRANSFER PETITION(COMPANIES ACT)/9(PB)2024 | TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD                            | Sec 433(e)/433(f) of CA 1956 | 4/7/2024 | no of objections 1. wrong file | advatul    |
| 957 | 10/6/2024 | 0710102014032024(No. of Docs 2) | 0710102014032024/21 | TRANSFER PETITION(COMPANIES ACT)/9(PB)2024 | TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD                            | Sec 433(e)/433(f) of CA 1956 | 4/7/2024 | no of objections 1. wrong file | advatul    |
| 958 | 10/6/2024 | 0710102014032024(No. of Docs 2) | 0710102014032024/21 | TRANSFER PETITION(COMPANIES ACT)/9(PB)2024 | TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD                            | Sec 433(e)/433(f) of CA 1956 | 4/7/2024 | no of objections 1. wrong file | advatul    |
| 959 | 10/6/2024 | 0710102014032024(No. of Docs 2) | 0710102014032024/21 | TRANSFER PETITION(COMPANIES ACT)/9(PB)2024 | TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD                            | Sec 433(e)/433(f) of CA 1956 | 4/7/2024 | no of objections 1. wrong file | advatul    |

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| 960 | 10/6/2024  | 0710102014032024(No. of Docs 2) | 0710102014032024/21 | TRANSFER PETITION(COMPANIES ACT)/9(PB)2024    | TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD  | Sec 433(e)/433(f) of CA 1956 | 4/7/2024 | no of objections 1. wrong file   | advatul        |
| 961 | 10/6/2024  | 0710102014032024(No. of Docs 2) | 0710102014032024/21 | TRANSFER PETITION(COMPANIES ACT)/9(PB)2024    | TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD  | Sec 433(e)/433(f) of CA 1956 | 4/7/2024 | no of objections 1. wrong file   | advatul        |
| 962 | 10/6/2024  | 0710102014032024(No. of Docs 2) | 0710102014032024/21 | TRANSFER PETITION(COMPANIES ACT)/9(PB)2024    | TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD  | Sec 433(e)/433(f) of CA 1956 | 4/7/2024 | no of objections 1. wrong file   | advatul        |
| 963 | 10/6/2024  | 0710102014032024(No. of Docs 2) | 0710102014032024/21 | TRANSFER PETITION(COMPANIES ACT)/9(PB)2024    | TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD  | Sec 433(e)/433(f) of CA 1956 | 4/7/2024 | no of objections 1. wrong file   | advatul        |
| 964 | 10/6/2024  | 0710102014032024(No. of Docs 2) | 0710102014032024/21 | TRANSFER PETITION(COMPANIES ACT)/9(PB)2024    | TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD  | Sec 433(e)/433(f) of CA 1956 | 4/7/2024 | no of objections 1. wrong file   | advatul        |
| 965 | 2/7/2024   | 0710102007732024(No. of Docs 2) | 0710102007732024/4  | COMPANY PETITION (COMPANIES ACT)/33(ND)2024   | INDERPREET SINGH JHELUMI VS. GURVINDER SINGH   | Sec. 241(1),Sec. 242(4)      | 4/7/2024 | 1.s.no Wrong file  | AdityaTripathi |
| 966 | 14-01-2024 | 0710102005032024(No. of Docs 0) | 0710102005032024/2  | INTERLOCUTORY APPLICATION (I.B.C)/261(ND)2024 | UMESH GUPTA LIQUIDATOR OF M/S HEMA AUTOMOTIVE PRIVATE LIMITED VS. STARLINK CALL CONCEPTS PRIVATE LIMITED   | Sec 60(5)                    | 4/7/2024 | ocr missed in pdf,   |                |
| 967 | 17-10-2023 | 0710102091692023(No. of Docs 0) | 0710102091692023/5  | COMPANY PETITION IB (IBC)/722(ND)2023         | MAHI BUILDHOME PRIVATE LIMITED VS. KAVERI TECHNOBUILD PRIVATE LIMITED                                      | IBC Under Sec 9              | 3/7/2024 | bookmarking mandatory  |                |
| 968 | 17-10-2023 | 0710102091692023(No. of Docs 0) | 0710102091692023/5  | COMPANY PETITION IB (IBC)/722(ND)2023         | MAHI BUILDHOME PRIVATE LIMITED VS. KAVERI TECHNOBUILD PRIVATE LIMITED                                      | IBC Under Sec 9              | 3/7/2024 | bookmarking mandatory  |                |
| 969 | 17-10-2023 | 0710102091692023(No. of Docs 0) | 0710102091692023/5  | COMPANY PETITION IB (IBC)/722(ND)2023         | MAHI BUILDHOME PRIVATE LIMITED VS. KAVERI TECHNOBUILD PRIVATE LIMITED                                      | IBC Under Sec 9              | 3/7/2024 | bookmarking mandatory  |                |
| 970 | 17-10-2023 | 0710102091692023(No. of Docs 0) | 0710102091692023/5  | COMPANY PETITION IB (IBC)/722(ND)2023         | MAHI BUILDHOME PRIVATE LIMITED VS. KAVERI TECHNOBUILD PRIVATE LIMITED                                      | IBC Under Sec 9              | 3/7/2024 | bookmarking mandatory  |                |
| 971 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1  | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1)                  | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama | PJLAW          |
| 972 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1  | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1)                  | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama | PJLAW          |

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| 973 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1 | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1)                                | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama                        | PJLAW        |
| 974 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1 | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1)                                | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama                        | PJLAW        |
| 975 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1 | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1)                                | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama                        | PJLAW        |
| 976 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1 | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1)                                | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama                        | PJLAW        |
| 977 | 28-06-2024 | 0710102042252024(No. of Docs 1) | 0710102042252024/5 | INTERLOCUTORY APPLICATION (I.B.C)/2584(ND)2024 | AMIT JAIN VS. SH. BRIJ BHUSHAN SINGAL  | Application under any other provisions-IBC | 2/7/2024 | pagination missing in book marking as per index   | rrglawoffice |
| 978 | 28-06-2024 | 0710102042252024(No. of Docs 1) | 0710102042252024/4 | INTERLOCUTORY APPLICATION (I.B.C)/2584(ND)2024 | AMIT JAIN VS. SH. BRIJ BHUSHAN SINGAL  | Application under any other provisions-IBC | 2/7/2024 | pagination missing in book marking as per index   | rrglawoffice |
| 979 | 27-06-2024 | 0710102042252024(No. of Docs 1) | 0710102042252024/3 | INTERLOCUTORY APPLICATION (I.B.C)/2584(ND)2024 | AMIT JAIN VS. SH. BRIJ BHUSHAN SINGAL  | Application under any other provisions-IBC | 2/7/2024 | book marking mandatory as per index with pagination missed verification and notary and need every page sign | rrglawoffice |
| 980 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1 | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1)                                | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama                        | PJLAW        |
| 981 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1 | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1)                                | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama                        | PJLAW        |

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|-----|------------|---------------------------------|--------------------|---|--|-------------|----------|--|-------|
| 982 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1 | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1) | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama | PJLAW |
| 983 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1 | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1) | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama | PJLAW |
| 984 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1 | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1) | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama | PJLAW |
| 985 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1 | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1) | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama | PJLAW |
| 986 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1 | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1) | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama | PJLAW |
| 987 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1 | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1) | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama | PJLAW |
| 988 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1 | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1) | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama | PJLAW |
| 989 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1 | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1) | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama | PJLAW |

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| 990 | 28-06-2024 | 0710102003142024(No. of Docs 3)  | 0710102003142024/1  | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1) | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama   | PJLAW            |
| 991 | 28-06-2024 | 0710102003142024(No. of Docs 3)  | 0710102003142024/1  | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1) | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama   | PJLAW            |
| 992 | 28-06-2024 | 07101020029222023(No. of Docs 2) | 07101020029222023/7 | COMPANY APPEAL(COMPANIE S ACT)/40(ND)2023     | SUSHIL KUMAR VS. VICTORIAN BUILDWELL PRIVATE LIMITED   | Sec 252 (3) | 2/7/2024 | Book marking mandatory as per index and index also missed in book marking and pdf with every pages sign                              | divyanshu1719 96 |
| 993 | 28-06-2024 | 07101020029222023(No. of Docs 2) | 07101020029222023/7 | COMPANY APPEAL(COMPANIE S ACT)/40(ND)2023     | SUSHIL KUMAR VS. VICTORIAN BUILDWELL PRIVATE LIMITED   | Sec 252 (3) | 2/7/2024 | Book marking mandatory as per index with pagination as per index and index also missed in book marking and pdf with every pages sign | divyanshu1719 96 |
| 994 | 28-06-2024 | 07101020029222023(No. of Docs 2) | 07101020029222023/7 | COMPANY APPEAL(COMPANIE S ACT)/40(ND)2023     | SUSHIL KUMAR VS. VICTORIAN BUILDWELL PRIVATE LIMITED   | Sec 252 (3) | 2/7/2024 | Book marking mandatory as per index with pagination as per index and index also missed in book marking and pdf with every pages sign | divyanshu1719 96 |
| 995 | 28-06-2024 | 0710102003142024(No. of Docs 3)  | 0710102003142024/1  | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1) | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama   | PJLAW            |
| 996 | 28-06-2024 | 0710102003142024(No. of Docs 3)  | 0710102003142024/1  | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1) | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama   | PJLAW            |
| 997 | 28-06-2024 | 0710102003142024(No. of Docs 3)  | 0710102003142024/1  | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1) | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama   | PJLAW            |
| 998 | 28-06-2024 | 0710102003142024(No. of Docs 3)  | 0710102003142024/1  | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1) | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama   | PJLAW            |

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| 999  | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1  | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1)     | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama                  | PJLAW          |
| 1000 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1  | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1)     | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama                  | PJLAW          |
| 1001 | 29-06-2024 | 0710102027232021(No. of Docs 2) | 0710102027232021/58 | COMPANY PETITION (COMPANIES ACT)/109(PB)2021   | UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED  | Sec 241 (2)     | 2/7/2024 | need every pages true copy and ocr in Annexure  | adv_santoshk   |
| 1002 | 3/5/2022   | 0710102034782022(No. of Docs 0) | 0710102034782022/45 | COMPANY PETITION IB (IBC)/612(ND)2022          | ** WILL BE AUTO FILLED LATER   | IBC under Sec 7 | 2/7/2024 | book marking mandatory as per index and missed index in book marking and pdf                          |                |
| 1003 | 27-06-2024 | 0710102049262024(No. of Docs 1) | 0710102049262024/5  | COMPANY PETITION IB (IBC)/308(ND)2024          | ASHUTOSH GARG VS. GUARDIAN LIFECARE PRIVATE LIMITED  | IBC under Sec 7 | 2/7/2024 | paste ticket and court fee on blank side of vakalatnama and 1 rs court fee missed also on vakalatnama | Ananyasingh@22 |
| 1004 | 19-06-2024 | 0710102024302024(No. of Docs 2) | 0710102024302024/2  | INTERLOCUTORY APPLICATION (I.B.C)/1630(ND)2024 | PAWAN KUMAR AGRAWAL. VS. MR.PRAVIN JUNEJA  | Sec 66(1)       | 2/7/2024 | page no 66 hindi page need english type copy page no 74 not visible clearly                           | knmncit        |
| 1005 | 19-06-2024 | 0710102024302024(No. of Docs 2) | 0710102024302024/2  | INTERLOCUTORY APPLICATION (I.B.C)/1630(ND)2024 | PAWAN KUMAR AGRAWAL. VS. MR.PRAVIN JUNEJA  | Sec 66(1)       | 2/7/2024 | page no 66 hindi page need english type copy page no 74 not visible clearly                           | knmncit        |
| 1006 | 19-06-2024 | 0710102024302024(No. of Docs 2) | 0710102024302024/2  | INTERLOCUTORY APPLICATION (I.B.C)/1630(ND)2024 | PAWAN KUMAR AGRAWAL. VS. MR.PRAVIN JUNEJA  | Sec 66(1)       | 2/7/2024 | page no 66 hindi page need english type copy page no 74 not visible clearly                           | knmncit        |
| 1007 | 19-06-2024 | 0710102024302024(No. of Docs 2) | 0710102024302024/2  | INTERLOCUTORY APPLICATION (I.B.C)/1630(ND)2024 | PAWAN KUMAR AGRAWAL. VS. MR.PRAVIN JUNEJA  | Sec 66(1)       | 2/7/2024 | page no 66 hindi page need english type copy page no 74 not visible clearly                           | knmncit        |
| 1008 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1  | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1)     | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama                  | PJLAW          |
| 1009 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1  | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024  | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1)     | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama                  | PJLAW          |



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|------|------------|---------------------------------|--------------------|---|--|----------------|----------|--|-----------------|
| 1010 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1 | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1)    | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama   | PJLAW           |
| 1011 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1 | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1)    | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama   | PJLAW           |
| 1012 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1 | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1)    | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama   | PJLAW           |
| 1013 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1 | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1)    | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama   | PJLAW           |
| 1014 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1 | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1)    | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama   | PJLAW           |
| 1015 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1 | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1)    | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama   | PJLAW           |
| 1016 | 28-06-2024 | 0710102002922023(No. of Docs 2) | 0710102002922023/7 | COMPANY APPEAL(COMPANIE S ACT)/40(ND)2023     | SUSHIL KUMAR VS. VICTORIAN BUILDWELL PRIVATE LIMITED   | Sec 252 (3)    | 2/7/2024 | Book marking mandatory as per index with pagination as per index and index also missed in book marking and pdf with every pages sign                                 | divyanshu171996 |
| 1017 | 28-06-2024 | 0710102103632023(No. of Docs 1) | 0710102103632023/3 | COMPANY PETITION IB (IBC)/65(ND)2024          | KEREN POLYPLAST INDIA LIMITED  | IBC Section 59 | 2/7/2024 | index page missed in book marking  | advawnish       |
| 1018 | 28-06-2024 | 0710102107832023(No. of Docs 1) | 0710102107832023/4 | COMPANY APPEAL(COMPANIE S ACT)/32(ND)2024     | QUILTRONICS INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES   | Sec 252 (3)    | 2/7/2024 | incomplete file and only proof of service uploaded   | sheetal92       |
| 1019 | 27-06-2024 | 0710102001442024(No. of Docs 8) | 0710102001442024/2 | COMPANY PETITION (COMPANIES ACT)/27(ND)2024   | ROHIT BATTA VS. SKY HILL DEVELOPERS PRIVATE LIMITED  | Sec. 241(1)    | 2/7/2024 | both file separately in different slash need sign with true copy of every pages of annexures page 23 not readable and need book marking missed in any other document | rsarang092      |

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|------|------------|---------------------------------|---------------------|---|--|-----------------|----------|--|----------------|
| 1020 | 27-06-2024 | 0710102001442024(No. of Docs 8) | 0710102001442024/2  | COMPANY PETITION (COMPANIES ACT)/27(ND)2024   | ROHIT BATTA VS. SKY HILL DEVELOPERS PRIVATE LIMITED  | Sec. 241(1)     | 2/7/2024 | both file separately in different slash need sign with true copy of every pages of annexures page 23 not readable and need book marking missed in any other document | rsarang092     |
| 1021 | 29-06-2024 | 0710102027232021(No. of Docs 2) | 0710102027232021/59 | COMPANY PETITION (COMPANIES ACT)/109(PB)2021  | UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED  | Sec 241 (2)     | 2/7/2024 | need every pages true copy with ocr  | adv_santoshk   |
| 1022 | 27-06-2024 | 0710102001442024(No. of Docs 8) | 0710102001442024/2  | COMPANY PETITION (COMPANIES ACT)/27(ND)2024   | ROHIT BATTA VS. SKY HILL DEVELOPERS PRIVATE LIMITED  | Sec. 241(1)     | 2/7/2024 | both file separately in different slash need sign with true copy of every pages of annexures page 23 not readable and need book marking missed in any other document | rsarang092     |
| 1023 | 29-06-2024 | 0710102041072023(No. of Docs 1) | 0710102041072023/2  | COMPANY PETITION IB (IBC)/209(ND)2024         | VISHWA PRABHA JAIN VS. CANARA BANK AND ORS.  | Section 94(1)   | 2/7/2024 | bookmarking mandatory  | shankarimishra |
| 1024 | 27-06-2024 | 0710102001442024(No. of Docs 8) | 0710102001442024/2  | COMPANY PETITION (COMPANIES ACT)/27(ND)2024   | ROHIT BATTA VS. SKY HILL DEVELOPERS PRIVATE LIMITED  | Sec. 241(1)     | 2/7/2024 | both file separately in different slash need sign with true copy of every pages of annexures page 23 not readable and need book marking missed in any other document | rsarang092     |
| 1025 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1  | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1)     | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama   | PJLAW          |
| 1026 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1  | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1)     | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama   | PJLAW          |
| 1027 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1  | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1)     | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama   | PJLAW          |
| 1028 | 28-06-2024 | 0710102003142024(No. of Docs 3) | 0710102003142024/1  | INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024 | RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Sec. 45 (1)     | 2/7/2024 | pagination missed in book marking as per index and welfare fee missed on vakalatnama   | PJLAW          |
| 1029 | 1/7/2024   | 0710102081342023(No. of Docs 2) | 0710102081342023/3  | COMPANY PETITION IB (IBC)/591(ND)2023         | ILIAS HUSAIN VS. MALIHA REALTORS PRIVATE LIMITED   | IBC under Sec 7 | 1/7/2024 | reply every page sign missed 107-121 ,page not clear 25rs welfare missed in vakaltnama   | Neeraj Yadav   |

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| 1030                      | 1/7/2024 | 0710102081342023(No. of Docs 2) | 0710102081342023/3 | COMPANY PETITION IB (IBC)/591(ND)2023 | ILIAS HUSAIN VS. MALIHA REALTORS PRIVATE LIMITED | IBC under Sec 7 | 1/7/2024 | reply every page sign missed 107-121 ,page not clear 25rs welfare missed in vakaltnama | Neeraj Yadav              |
| 1031                      | 1/7/2024 | 0710102081342023(No. of Docs 2) | 0710102081342023/3 | COMPANY PETITION IB (IBC)/591(ND)2023 | ILIAS HUSAIN VS. MALIHA REALTORS PRIVATE LIMITED | IBC under Sec 7 | 1/7/2024 | reply every page sign missed 107-121 ,page not clear 25rs welfare missed in vakaltnama | Neeraj Yadav              |
| 1032                      | 1/7/2024 | 0710102081342023(No. of Docs 2) | 0710102081342023/3 | COMPANY PETITION IB (IBC)/591(ND)2023 | ILIAS HUSAIN VS. MALIHA REALTORS PRIVATE LIMITED | IBC under Sec 7 | 1/7/2024 | reply every page sign missed 107-121 ,page not clear 25rs welfare missed in vakaltnama | Neeraj Yadav              |
| DEPUTY REGISTRAR          |          |                                 |                    |                                       |  |                 |          |  |                           |
| PRASHANT KUMAR            |          |                                 |                    |                                       |  |                 |          |  |                           |
| HELP LINE NO 011-24361890 |          |                                 |                    |                                       |  |                 |          |  |                           |
| ROOM NO 103               |          |                                 |                    |                                       |  |                 |          |  |                           |
|                           |          |                                 |                    |                                       |  |                 |          |  | PREPARED BY               |
|                           |          |                                 |                    |                                       |  |                 |          |  | ASSISTANT REGISTRAR       |
|                           |          |                                 |                    |                                       |  |                 |          |  | VICTOR VISHAL             |
|                           |          |                                 |                    |                                       |  |                 |          |  | HELP LINE NO 011-24361890 |
|                           |          |                                 |                    |                                       |  |                 |          |  | ROOM NO 103               |